

members from among themselves to serve as members of the Indian Central Oilseeds Committee."

Mr. Speaker: The question is:

"That in pursuance of sub-section (s) of section 4 of the Indian Oilseeds Committee Act, 1946, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Central Oilseeds Committee."

The motion was adopted.

12.18 hrs.

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION BILL*

The Minister of Community Development, Panchayati Raj and Co-operation (Shri S. K. Dey): Sir, I beg to move for leave to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith."

The motion was adopted.

Shri S. K. Dey: Sir, I introduce† the Bill.

12.19 hrs.

MOTION ON ADDRESS BY THE PRESIDENT—contd.

Mr. Speaker: We will now take up further consideration of the following motion moved by Shri Harish Chandra Mathur and seconded by Shri Bhagwat Jha Azad on the 26th April, 1962, namely:

"That an Address be presented to the President in the following terms:

"That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 18th April, 1962."

Shri Harish Chandra Mathur (Jalore): What is the programme?

Mr. Speaker: We will be meeting today and then take a decision as to the exact time. Till then we will go on.

Shri Hari Vishnu Kamath (Hoshangabad): Has the total time for the debate been fixed?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): We may go on till tomorrow also and the Prime Minister will reply the day after.

Mr. Speaker: Shri K. L. More may continue his speech.

Shri K. L. More (Hatakanangle): Mr. Speaker, Sir, on Friday last, I was submitting to you about the cause of Scheduled Castes and Scheduled Tribes. I am happy to note that our respected Congress leader hon. Shri

*Published in the Gazette of India Extraordinary, Part II—Sec 2, dated 30-4-1962.

†Introduced with the recommendation of the President.

[Shri K. L. More].

Dhebar Bhai has also very strongly felt the urge of this problem and has suggested that greater attention should be paid to improving the standard of living of the Scheduled Castes and Scheduled Tribes. I quite join myself with the feelings and thoughts expressed by him in that connection.

There is a reference to increase in agricultural and industrial production in para 7 of the Address. In 1960-61, we produced 7.93 crore tons of foodgrains. In ten years we have been able to increase our yearly production of foodgrains by 2.40 crores of tons. Not only has the yield per acre of our land increased but lakhs of acres of waste lands have been brought under cultivation. Nearly two crore acres have been given regular irrigation facilities. Agriculture has been given priority in the Third Plan and as much as Rs. 1068 crores have been set aside. Besides, Rs. 650 crores are to be spent on irrigation schemes. This means that an additional five crores will be irrigated.

But, Sir, in spite of the nation's bounty our Maharashtra State will remain famished for want of irrigation facilities. As you are aware, Sir, unfortunately water dispute has arisen between Maharashtra State on the one hand and Andhra Pradesh on the other about the waters of the Krishna and the Godavari rivers. To the famine-stricken and most backward regions of Maharashtra the waters of Krishna and Godavari are the divine nectar. Today it is denied. God knows when it will resolve itself with an agreeable solution. If unfortunately the dispute is not solved immediately then the whole Maharashtra State Plan as well as the Central Plan is likely to be affected by it.

Mr. Speaker: I will again repeat my request that I made the other day. It does not look proper that hon.

Members be coming to me while I am here and making their requests for some time to be given to them. If they write to me from their seats, I will give full attention. I will see that there are sufficient number of messengers waiting behind them; they can give that chit to any of them and that would be brought to me.

Shri Tyagi (Dehra Dun): May I get a clarification about writing to you? Has the practice of trying to catch your 'eye' ceased now? Shall we always write to you?

Mr. Speaker: The practice of catching the 'eye' would always remain the dominant factor in the selection of speakers. But the Parties have to select their own speakers and in that case I have very little choice. If the Parties send in their names I have to look to them also. If the hon. Member does not want to be guided by that or does not want to request his own whip, he can send his name directly to me. If he is not prepared to suffer that too, he can rise in his seat and I will certainly give him an opportunity.

Shri K. L. More: Sir, I was referring to the river water dispute. I would, therefore, request most earnestly the Government of India to intervene immediately and help the State of Maharashtra in this respect.

It is true that the Ghulati Commission has been appointed but I am afraid that the Commission's work might not be finished even during the whole of this Plan period and even if the report comes earlier it will not solve the question or suggest a solution finally.

There is one more thing which I would like to refer to and that is with regard to the merger of Marathi-speaking areas of Nipani, Belgaum and Karwar with the Maharashtra State. My constituency Hatakanangle which is in the Kolhapur district is

just on the border of Nipani and many of the villages are at a distance of about three miles only. The General Election in 1957 showed that the people in those areas were very much eager to merge with Maharashtra. Even in the recent general elections not a single Kannad candidate from Mysore was successful. This is ample evidence, if I may say so, of a sort of a plebiscite verdict given by the electorate of those areas in favour of Maharashtra. This small but important question is pending for seven long years without any justification. I therefore most humbly submit that the Prime Minister and the Home Minister should immediately solve the problem and bring about the merger of the Marathi-speaking areas with the State of Maharashtra. The early solution of this problem in favour of Maharashtra is sure to strengthen the hands of the most able Chief Minister of Maharashtra and enable him to bring about radical progress in the implementation of the Plan.

Lastly, I will crave your indulgence to say something about the most vexed question, namely, the problem of unemployment. This time, the revered President has given specific emphasis to this vital issue in his Address. Because of the Plan, 123 lakh more people were able to get jobs in the last ten years. But the needs of our country are so large that at the end of ten years of planning there were still 90 lakhs of people who had no jobs.

But I submit that giving employment to 123 lakhs of people is not a small achievement. It should be remembered that the third Plan is ambitious and is sure to absorb a large number of our unemployed people. But, for the immediate and effective solution of this problem, Government should make a provision of nearly Rs. 25 crores for assisting the unemployed persons during the period of their unemployment.

My second suggestion is that industrial estates and village industrial

areas for the development of industries should be immediately established in every district. My district is very backward and poor; and at least 20 to 25 such small industrial estates should be set up immediately to give relief to the jobless people.

With these few observations, I support the Motion of Thanks moved by the hon. Member, Shri Harish Chandra Mathur, and supported by the hon. Member, Shri Bhagwat Jha Azad.

Shrimati Lakshmikanthamma (Khammam): Mr. Speaker, Sir, I support the Motion of Thanks moved by Shri Harish Chandra Mathur to the President's Address. One hon. Member from the Opposition the other day said that we have made progress in different fields. After a great deal of trouble, I think he has discovered that we have made progress in several fields! He sarcastically said that progress No. 1 that we have made is that we have increased our debts; progress No. 2 is increasing taxation, and so on and so forth. I think the hon. Member has forgotten one more progress that we have made in this country; that is, making such irresponsible speeches which have no sense in them.

Shri S. M. Banerjee (Kanpur): I object to that remark. She takes advantage of being a lady. That is wrong.

Shri Bade (Khargone): She is casting aspersions.

Shri S. M. Banerjee: This Parliament is not an open market.

Mr. Speaker: Order, order. If it was not, then the hon. Member should not try to make it so! He also should show the same responsibility as he expects of others. If he says that she is a lady Member and therefore she is taking that privilege, he ought also to show some chivalry in that respect. Now, the hon. lady Member should take greater care in making her observations.

Shrimati Lakshmikanthamma: I would agree with Shri H. N. Mukerjee who had accused the United States of conducting nuclear tests in spite of our last minute appeal and also in spite of the public opinion in the world. But I feel that the hon. Member's accusation of the United States is the result of colour-blindness which makes them look at only one side of this action. We would have appreciated it if he had taken the cudgels against the Soviet Union which was the first in the race of conducting such nuclear tests. This is the result of a wilful and deliberate predilection on their part towards condoning the heinous action of one with which they have, I think, more than ideological connection and loyalties. The hon. Member also pointed out that the recent elections had thrown out many reactionary and feudal elements. He also purports that the Congress had utilised these elements. Such accusations tantamount to pot calling the kettle black. Even though I do not know much about other States, I do feel that many of the Members of the opposition would not have been here but for the profuse help and exploitation of these so-called communal elements. We do concede that unfortunately for the country, these elements are there, but to say that the Congress has exploited these elements and the hands of the opposition are clear, is only a travesty of facts.

In Andhra, they supported one big zamindar, a landlord owning 1,50,000 acres of land, as against a Congress Minister. In many cases, they also supported the Swatantra candidates. The big zamindar was going about with a red flag, hammer and sickle on it, in his election campaign. They addressed meetings on the same platform and declared that he was their candidate. How can they say that only the Congress is supporting the reactionaries and they are not supporting them? When they support a rich candidate, they say, he is a *uttam* zamindar. In 1952, they supported the son of a zamindar, saying that he was a *uttam* zamindar. In 1962, the Congress set up his own father as a

candidate and they say the Congress has sold itself to these rich people.

Mr. Speaker: So long as the father lives, he is the rich man.

Shrimati Lakshmikanthamma: The hon. Member also accused the Congress as a house divided against itself. But we look at it as a house in which there is a lot of scope for difference of opinion. Perhaps it is the only party in which the opinion of the Members is not gagged like that of the CPI.

Does the hon. Member want us to believe that the CPI is free from factionalism, communalism and also elements of extra territorial loyalty? In Andhra, a top-ranking communist lost his deposit because another communist Member, who was a sitting MLA, who did not get the ticket, contested against him.

The opposition also accuses the Government of following anti-socialist fiscal policies. We do not know whether there is any other country in the world, which has imposed 10 direct taxes out of 13 possible direct taxes in the world. Is there any anti-socialist policy in this? No country even utilises more than six or seven of these direct taxes. The effective rates are as high as 85 per cent. Then what is there anti-socialist in this rate and level of taxation? It depends on the critic's mental outlook.

The opposition Member also mentioned about the firings in many places like Andamans, Allahabad, Kanpur, etc. After the elections were over, within a month, unfortunately in my own constituency at Kothagudem there was police firing. I think there was a discussion in the last Lok Sabha about this incident. Incapable of showing any dignity in defeat, the communists have instigated the unruly elements in labour, precipitating a dangerous situation in which the law and order position became precarious, which resulted in police firing. There was an inquiry also....

Mr. Speaker: Therefore, she should not refer to those things and give an opinion on it, because the hon. Lady Member's opinion might carry very much weight.

Shrimati Lakshmikanthamma: I am sorry; I will not refer to it. .

Whenever an occasion arises, these people who talk of lofty ideals and say: "workers of the world, unite", they always instigate them with party feelings and regional feelings and divide the workers only to gain strength among the workers. The Communist Party is very anti-democratic in its attitude. If the Communist Party were a party believing in a democratic verdict, they would never have instigated such a behaviour among the labour in many places. A party dedicated to violence, elimination and annihilation can never adjust itself either in the short or in the long run to the democratic framework.

Their record in the elections is itself an eloquent proof of their incapacity to live democratically. In my own constituency, Sir, pits were dug to trap Congress members. We know that for capturing elephants people dig pits. Here also they dug pits like that and put some loose earth over them. Our D.C.C. President himself went and fell into one of these pits (*Interruption*).

Mr. Speaker: Order, order. Why should she devote all that attention only to the Communist Party in her very first speech?

Shrimati Renu Chakravartty (Barrackpur): Because it is the major Opposition Party.

Shrimati Lakshmikanthamma: No, Sir; this is my second speech. Moreover, they have been alleging all sorts of things against the Congress. They have been saying that the Congress is corrupt. When they have attributed all these things to the Congress, I think we have also to say these

things. Anyhow, if you feel that I should not mention such things. . .

Shrimati Renu Chakravartty: Go ahead.

Mr. Speaker: I am not saying that. I only thought that perhaps some other things also might be mentioned.

Shrimati Renu Chakravartty: She has not got anything more to say.

Shri M. K. Kumaran (Chirayinkil): Is it to be understood that all evils are concentrated in her constituency?

Shrimati Lakshmikanthamma: I think I will get a chance to talk about economic progress and other things when we take up the Budget for discussion, if you are kind enough to give me time.

Mr. Speaker: I do not give any assurance that she will have a third opportunity since this is her second one.

Shrimati Lakshmikanthamma: Soon after the elections, fresh from the elections, I cannot forget the picture.

Mr. Speaker: She may continue. So long as she is relevant, I would not stop her.

Shrimati Lakshmikanthamma: In one village which was strongly dominated by the Communists in the previous elections, just because some people have changed to the other side they have broken their heads.

Mr. Speaker: Again the same objection arises. If heads had been broken, that might be the subject of some enquiry.

Shrimati Lakshmikanthamma: That is what I am requesting the Home Ministry to do, to conduct an enquiry into it.

Shri Tyagi: On the face they look quite innocent.

Mr. Speaker: What I was pointing out to the hon. lady member was that

[Mr. Speaker]

when there had been such incidents and she talks of particular affairs or some incidents where heads had been broken, that might be the subject of an enquiry by the police or by some judicial authority and, therefore, we should not express any opinion on it. Otherwise, she can go ahead.

Shrimati Lakshmikanthamma: All these I have been saying to show how they cannot adjust themselves to the democratic functioning in this country.

Shri M. K. Kumaran: It can be adjusted here.

Shri Tyagi: She is telling the truth.

Shrimati Lakshmikanthamma: The hon. Member brought some documents to show what other parties wrote. But what did they do? They had written in bold letters: "Don't vote for Congress which has insulted women". You can accuse the Congress of anything but not of insulting women. Economic liberty, social liberty, equality of opportunity and political equality which the women in this country are enjoying are only due to the Congress and the women of India are ever grateful to the Congress for that.

Sir, in spite of the unholy conspiracy and collusion between the so-called socialist parties and the diehard reactionary parties, still the Congress is back in power—thanks to the confidence of the electorate. How is it that these people have the cheek to come and talk of the high ideals when the small of their unholy contacts have not yet died?

Some hon. Members suggested an enquiry into the physical assets of the politicians. This is an old suggestion and a naked attempt to revive the old ghost. It will be worthwhile to know whether any of the opposition parties asked their members to submit a return of their assets and liabilities as the Congress party is doing. In addition to it, we would appreciate it if

ever an enquiry is made into the political somersaults and extra-territorial loyalties of politicians. Why should the enquiry be only at the physical level? Why not we have an enquiry into the political and patriotic integrity of politicians? I feel this game can be played by both—they can accuse us and we can accuse them. It leads us nowhere. The problems facing the country cannot be solved like that. If we have to stop the reactionary and feudal elements coming and dominating the political field, I believe all those who believe in socialism should get united and fight for the interests of the country, especially at a time when our country is facing many problems.

Some hon. Members have suggested that regional balance should be maintained. I agree with them completely. I think the Planning Commission has appointed a committee and it has already submitted its report. I hope they will work on the lines of that report to bring about regional balanced development.

Then, coming to the river water disputes, it is not in the interests of the country that these disputes should go on for ever. I, therefore, suggest that the Centre might convene a meeting of the Chief Ministers of the concerned States to facilitate their coming to an understanding and solve this problem as soon as possible.

Then I request that the Pochampadu and Srisaillam projects, which are so very important for the progress of Andhra State, should be sanctioned and executed immediately without waiting for the report of the Gulati Commission. Because, the Gulati Commission has always been saying that it is concerned only with the distribution of surplus water. So, even if these two projects are sanctioned, I do not think it will create any difficulty to the other States.

I have only one more suggestion to make, and that is about the produc-

tion of steel. I am of the opinion that so long as the existing capacity is not fully utilised, there is no point in giving licences to new units. So, the existing units should be asked to work two shifts. That will, to some extent, help us in solving this problem.

With these few words, I thank you very much for giving me this opportunity to speak.

बलेशी अब्दुल रशीद (जम्मू तथा काश्मीर):

जनाब स्पीकर साहब, जनाब सद्र साहब जम्मूरिया के ऐड्रेस पर परसों से इस ऐवान में बहस हो रही है। मैं उस शुक्रिया की करारदाद की, जिसको श्री माथुर ने इस हाउस में पेश किया है, ताईद करने के लिये खड़ा हुआ हूँ।

जहां तक साहबे सद्र जम्मूरिया के ऐड्रेस का ताल्लुक है, अगर्चे इस दफा ऐड्रेस मुल्तसर है लेकिन उसमें उन तमाम बातों की तरफ इस ऐवान के मोअज्जिज मेम्बरान की तवज्जह दिलाई गई है जो आने वाले पांच सालों में इस हाउस के सामने दरपेश आयेगी और जिन को इस हाउस को निभाना है। जहां तक साहबे सद्र जम्मूरिया के उन नुकतों का ताल्लुक है, मैं समझता हूँ कि इस हाउस के तमाम मोअज्जिज मेम्बरों को उन पर गौर करना है और उन्हें मुल्क की खुशहाली के लिये आगे बढ़ाना है।

सबसे बड़ा और अहमा मसला जो कौम और मुल्क के सामने इस वक्त है वह कौमी एकजहती है। जहां तक इस मसले का ताल्लुक है, पिछले साल वजीरे आजम ने इस सिलसिले में तमाम प्रदेशों के चीफ मिनिस्टर और अपोजीशन के लीडरों की एक कान्फरेंस दिल्ली में मुनक्किद की, और उसमें ऐसे मसलों के ऊपर काफी विचार हुआ। मगर उसके बाद आज तक मुल्क के सामने कोई ठोस कदम इस बारे में नहीं आया कि नेशनल इंटेग्रेशन कान्फरेंस बुलाने से मुल्क १० कौम को किस तरह से एक दूसरे के नज-

दीक लाया जा सकता है और मुल्क के इस बड़े मसले को हल किया जा सकता है। आज तक इस मसले के बारे में कोई ठोस कदम नहीं उठाये गये हैं। तीसरा एलेक्शन मुल्क में खत्म हुआ है और तमाम हिन्दुस्तान के सामने और दुनिया के सामने उस के नतायज आये हैं कि किन किन जमातों ने एलेक्शन में हिस्सा लिया और उन जमातों के एलेक्शन मैनिफेस्टो मुल्क के सामने क्या रहे और किस तरीके से इस दफा भी, हालांकि देश का आइन मजहबी सूवापरस्ती और फिर्कापरस्ती की इजाजत एक दूसरे के खिलाफ नहीं देता, इनको उठाया गया और दोहराया गया, महज अपने अगराज हासिल करने के लिये, जिससे कि मुल्क की एकजहती को बड़ा नुकसान पहुंचा है। मुझे उम्मीद है कि एलेक्शन कमीशन उन तमाम वाकयात को सामने रखेगा, जो इस एलेक्शन के दौरान हुए। वह देखे कि आइन के तहत और आइन के बाहर किस तरीके से एलेक्शन में ऐसी चीजें उठाई गईं, जिन के उठाये जान से कौम की एकजहती को बहुत बड़ा नुकसान पहुंचा और किस तरीके से आइन की खिलाफवर्जी हुई।

इस सिलसिले में मेरी अर्जदास्त यह है कि जहां तक इस मसले का ताल्लुक है, अगर्चे वजीरे आजम ने पिछली बार इस मसले को छठाया और तमाम अपोजीशन पार्टीज के लीडरों ने उसमें शामिलियत की, जिन लोगों ने इस मसले को एक कौमी मसला समझ कर इस को आगे ले चलने का तहैया किया है, मैं उन तमाम बुजुर्गों से इस्तदुआ करूंगा कि वे बैठें और इस बारे में सोचें और पार्टी लेबेल से इस मामले को ऊपर रख कर और मुल्क को सामने रख कर ठोस कदम उठायें, ताकि एकजहती हो सके और मुनाफरत और दूसरी तीसरी चीजें जो हमारे भारतवर्ष के लिये बहुत खतरनाक साबित हो सकती हैं, वह दूर हो सकें।

इसके अलावा साहबे सद्र ने कुछ और बातों की तरफ भी ऐड्रेस में तवज्जह दिलाई

[बख्शी अब्दुल रशीद]

है। उसमें मुझे इतना कहना है कि जहां तक इंडस्ट्रियलाइजेशन करने का ताल्लुक है, अगर्चे उस हिस्से में, जहां से मैं इस एवान में आया हूं, कुदरती जराय मौजूद हैं, एक प्लैन खत्म हुई, दूसरी प्लैन खत्म हुई और तीसरी प्लैन भी इस वक्त एक साल से चल रही है, आज तक उस हिस्से में सेंट्रल गवर्नमेंट की तरफ से कोई भी कारखाना बजूद में नहीं आया बावजूद इसके कि सनअत के लिये सब चीजें और कुदरती जराय मौजूद हैं।

इसके अलावा जनाव वाला, सबसे बड़ी चीज जो है वह थर्ड फाइनेंस कमीशन की रिपोर्ट है। हम एक तरफ तो मुल्क को इंडस्ट्रियलाइजेशन की तरफ ले जाना चाहते हैं और उसके लिए उसको सरमाए की जरूरत है। लेकिन तीसरे फाइनेंस कमीशन की सिफारिशों की वजह से हमारी रियासत का बहुत ज्यादा रुपया कम हुआ है और पांच साल मैं वह बहुत बड़ी रकम बनती है। उस रकम के कम होने से रियासत को इंडस्ट्रियलाइजेशन को बढ़ावा देने के सिलसिले में बहुत बड़ा धक्का लगेगा और मुझे उम्मीद है कि उस मसअले पर फिर से गौर किया जाएगा और इस रियासत की बैकवर्डनेस और पसमांदगी को सामने रखा जाएगा क्योंकि वही एक हिस्सा है जो आज तक मुल्क के दूसरे हिस्सों से रेलवे के जरिए नहीं मिलाया गया है। जहां तक रियासती सरकार का ताल्लुक है इन्तहाई कोशिश की गयी है हर एक हिस्से को एक दूसरे से मिलाने की। चुनांचे लेह जैसे सरहदी इलाके को सड़क के जरिये बाको हिस्सों से मिलाया गया है और किश्तवाड़ आदि जैसे दूसरे हिस्सों को सड़क के जरिए दूसरे हिस्सों से मिलाया गया है। लेकिन वह रियासत आज तक इतने सालों के बाद भी देश के रेलवे के नक्शे में नहीं आ सकी। और जहां तक आयन्दा पांच सालों का ताल्लुक है उसमें भी हम इस सिलसिले में मायूस हैं क्योंकि इन पांच सालों में भी रेलवे का नक्शा

उस तरफ आगे नहीं बढ़ेगा। मुझे उम्माद है कि पसमांदगी को दूर करने के लिए और इकतसादी तरक्की करने के लिये देश के दूसरे सूबों की तरह इस रियासत के लिये भी रेलवे निहायत जरूरी है यह महसूस किया जाएगा। मुझे उम्मीद है कि केन्द्रीय सरकार इस मसअले की तरफ खाम नबज्जह देगी ताकि यह हिस्सा भी इंडस्ट्रियलाइजेशन की तरफ तेजी से बढ़ सके।

साथ-साथ यह इन्तहाई खर्चा की बात है कि सदरे जम्हूरिया ने अपने एड्रेस में कान पायुजेसन की तरफ इस एवान को बज्जह दिलायी है, पंचायतों, कांश्रापरेशन और इण्डस्ट्रीज वगैरह की तरफ। जहां तक पंचायत राज और कांश्रापरेशन का ताल्लुक है, जनाव वाला, मुझे निहायत खुशी है कि सदरे जम्हूरिया ने इस एवान के पम्थरों के सामने इस मसअले को रखा है और बनलाया है कि इस सिलसिले में बहुत से पाइलट प्राजेक्ट मुल्क के सामने आने वाले हैं। बहुत अच्छे प्राजेक्ट बने हैं और बहुत सारे आने वाले हैं। लेकिन जहां तक कांश्रापरेशन का ताल्लुक है, सबसे बड़ी बात यह है कि जब तक देहाती दुनिया को सारी सहुलियतें नहीं दी जाएंगी देहाती दुनिया आगे नहीं बढ़ सकती और कसबों के साथ और शहरी दुनिया के साथ मैं नहीं आ सकती। इस सिलसिले में सालहासाल कानफरेंमें तो बहुत होती रहीं और बहुत सारे फैसला लिए जाते हैं देहाती दुनिया को उठाने के लिये ऐमे डिडीशन लिए गए मगर उन पर आज तक कोई अमल नहीं हो सका। अगर देहाती लोगों को शार्ट-उर्म लोन, मीडियम-उर्म लोन और लांग-उर्म लोन दिए जाएं तो वे इकतसादी तीर पर आगे बढ़ सकते हैं।

आखिर में मैं इस एवान का ज्यादा वक्त न लेते हुए यह अर्ज करना चाहता हूं कि पाकिस्तान ने सीक्योरिटी काउंसिल में काश्मीर

का मसला उठाया है। जहां तक इस मामले का ताल्लुक है इस एवान के मेम्बर और इस देश के अबाम इस बारे में मुझ से ज्यादा जानते हैं। यह मसअला कोई मसअला नहीं है। महज पाकिस्तान के चन्द हुक्काम और कुछ ताकतें इसको इसलिये जिन्दा रखना चाहती हैं क्योंकि उन्हें अपनी परेशानियां हैं, अपनी इकतसादी बढावनी है, मुक्त से हुक्मडारी और जिन्ते तरफि है। इसलिये वह अपने लोगों की तबइअत को बदलने के लिए मसअला काश्मीर को उठा रहे हैं। जहां तक काश्मीर के मसअले का ताल्लुक है, जिस तरह और ६०५ रियासतें हिन्दुस्तान में शामिल हुई उसी तरह काश्मीर भी उसमें शामिल हुआ। मैं मसअला हूँ कि जब ६०५ रियासतों के बारे में कुछ न कह कर सिर्फ काश्मीर का नाम लिया जाता है तो यह सिवा भारत के और कुछ नहीं है। जहां तक हकीकत का ताल्लुक है भावपौरियों काउमिल में अज्ञान नहीं गया था बल्कि हिन्दुस्तान गया था वह शिकायत लेकर कि एग्जेंट को बनेट किया जाए। जो हिस्सा पाकिस्तान ने फौजी ताकत के बलबूते पर शामिल कर लिया है उसको वापस दिलाया जाए। शिकायत यही थी और कोई शिकायत नहीं थी। मगर यह मसअला १५ साल से इसी तरह पड़ा रहा और उन्होंने इस मसअले को दुनिया के सामने दूंगरे तरीके से रखने की कोशिश की। मुझे उम्मीद है कि १४ बरस के बाद इस दफा यूनाइटेड नेशन उस असली शिकायत पर गौर करेगी और पाकिस्तान से उस इलाके को खाली कराएगी जो उन्होंने करीब १४ साल से अपने हाथ में लिया हुआ है।

इसी तरह जहां तक चाइनीज एग्जेंट का ताल्लुक है, हमारा बार्डर उसमें भी फंसा हुआ है और काफी इलाका उन्होंने अपने कब्जे में लिया है। जहां तक गवर्नमेंट आफ इण्डिया का ताल्लुक है उसने सरहदों को काफी मजबूत किया है। लेकिन इस सिलसिले में मैं गुजारिश करूंगा कि हिन्दुस्तान के फौजी जवानों को २१ हजार, २० हजार और १८ हजार फीट

की ऊंचाइयों पर काम करना पड़ रहा है। मैं अजें करूंगा कि जिन लोगों को अब तक ५००० फीट की ऊंचाई पर काम करने का मौका मिला उनको अगर बयकवक्त १८ हजार या १० हजार फीट की ऊंचाई पर काम करना पड़ तो उनके लिये मुश्किल हो सकता है। इसलिये मेरी गुजारिश है कि उनको खास मर्यादात मिलनी चाहिए ताकि वह वहां रह सकें और दुश्मन का मुकाबला कर सकें।

इन चन्द अफाज के साथ मैं साहित्य सदर जम्हूरिया के इस एड्रेस के लिए शुक्रिया अदा करता हूँ और जनाब मायूर की उस तजवीज की तारीफ करता हूँ जो उन्होंने हाउस के सामने रखी।

Dr. M. S. Aney (Nagpur): Sir, the motion before the House is for expressing gratitude for the Address which the hon. President has delivered while opening the new House. The real thing in my opinion is not that the Address had many new things to tell us but the fact that it is the last Address that he in his capacity as President was delivering to the hon. Members of this House. It was in a way for bidding farewell with the hon. Members of the new House. He has given us an opportunity to express our own feelings of respect and honour to a great man who has served this country in the highest capacity, that is, as President of the Indian Republic, for twelve years. He came to this office from the very beginning and the new parliamentary institution has grown under his care and with all the attention that he could bestow upon it from the day of its birth to the present day. Therefore, there is something very touching in the reference that he has made in the speech that he was making his last speech before the Members of this House as President of this House.

13 hrs.

The services of Dr. Rajendra Prasad to the country before he came to this

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House as a Member of the Constituent Assembly and then later on as its President were so unique that because of his service he was singled out by the nation for this great honour. During the time he carried on his work, we found a kind of a big unity of three or four big men sitting at the help of affairs all these years. It was really a fortunate thing that the Indian Republic has started under such circumstances like that. You know, as many other Members know, that our President Dr. Rajendra Prasad was the President of the very first Parliament that was formed under this Constitution and even before that, our Prime Minister Shri Jawaharlal Nehru and along with him Sardar Vallabh Bhai Patel and Maulana Abul Kalam Azad, great adherents and followers of Mahatma Gandhi, worked with him in the struggle for Independence and carried on their life as far as possible in accordance with the high principles which he had preached, not only for the sake of this country, but for the sake of humanity. These three men were there. The most important fact also is that about that time, the office of the Vice-President was occupied by a distinguished scholar, Dr. Radhakrishnan. When I look at these things, I feel that it was a time of the confluence of three big streams like that we find in Triveni Sangam, coming together. Dr. Rajendra Prasad, a strong adherent of the principles of Mahatma Gandhi and the doctrine of self-renunciation, looks like the Ganges, flowing from the heights of Badrinath and Kedarnath down to the Bay of Bengal. These three friends, Shri Jawaharlal Nehru, Maulana Abul Kalam Azad and Sardar Vallabh Bhai Patel, with all their adherence to the principles of Mahatma Gandhi—they were all men of great ability—worked along with him and their practical sense of reality was tampered more or less by the principles of Mahatma Gandhi. Their assistance was like the stream of the Jumna, whose waters look black because of the soil through which they flow, and they also join the Ganges

at Allahabad. There is also the Saraswati. Triveni consists of three streams. Saraswati is not perceived by ordinary men. Our Vice-President Dr. Radhakrishnan, than whom a more learned man, a deeper scholar of Indian philosophy and a better exponent of Indian philosophy to the world outside, could not be found, was there. Thus, we find a unique combination. Men of this type took upon themselves the responsibility of government and it was something like the Triveni Sangam, the holiest of holy places of India for taking bath on holy occasions and getting the sins absolved. That was the time and these were the circumstances under which things began.

The responsibility on the President to carry on the administration was very great. That high traditions of Mahatma Gandhi were reflected in his life though he was living in palatial surroundings is known to those who know the daily routine through which he was going, literally following all his instructions in every-day life, with a view to bring into practice and to place before the public of India the high example of Mahatma Gandhi. With a spirit of self-renunciation, love for labour, sense of justice to everybody, he carried out his duties there. It is not so much by what he did as by how he lived that he placed before the whole of India an example, which, in my opinion, is the greatest asset for the stability of the State in laying the foundations of which he had played such an important part.

It is not only that. He made a touching reference in his speech when he said that he was delivering his last address before this House. I am reminded of this. When he was entering the Central Hall I was looking at him and I was listening to him attentively. When he came to the last para, his voice was choked up. When he said, this, gentlemen, is the last

occasion, his voice was choked up. I thought that what was hovering over his mind was the idea that he was parting company with a child that he had reared for twelve years, though he knew that he was handing over the child to the care of others who will take good care of the child. The position was the same as we find generally in a parent who loved his child and at the time of marriage, he hands over the child to a proper bridegroom also. As he gives the child to the bridegroom and his relations, there is a scene when every affectionate father sheds tears over the head of his beautiful daughter and also gives a touching message to the relations to whose care he is giving her. This mental agony, which is peculiar, mixed with joy and sorrow, has been immortalised by Kalidasa in *Sakuntalam* in those four verses which have been known as *Sloka chatustayam* and which have made Sanskrit poetry an object of love and admiration of men like Goethe and others. I felt Dr. Rajendra Prasad was using the same expression:

याम्यत्ययं शकुन्तलेन हृदयं संस्पृष्टमुष्कण्डया
काठः रत्नमिव, पद्मवृत्तिकल्पुषि चिन्ताजडं
दर्शनम् ।

वक्तव्यं मम तावद्वदनमिदं स्नेहादरण्याकसः
पीडयन्ते गृहिणः कथं तु नतयाविश्लेषदुःखैर्वैः

These feelings, which surge up-permost in the hearts of ordinary household men were actually, I imagine, in the heart of Dr. Rajendra Prasad when he told us that this is the last time that he will address and gave us advice to behave well and do well शुश्रूषस्व गुरुन to create the stability of the new State. His whole anxiety was about the democratic state which he and his colleagues have laboured to bring about. Probably he was feeling anxiety that there was something cracking here and so he was telling us his last wish to do something to see that it is stabilised and it is so made that India is an instrument for the establishment of

peace not only in this country, but for the establishment of international friendship all over the world also. With this message, he ended and these lofty ideals he wants us to follow. It was because he was feeling this kind of anxiety that he emphasised this point and touched on this is more than one place.

I do not want to enter into any controversial matter on an occasion like this when we have gathered here to offer our felicitations and our grateful thanks to the great man to whose Address we have listened and whose advice we appreciate. But, there is one thing that I want to say. There is a tendency to regard that democracy has taken deep roots in this country. This remark is made generally on the ground that we have fought three elections and three times this party has come into power, the country has expressed confidence and so on. That is true. The Congress party has been successful and the elections, in a way, have passed off peacefully.

When we talk of democracy, there are two things; one is the form and the other is the spirit. About the form of democracy, there is no doubt a kind of love developed among the people to see that this machine which is known as democracy is in their control. But as regards the spirit by which true democracy can work, are we seeing any signs of growth of that spirit? If that were so, certain questions can very well be asked. It is a matter both for the Congressmen and for the non-Congressmen and other friends also to consider seriously. If we want a stable democracy to grow in our country, we must carefully study all the facts, about which we hear so much,—they may be true or false—about the elections and find out whether the true principles of democracy have been observed by people who have aspired to come here; and if those persons who have come here are not imbued with the spirit of democracy, how can we hope that demo-

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cracy can ever take firm roots in this country?

One party sits here and makes charges that 'The Congress had done this' or that 'The Congress had done that', or that some persons have committed so many sins and so on. And, on the other side, the distinguished lady Member who spoke earlier had a lot of other counter-charges to make. The others who are silent have also some complaints to make. Everyone of us has got some complaints in his pocket. It is easily said that the other person may not be Caesar's wife, but all of us are not free from any sin at all. That is the position, which those who have not only to choose this Government but to see that democracy is developed on proper lines must take note of. They must take a note of this fact. This is the first fact which has got to be taken note of.

There is a second fact also which has got to be taken note of, and it is this. There were certain forces in our country which were having a particular position and a particular strength when we began this new experiment in democracy, twelve years ago. What is the strength of those forces today? If those forces have grown, we must do something about it. If those forces are easily going against the real spirit of democracy, how can we say that the roots of democracy have been rooted more and more in this country? When those forces that were counter to the real principles of democracy are also growing in volume and strength every day, how can we say that democracy has taken firm roots in this country? I only want Congressmen and those who are in office, and those of us who want that this whole democracy should be run on proper lines, to consider this matter in all its seriousness, so that India may be in a position to play her part properly in the coming world, for the establishment of peace and the establishment of better and better relations between the different nations, without

which the progress of democracy is not possible. If this lesson has to be learnt, then we must take a broader view of things, and we must rise above party loyalties.

I regret that the Election Commission has not mentioned anything about this, because they send their report on the basis of the reports that they get from the various State Governments, which are formed more or less out of an element which is not, free and which is not above question, not to use any stronger term of this type.

Government must make it a point to find out what the true principles of democracy are, and to what extent the Congress itself and the others with whom the Congress has fought, have really observed them.

What is the total amount of money that the Congress has spent over this matter? After all, under the existing rules, we have to submit certain election returns and so on. But the parties send reports that they have got Rs. 20 lakhs or Rs. 50 lakhs and so on. These reports may be true or may be false, I do not know.

Shri Hari Vishnu Kamath: Crores, not lakhs.

Dr. M. S. Aney: They may be true or they may be false. Such reports are made by other parties also, saying that some crores of rupees were collected and spent on the elections. If crores were collected and spent, why do the accounts show only a fraction of it? I think a kind of hypocrisy is going on. And if this kind of hypocrisy is being practised by those who are going to carry on the administration, can we expect that the roots of democracy will be firmly rooted in this land, out of which the tree of democracy has to grow? This is a matter which has to be seriously considered.

I do not want to take more time over these things. I only feel that in

spite of all this, in spite of all this growing deviation from true principles, there is at least one man who has remained steady to the true principles. When he came to the high office, he pledged all his loyalty to these principles, in spite of all the paraphernalia of great wealth and luxury in the palatial mansion. Now, he is going back again with the same devotion to the principles of renunciation, back to the ashram from which he came.

As the Sanskrit sloka puts it:

उदेति सविता ताम्स्ताम् एवा समेतिव
संपत्तौ च विपत्तौ च साधूनामेकहृदय ।

When the sun rises, it looks red; when it sets also, it looks red. It has the characteristic of being red; similarly, both in the hours of glory as well as in the hours of misery, the *sadhus* or the good men also keep up the harmony and the unity of their character. That is the spirit with which our President has worked. And we feel that the great ideal before him hereafter will not be the palace but the Sadaqat Ashram, but we hope that even then, the light will be shed and the lustre will be there to inspire us all with the highest sense of duty with which he carried it out, and with which he wished everyone of us also to play our part for the service of this country.

Mr. Speaker: Now, Shri Bateshwar Singh from the Swatantra Party may speak. I find that the hon. Member is absent.

Shri Ram Sewak Yadav

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, राष्ट्रपति के अभिभाषण को सुनने और पढ़ने के बाद मैं इस नतीजे पर पहुँचा हूँ कि राष्ट्रपति ने देश की तरक्की के बारे में जो चित्रण किया है, वह सही नहीं है। इस के अलावा उसमें देश की बहुत सी महत्वपूर्ण समस्याओं की चर्चा भी नहीं है।

राष्ट्रपति महोदय ने अपने अभिभाषण में यह कहा है कि सरकार का उद्देश्य और लक्ष्य है लोकतन्त्रात्मक समाजवाद की स्थापना। इस उद्देश्य की पूर्ति के लिए सरकार ने पिछले पन्द्रह वर्षों में जो कार्य किये हैं, उन को देख कर हम इस नतीजे पर पहुँचते हैं कि इस सम्बन्ध में प्रगति अच्छी नहीं हुई है। समाजवाद का अर्थ है सामाजिक और आर्थिक विषमता को दूर करना और सामाजिक तथा आर्थिक समता को स्थापित करना। अगर हम इस कसौटी पर सरकार के कार्यों को कमें, तो हम पाते हैं कि आर्थिक विषमता घटी नहीं है, बल्कि बढ़ी है। जब हम एक ओर इस देश के सबसे छोटे सरकारी कर्मचारियों—गांव के चौकीदार, स्कूल के अध्यापक और कार्यालयों के बाबूओं—की तनख्वाहों और आवास आदि की सुविधाओं को देखते हैं और दूसरी ओर उच्च सरकारी अधिकारियों, केन्द्र के मन्त्रियों और खास तौर पर प्रधान मन्त्री के बेतन, भत्ते, आवास और सुरक्षा आदि पर किये जाने वाले भारी घन पर नज़र डालते हैं, तो पता चलता है कि विषमता दूर नहीं हुई है—वह घटी नहीं, बल्कि बढ़ी है। आज गांव के एक चौकीदार को पांच रुपये मासिक और दफ्तर के बाबू को सौ रुपये मासिक बेतन मिलता है, जबकि इस की तुलना में प्रधान मन्त्री के भत्ते, सुरक्षा और आवास आदि पर लगभग पच्चीस तीस हजार रोज का खर्च होता है। मैं नहीं समझता कि यह किस तरह का समाजवाद है और किस प्रकार की बराबरी है।

13.19 hrs.

[MR. DEPUTY SPEAKER in the Chair]

अगर हम व्यापार में लगे लोगों की आमदनी को देखें और उस के मुकाबले में मजदूरी करने वालों की आमदनी को देखें, तो हम पाते हैं कि आज एक खेत मजदूर आठ, बारह आने या रुपया, डेढ़ रुपया रोज पाता है, जबकि बिड़ला सेठ की आमदान लगभग एक लाख रुपया रोज है। यह कि प्रकार का समाजवाद है ?

[श्री रामेवक यादव]

हमारे बीच में जो सामाजिक विषमता है, यदि हम उस की ओर ध्यान दें, तो हम इस नतीजे पर पहुँचेंगे कि जहाँ तक भाषणों का सवाल है, सामाजिक विषमता अवश्य दूर हुई है, लेकिन व्यवहार में, सरकारी नौकरियों में वह अभी तक मौजूद है। उदाहरण के तौर पर मैं इस सदन का ध्यान इस ओर आकर्षित करना चाहता हूँ कि राष्ट्रपिता गांधीजी ने कहा था कि इस देश का राष्ट्रपति कोई हरिजन होगा। राष्ट्रपति कोई हरिजन हुआ या नहीं हुआ लेकिन मैंने यह जरूर देखा है कि बाबू जगजिवन राम जी के पास रेल विभाग जैसा महत्वपूर्ण विभाग था और उसको भी उन से ले लिया गया है। सारे देश में किसी राज्य का हरिजन मुख्य मन्त्री नहीं है, कोई राज्यपाल नहीं है, विदेशों में कोई भी राजदूत के पद पर हरिजन या पिछड़ी जाति में से नहीं लिया गया है। मैं नहीं कह सकता हूँ कि हरिजनों को उच्च पद देने में कहां तक प्रगति हुई है और कहां तक इनकी बात सत्य है।

सरकार ने एक आयोग गठित किया था जिसको पिछड़ा वर्ग आयोग कहा जाता था। उसने कई साल पहले अपनी रिपोर्ट सरकार को दे दी थी। सदन के माननीय सदस्यों के बार-बार कहने के बावजूद भी आज तक उस प्रतिवेदन पर बहस नहीं हुई है और उसकी सिफारिशों को लागू करने की बात तो बाद की है। सिफारिशों को लागू करने की बात तो दूर की है, उसके प्रतिवेदन पर आज तक बहस करने का मौका सदस्यों को नहीं दिया गया है। सारी बातें जो राष्ट्रपिता गांधी जी कहा करते थे, उन सब को यह सरकार आज छोड़ चुकी है और अब तो वह केवल उन के नाम पर ही सरकार चलाना चाहती है। उनकी बातों का जो मतलब था, उनके पीछे जो भावना थी, उस सब से इस सरकार का कोई सम्बन्ध नहीं रह गया है।

आज राष्ट्रीय एकता पर बहुत जोर दिया जाता है। सदन के अन्दर और बाहर मैं समझता हूँ कोई भी महानुभाव नहीं होंगे जो राष्ट्रीय एकता पर जोर न देते हों। लेकिन मैं पूछना चाहता हूँ कि किन लोगों की राष्ट्रीय एकता आप करना चाहते हैं। क्या आप देश के उन ५०-६० लाख लोगों की राष्ट्रीय एकता चाहते हैं जो भाषा में, भूषा में, भवन में और भोजन के मामले में साधारण जनता से बिल्कुल भिन्न हैं या करोड़ों नर नारी जिन की भाषा, भूषा, भोजन इत्यादि एक हैं, उनकी राष्ट्रीय एकता चाहते हैं। इन लोगों की ये सब चीजें उन पचास साठ लाख लोगों से बिल्कुल भिन्न हैं। मैं पूछना चाहता हूँ कि आप किन की एकता चाहते हैं। आज देश की एकता की जरूरत है और यदि हम यह एकता चाहते हैं और यदि आप वास्तव में देशहित से प्रेरित हैं तो आपको इन लोगों की तरफ ध्यान देना होगा न कि उन पचास साठ लाख लोगों की तरफ जिन का भोजन, भवन, भाषा इत्यादि इन से बिल्कुल भिन्न है। लेकिन आज हो इससे बिल्कुल उलटा रहा है। आज सारे काम उन्हीं के लिये किये जाते हैं। हम देखते हैं कि सरकारी नौकरियों में, खास तौर से गजेटिड नौकरियों में जो इस देश के बहुसंख्यक लोग हैं, विशेषतः जो हरिजन, आदिवासी, पिछड़े वर्ग औरतें और खास तौर से दबे-पिसे अल्प-संख्यक लोग हैं, उनको कोई स्थान नहीं दिया जाता है। जब तक आप उन को आगे लाने का प्रयत्न नहीं करते हैं, देश की एकता का नारा चाहे वह कितना ही जरूरी क्यों न हो, कारगर सिद्ध नहीं हो सकता है और उसका कोई नतीजा नहीं निकल सकता है।

राष्ट्रपति जी ने तृतीय पंचवर्षीय योजना का भी जिक्र किया है। तृतीय योजना का एक वर्ष बीत गया है और कहा गया है कि इस एक साल में काफी अच्छे नतीजे निकले हैं। दो योजनायें पूरी हो गईं और तीसरी

का भी एक वर्ष बीत गया लेकिन अगर आप औसत आमदनी एक व्यक्ति की देखें तो आप को पता चलगा कि वह मौजूदा आंकड़ों के अनुसार ३२७ रुपये वार्षिक है। इस स्थिति में मैं नहीं समझता हूँ कि तरक्की हुई है। इसमें छोटे और बड़े दोनों लोगोंकी आमदनियां शामिल हैं। अगर आप अमीर और गरीब लोगों की आमदनियों का अलग अलग से हिसाब लगायें तो यह आंकड़ा इससे भी ज्यादा नीचे चला जाएगा।

पंचवर्षीय योजनाओं में पैसा किन किन जगहों पर खर्च होता है, यह मैं आपको बतलाना चाहता हूँ। अधिकतर पैसा खर्च होता है भवनों के आधुनिकीकरण पर, पैसा खर्च किया जाता है बड़े बड़े सचिवालयों की इमारतें बनाने पर और उन इमारतों की शीत ताप नियन्त्रित रखने पर। आज ध्यान इस तरफ दिया जाता है कि बड़े बड़े सरकारी नौकर जो हैं, जो मन्त्री हैं, उनके लिए ऐश और आराम की सामग्री कैसे उपलब्ध की जाए, उनको अधिक में अधिक सुविधायें कैसे प्रदान की जायें। यही चीजें हैं जिन पर पैसा खर्च होता है। आज जो योजना चल रही है वह केवल पचास लाख लोगों की योजना है और हर पांच साल के बाद एक दो लाख आदमी और कुछ थोड़ा सा इन योजनाओं से लाभान्वित हो जाते हैं और उनको कुछ थोड़ी सी सुविधायें मिल जाती हैं। योजना में सारा देश एक साथ उठे, इस तरह की इसमें कोई चीज नहीं है। इस योजना में जो बुनियादी खोप हैं उन को आज दूर करने की आवश्यकता है। जब तक इन दोषों को दूर नहीं किया जाता, योजना में परिवर्तन नहीं किया जाता, ग्राम और जिला स्तर से इसकी शुरूआत नहीं की जाती तब तक योजना में बहुसंख्यक नागरिकों को अधिक लाभ नहीं हो सकता। आज देश के जो मालिक हैं, जो सत्ता में हैं, जो शक्तियें हैं उन्हें ही इस योजना से फायदा पहुंचा है। अगर वास्तव में गरीब लोगों के लिए कोई चीज की गई होती तो उनमें

उल्लास होता, उनमें जोश होता। योजना के प्रति गांवों में, शहरों में, सिवाय इन पचास लाख लोगों के किसी में भी उल्लास नहीं है, जोश नहीं है और न ही इस योजना की कोई चिन्ता है कि यह पूरी होती है या नहीं होती है।

प्रधान मन्त्री जी ने बड़ी चिन्ता के साथ एक बार कहा था कि राष्ट्रीय आय तो बढ़ी है लेकिन वह कहाँ चली गई, इसका उनको हल्म नहीं है और शायद उसका पता लगाने के लिए, उसकी छानबीन करने के लिये कोई कमेटी नियुक्त की गई है। प्रधान मन्त्री जी तो ऐसी भाषा में बोलते हैं, जैसे कोई विरोधी आदमी बोल रहा हो। बहुत मासूमियत के अन्दाज में उन्होंने कहा कि आय चली कहाँ गई। सरकार के पास मशीनरी है और वह इसका बड़ी आसानी से पता लगा सकती है। इसका बड़ी आसानी से पता लगाया जा सकता है कि लम्बी लम्बी रकमों कर्ज के रूप में किन को दी गई हैं, दूसरे ढंग से सुविधायें कल कारखाने चलाने को किन को दी गई हैं। यह सारी जानकारी तो प्रधान मन्त्री जी और सरकार के पास होनी चाहिये। उन को इतने मासूम ढंग से सवाल नहीं पूछना चाहिये कि पैसा कहाँ चला गया।

सरकारी आंकड़ों से प्रगति का पता चलता है। माना कि ४८ रुपये प्रति व्यक्ति प्रगति हुई है। लेकिन इस प्रगति का आप पड़ोस के अन्य देशों में हुई प्रगति से मुकाबला करें। चीन के साथ मुकाबला करें, घाना के साथ करें। चीन में ६०-७० रुपये प्रति व्यक्ति और घाना में २५ रुपये प्रति व्यक्ति और हमारे यहां ४८ ही यह है। इसको क्या हम कहें कि प्रगति हुई है या कि हम अधोगति की ओर जा रहे हैं।

हमारी जो योजना है वह नौकरशाही पर आधारित है। जब तक इस में आमूल परिवर्तन नहीं किया जाता है, हमारी समस्याओं का कोई हल नहीं निकल सकता है।

[श्री रामसेवक यादव]

राष्ट्रपति जी ने अपने अभिभाषण में खाद्य समस्या का भी जिक्र किया है और एक जुमला उन्होंने कहा कि ग्राम तौर से खाद्य समस्या विल्कुल सन्तोषजनक है। इस सदन के माननीय सदस्य अपने अपने गांवों और शहरों के रहने वाले लोगों को देखें और देखें कि वे कैसे रहते हैं, क्या खाते हैं और उसके साथ इस जुमले की तुलना करें तो यह जो कहा गया है कि विल्कुल सन्तोषजनक है, यह सत्य है या असत्य, इसका पता उनको चल जाएगा। पचास साठ लाख लोग जिन का मैंने जिक्र किया कि वे दूसरे लोगों से भिन्न हैं, उनका भोजन, भवन, भाषा आदि भिन्न हैं, उनके लिए अगर इस जुमले का प्रयोग किया गया हो तो मैं कहता हूं कि यह विल्कुल सत्य है लेकिन अगर इस देश की ४३ करोड़ आबादी के बारे में कहा गया हो तो इसमें सच्चाई नहीं है। इस देश में दस करोड़ के करीब लोग ऐसे हैं जिन को केवल एक बार भोजन करने को मिलता है। दो बार भोजन वाले जो लोग हैं, वे भी क्या खाते हैं, उस भोजन की शक्ति और मात्रा के हिसाब से देखा जाए तो उनको भी दाल भात, भात दाल ही मिलता है तथा दूसरी जिन्दगी की आवश्यक वस्तुएं नहीं मिलती हैं। राष्ट्रपति जी इसको सन्तोषजनक बताते हैं। पंद्रह वर्ष बीत चुकने पर भी इस बारे में कोई सही कदम नहीं उठाया गया है। केन्द्रीय तथा राज्य सरकारों द्वारा किए गए प्रयासों की अक्सर चर्चा होती रहती है। मगर मैं निवेदन करना चाहता हूं कि अगर आप समस्या हल होते देखना चाहते होते तो आपको चाहिये था कि जमीन का आप वितरण कर दें, जो गलत ढंग से भूमि का वितरण हुआ है, फर्जी बटवारे किये गए हैं, उनको आप रद्द करते, वंजर जमीन को तोड़ा जाता और इस देश में बेकार जो व्यक्ति हैं और जिन की संख्या काफी बड़ी है, उनको इस जमीन को दिया जाता, उनके परिश्रम का लाभ उठाया जाता, सिंचाई की छोटी योजनाएं चालू की जातीं, सस्ता

पानी दिया जाता और जो अलाभकर जोतें हैं जिस से कोई लाभ नहीं होता है, उनको लगान से मुक्त किया जाता। यदि ऐसा किया गया होता तो मेरा निश्चित मत है कि इस देश की खाद्य समस्या हल हो गई होती और इस समय योजना की जो स्थिति है वह हमारे सामने न होती। मेरे निर्वाचन क्षेत्र में गोंडा जिले का कुछ इलाका आता है। घाघरा नदी के किनारे का वह इलाका है। मैं यकीन दिना कर आपको कहना चाहता हूं और मदन के माननीय सदस्यों और खुद प्रधान मंत्री जी को जिन्होंने देश का और गांवों का अपने दिमाग में बहुत अच्छा नक्शा बना लिया है और समझते हैं कि नक्शा बहुत अच्छा बन गया है, कहना चाहता हूं कि वे मेरे साथ चलें और देखें कि किस तरह से लोग वहां पर जीवन व्यतीत कर रहे हैं, किस तरह के उनके मकान हैं, क्या वे खाते हैं। जब वे इस चीज को देख लेंगे तो उनको पता चलेगा कि खाद्य समस्या का हल निकल आया है या नहीं।

आज सब से बड़ी समस्या, मुख्य समस्या, जिसको हमें हल करना है, मंहगाई की है। राष्ट्रपति जी के अभिभाषण में उसकी कोई चर्चा नहीं है। मंहगाई को रोकने की कोई कार्रवाई भी सरकार की तरफ से नहीं की गई है। आज हिन्दुस्तान के जनसाधारण, मध्यम वर्ग और निम्न मध्यम वर्ग, यह सभी लोग मंहगाई से त्रिप्त और पीड़ित हैं। मंहगाई सब से बड़ी राक्षसी है, इस देश की। लेकिन राष्ट्रपति ने इस की समस्या पर कोई ध्यान नहीं दिया। शायद उन्होंने इस को जरूरी नहीं समझा होगा। लेकिन मंहगाई बढ़ रही है या नहीं बढ़ रही है, इस के लिये मैं कोई दूसरी मिसाल नहीं दूंगा, अलावा इस के कि मैं सरकार का ध्यान सरकार के मंत्रियों के निर्णयों की ओर खींचूं। जब सरकार ने अपने कर्मचारियों का मंहगाई भत्ता बढ़ा दिया तो उस ने यह मान लिया कि मंहगाई बढ़ रही है। लेकिन उस को रोकने का कोई

प्रयास नहीं है। दाम कैसे स्थिर किये जायें या निश्चित दाम नीति कैसे अपनाई जाय, इस की चर्चा राष्ट्रपति जी ने नहीं की।

मैं केवल इतनी ही बात नहीं कहूंगा कि महंगाई को दूर किया जाना चाहिये, मैं कुछ मुद्दा भी रखना चाहूंगा। अगर सरकार चाहती है कि निश्चित दाम नीति चले तो मैं उस के सामने तीन बातें रखना चाहूंगा। अगर वे चीजें हो जायें तो इस देश के अन्दर जो राक्षसी कीमते बढ़ रही हैं उन में छुटकारा मिल सकता है। (१) अनाज का मूल्य क्या हो? किसी अनाज के मूल्य दो में फरकों के बीच में १ आ० सेर से अधिक फर्क नहीं होना चाहिये। (२) कारखाने में बनी जलापयोगी वस्तुओं का मूल्य लागत खर्च से डेढ़ गुने से अधिक किसी दिशा में न हो। उदाहरण के लिये चीनी, कपड़ा, मिट्टी का तेल आदि तपेदिक की जवा स्ट्रेटोमाइसीन है जो कि सरकारी कारखाने में बनती है, उस की लागत २ आ० के करीब पड़ती है, लेकिन बाजार में वह १२ आना १ रु० ४ आ० की बिकती है और चोरबाजारी से १ रु० ८० आ० तक बिकती है। इस को ठीक करना चाहिये। (३) इसी तरह से कच्चे माल और अनाज की कीमत क्या है, लागत खर्च निकल आये साथ साथ मुनाफा भी इतना मिले कि बनाने वालों का जीवन निर्वाह हो सके। अगर यह तीन बातें कर दी जायें तो इस देश को महंगाई से छुटकारा मिल सकता है।

Shri P. R. Patel (Patan): What is the cost of production to the agriculturist? Have you calculated it?

श्री रामसेवक यादव : अतलाऊंगा, घबराइये नहीं। फर्क पड़ गया है। और दूरी हो गई है हमारे और आप के बीच में।

एक माननीय सदस्य : आप दूर हो गये या यह दूर हो गये?

श्री रामसेवक यादव : अब मैं दूसरी बात की ओर आप का ध्यान खींचना चाहूंगा। मैं यह कह सकता हूँ कि हमारे इस सदन के माननीय सदस्य, मंत्री और खास तौर पर उपराष्ट्रपति जी जब पद ग्रहण करते हैं तो संविधान की शपथ लेते हैं। हम सदस्यों में भी शपथ ली है। उस में जो आर्टिकल ३५१ है उस में यह है :

"It shall be the duty of the Union to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India . . ."

सरकार ने क्या किया, क्या नहीं किया, मैं इस का लेना जौना नहीं चाहूंगा, न उसपर विचार करूंगा। लेकिन सदन के सामने दिनभर शब्दों में निवेदन करूंगा कि क्या कभी उपराष्ट्रपति जी ने यह प्रयास किया कि वे हिन्दी में बोलें? मैं समझता हूँ कि आज १० या १२ वर्षों से वे इस पद पर हैं। अब तक उन्होंने ऐसा क्यों नहीं किया?

इसी तरह से संविधान का अनुच्छेद ४५ है जिस में १४ तक के लड़कों के लिये निःशुल्क और अनिवार्य शिक्षा का व्यवस्था है। आज हम देखते हैं कि इस की ओर भी कुछ नहीं हो पा रहा है। जब तक इस देश के नागरिकों का शिक्षा नहीं मिलेगा तब तक लोकतन्त्रात्मक समाजवाद स्थापित हो पायेगा या नहीं, इस में सन्देह है। जहाँ तक शिक्षा नीति का प्रश्न है, आज इस देश में दोहरी शिक्षा चलती है। एक तरफ देहरादून, ऊटो और नैनीताल में पब्लिक स्कूल हैं और दूसरी तरफ म्यूनिसिपैलिटी, कारपोरेशन और डिस्ट्रिक्ट बोर्डों द्वारा चलाये जाने वाले स्कूल हैं। एक तरफ १००, १५०, २००, ५०० रु० तक खर्च वाले स्कूल और दूसरी तरफ १ रु० ४ आ० वाले स्कूल। इस तरह से दो तरह के नागरिक गढ़े जा रहे हैं। एक तरफ मालिक लोगों का निर्माण हो रहा है और दूसरी तरफ गुलाम लोगों का निर्माण हो रहा है। क्या हम इस तरह से दोहरी शिक्षा के माध्यम

[श्री रामसेवक यादव]

से देश को उठा सकते हैं? क्या इस रास्ते पर चल कर हम मुल्क को आगे बढ़ा सकेंगे? इस में मुझ को सन्देह है। मैं चाहूंगा कि इस प्रकार की प्रणाली को समाप्त किया जाय। प्रधान मंत्री की बेटी के बेटे, मंत्रियों के लड़के और बड़े बड़े आदमियों के बेटे आज बैठें गरीब से गरीब आदमियों के बच्चों के साथ। जब इस तरह से होगा तभी भावनात्मक एकता पैदा होगी, तभी नैशनल इंटिग्रेशन होगा। आज जो धारा चल रही है, जो कुछ आज सरकार की नीति है उस से देश में एकता नहीं होगी। एक जगह पर मालिक लोगों को आप बनायेंगे और दूसरी जगह पर गुलामी से हिन्दुस्तान में बनी रहेगी।

इसी तरह से मैं कहना चाहता हूं कि राष्ट्रपति जी ने अपने भाषण में पंचायती राज के निर्माण के बारे में कहा था। इस के बारे में संविधान के अनुच्छेद ४० में कहा गया है कि :

"The State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government."

सारे देश के बारे में तो मुझे ज्यादा जानकारी नहीं है। लेकिन उत्तर प्रदेश के पंचायत राज कानून और उस की जो कार्य विधि है, उस को मैं अच्छी तरह से जानता हूं। यह जो पंचायतें हैं वह सेल्फ गवर्न्ड बन सकती हैं या नहीं। मैं इस का उदाहरण रखना चाहता हूं। गांव का सब से छोटा सरकारी कर्मचारी होता है चौकीदार। जो जमीन इत्यादि के आंकड़े रखता है, लोगों के कच्चे का इन्द्राज रखता है, उसे कहते हैं लेखपाल। लेकिन गांव की पंचायत का प्रधान जो है उस को कोई अधिकार नहीं है कि वह लेखपाल या चौकीदार को स्थानांतरित कर सके, या उस पर कोई कार्रवाई कर सके। मैं समझ नहीं पाता हूं कि आप पंचायतों को किस तरह से शासन की इकाई

बना रहे हैं। उन को अपने गांव के बारे में कोई कानून बनाने का अधिकार नहीं। वह सारे अधिकार राज्य सरकार के हाथ में हैं। न खजाने में उन का कोई हिस्सा, न सरकारी कर्मचारियों पर नियंत्रण और न कानून बनाने में उन को हां या ना का कोई अधिकार। यही नहीं कि उन को कोई अधिकार नहीं है, उन की स्थिति आज वैसी ही है जैसे कि हमारे देश में वर्णाश्रम है। ब्राह्मण, क्षत्री, वैश्य और शूद्र जिस तरह से होते हैं उसी तरह से हमारे लोक सभा के सदस्यों का सम्मान अधिकार ज्यादा, विधान सभा के माननीय सदस्यों का सम्मान अधिकार ज्यादा। यह द्विज पंच हैं। जिला परिषद् जो है उसके सदस्य प्रधान शूद्र और गांव पंचायत के पंच और प्रधान हरिजनों की तरह से हैं जिन के साथ सरकारी नौकरों का व्यवहार वैसा ही है। यह है जिस तरह हम शासन की इकाई उन को बना रहे हैं।

इसी तरह से निःशस्त्रीकरण की बात चीत का भी राष्ट्रपति जी ने जिक्र किया। मैं समझता हूं कि ईसा मे महात्मा गांधी तक के हथियार बूरे रहे हैं, और अब उद्जम वम बनने के बाद तो वह बिल्कुल बेकार हो गये हैं। और किसी आकस्मिक घटना के अलावा उन का इस्तेमाल भी नहीं होगा, रूस और अमरीका की जनता शायद उन के खिलाफ विद्रोह भी करेगी क्योंकि वह बहुत खर्चीले और बेमतलब हैं। मैं प्रधान मंत्री और भारत सरकार से निवेदन करता चाहूंगा कि एडमिरल और केनेडी को शिखर वार्ता के लिये तैयार करें ताकि संसार में जो सब से बड़ा अन्याय गरीबी है उस गरीबी को कैसे दूर किया जाय इस पर विचार किया जा सके और किसी अच्छी व्यवस्था समाजवादी का निर्माण हो सके तथा प्रगति हो सके।

Mr. Deputy-Speaker: The hon. Member should conclude now.

श्री रामसेवक यादव : मैं सिर्फ दो मिनट.
और दूंगा और खत्म कर लूंगा ।

Mr. Deputy-Speaker: Order, order. I am sorry. He has already taken 22 minutes. Shri Jagannath Rao Chandriki.

Shri Ram Sewak Yadav: Only two minutes.

Mr. Deputy-Speaker: I am sorry. Order, order. Please obey the Chair.

श्री चन्द्रिकी (रायचूर) : उपाध्यक्ष महोदय, आज पहली बार मैं इस संसद में अपने विचार रख रहा हूँ इस लिये इस अवसर पर मैं उचित समझता हूँ कि जिन मतदानाग्राहियों ने मुझे चुन कर यहां भेजा है, मैं उन का हृदय से अभिनन्दन करूँ ।

दूसरी बात यह है कि हमारे राष्ट्रपति ने पहले अपना अभिभाषण हिन्दी में पढ़ा । इसी लिये साउथ का हाँते हुए मैं भी इस में अभिमान पाता हूँ कि अपने विचार मैं पहली मर्तवा इस संसद में हिन्दी में रखूँ ।

मुझे बहुत से माननीय सदस्यों के विचार सुनने का अवसर मिला है । इस अभिभाषण को जब मैं देखता हूँ तो इस के तीन विभाग हो सकते हैं । एक है, इस भारत सरकार की नीति अन्तर्राष्ट्रीय रंगमंच में, दूसरा है राष्ट्रीय दृष्टि से भारत सरकार को जो नीति देश के अन्दर चलती है और तीसरा विभाग है जो कि राष्ट्रपति जी ने अपनी निजी बात के सम्बन्ध में कही है । पहले मैं कहना चाहता हूँ कि अन्तर्राष्ट्रीय रंगमंच में जो भारत सरकार की सेवायें रही हैं पिछले १४ सालों से उस पर हम सब को गर्व है, अभिमान है । और इस के कर्ता धर्ता भारत के महान नेता हमारे प्रधान मंत्री जवाहरलाल जी हैं । इस का सारा श्रेय उन्हीं को जाता है । आज हम किसी दृष्टि से भी देखें, सारी दुनिया में शान्ति स्थापन करने के सम्बन्ध में भारत ने अपनी शक्ति से बढ़ कर सेवा की है ।

कामन वेल्थ की दृष्टि से देखें, जहाँ कि गोरे और काले का प्रश्न आता है, वहाँ भी भारत सरकार और भारत के प्रधान मंत्री ने बड़ी दृढ़ता से और अपनी अतीव शक्ति बताते हुए गोरो को भी बताया कि काले पीछे नहीं रह सकते और साउथ अफ्रीका को कामन वेल्थ से निकल जाना पड़ा ।

यूनाइटेड नेशन्स की दृष्टि से जब हम देखते हैं तो हमको मालूम होता है कि शान्ति के सम्बन्ध में वहाँ हमारे प्रधान मंत्री के साथ श्री कृष्ण मेनन ने जो सेवाएँ की हैं वे अपूर्व हैं और हम उनको भूल नहीं सकते ।

धार्मिक दृष्टि से देखें तो हमारे देश में बहुत से तीर्थ स्थल हैं । हमारे देश में अनेकों यात्रा स्थल हैं । राजकीय रंग में भारत देश विदेशियों के लिये यात्रा स्थल बना हुआ है ।

हमारी अन्तर्राष्ट्रीय नीति को इस बात का श्रेय है कि हमारे राष्ट्रों के महान राज नेता भारत की यात्रा पर आते रहते हैं और भारत आकर भारतीय संस्कृति को भारतीय नीति को और भारत ने जो प्रगति की है उसको देखते हैं । वह देखते हैं कि किस प्रकार भारत ने प्रजा प्रभुत्व की नीति को स्वीकार किया है और उस पर चल रहा है । इससे वह बड़े आश्चर्य में पड़ जाते हैं और वह इस बात से बहुत संतोष प्राप्त करते हैं कि भारत स्वतंत्रता प्राप्त करने के बाद ऐसा महान प्रगति कर रहा है । जब श्री चाऊ एन लाई भारत आए थे उस वक़्त यह नारा बड़े जोर से लगाया गया था कि हिन्दी चीनी भाई भाई । अब यह कम हो गया है जिसके कारण है । उस यात्रा के समय श्री चाऊ एन लाई बंगलौर गए थे जहाँ उनको एक पटी दी गई थी । मुझे याद है कि उस समय उन्होंने स्पष्ट रूप से इस चीज को मान लिया था कि भारत ने प्रजा प्रभुत्व की नीति को धारण करते हुए भी चीन से जहाँ डिक्टेटरशिप है दस वर्ष में ज्यादा प्रगति की है । यह कोई आसान चीज नहीं है और इस पर हम गर्व कर सकते हैं । इसलिए अन्तर्राष्ट्रीय रंग की

[श्री चन्द्रिकी]

दृष्टि से मैं कह सकता हूँ कि भारत ने अपनी शक्ति से बढ़ कर प्रयत्न किया है जिस पर हमको गर्व करने का मौका है।

जब राष्ट्रीय रंग की दृष्टि से मैं भारत सरकार की सेवाओं पर विचार करता हूँ तो मैं देखता हूँ कि हमें अभी बहुत से क्षेत्रों में काम करना है। मगर इसका यह मतलब नहीं है कि हम इन १४ सालों में सोते हो रहे और हमने कोई काम नहीं किया जो जनता के हित की दृष्टि से अच्छा समझा जा सकता है।

इसके बाद मैं दो मोटी मोटी चीजें नीति के बारे में इस सदन के सामने रखना चाहता हूँ ताकि हमारी सरकार इस सम्बन्ध में विचार करे।

एक बात तो सबसे बड़ी मैं यह मानता हूँ कि जो शिक्षण प्रणाली हमारे देश में, एक स्वतंत्र देश में, होनी चाहिए, वह प्रणाली धारण नहीं की गयी है। यह मुझे कहना पड़ेगा। हमें इसका अनुभव है कि जब हमने स्वतंत्रता प्राप्त की उस वक्त जो छोटे-छोटे लड़के थे वह भी बड़े उत्साह के साथ, आनन्द के साथ और गर्व के साथ जय-जयकार के नारे लगाते थे। आज वह बच्चे बालिग हो गए हैं और मतदाता बन चुके हैं। मगर हम देखते हैं बालिग और मतदाता बनने के बाद वे केवल टीका ही टीका करते हैं कोई चीज रचनात्मक दृष्टि से सामने नहीं रखते। मे समझता हूँ कि इसमें हमारे इस मतदाताओं का दोष नहीं है। अगर किसी का दोष है तो शिक्षण प्रणाली का। हमने ऐसी शिक्षण प्रणाली नहीं अपनायी है जो हमारे बच्चों में देशाभिमान जागृत करे, जो उनमें स्वाभिमान जाग्रत करे और उनमें देश सेवा की भावना पैदा करे। हमारे शिक्षण क्षेत्र में जो विशेषज्ञ हैं वे इस बारे में एकमत नहीं हैं। कभी वह कहते हैं कि परीक्षाएं होनी चाहिए कभी कहते हैं कि नहीं होनी चाहिए। अभी हमारे सामने हिन्दी और अंग्रेजी का प्रश्न है। इसके साथ साथ रोजनल लैंग्वेज का भी

सवाल है। यूनीवर्सिटी में किस भाषा में पढ़ाना चाहिए यह भी प्रश्न हमारे सामने है। तो मेरा कहना है कि आप किसी भी भाषा में पढ़ाएं लेकिन उस शिक्षा प्रणाली में शिक्षण की जो बुनियादी बात है वह अवश्य होनी चाहिए अर्थात् उस शिक्षा में विद्यार्थियों में देशाभिमान जाग्रत होना चाहिए, उनका स्वार्थ निकलना चाहिए, उनमें देश सेवा की भावना पैदा होनी चाहिए। तो इस प्रकार की शिक्षा प्रणाली हमको लाना चाहिए यह मैं आपसे यहां कह देना चाहता हूँ। ऐसा न होने के कारण हम आज दस साल से नुकसान उठा रहे हैं। आज भी देश सेवा की दृष्टि से जो विचार धारा विद्यार्थियों में होनी चाहिए वह हम नहीं पाते हैं। इसलिए हमें कहना पड़ता है कि शीघ्र से शीघ्र उस ओर ध्यान देना चाहिए।

एक और बात देश के सामने है। देश के स्वतंत्र हो जाने के बाद हम सभी को यह स्वादिष्ट है कि देश से निर्धनता निकल जाए, देश से बेरोजगारी चली जाए और सभी को रोजगार का सुयोग प्राप्त हो और सभी सोचें कि हमको रोजगार मिल सकता है। हम देखते हैं कि एक तरफ तो हमारी आबादी बढ़ती जाती है और दूसरी तरफ हमको बेरोजगारी की समस्या को हल करना है। इसमें शक नहीं कि पंचवर्षीय योजनाओं की दृष्टि से हमने बहुत कुछ प्राप्त किया है और बेरोजगारी की समस्या को किसी हद तक हमने मात्त भी किया है। मगर उसकी सीमा है। जब मैं पंचवर्षीय योजनाओं को देखता हूँ और बेरोजगारी पर सोचता हूँ तो यह एक अनएंडिंग चीज दिखायी देती है जिसका साल्यूशन नहीं मिलता। चाहे हम कुछ उद्योग खोल कर आठ दस हजार लोगों को नौकरी दे दें लेकिन यह कोई हल नहीं है। बेरोजगारी तो एक परमानेंट चीज है और इसका हल परमानेंट होना चाहिए ताकि हमारे राष्ट्र के लोग यूनीवर्सिटियों और स्कूलों से शिक्षा प्राप्त करने के बाद और जो अनपढ़ हैं वे भी रोजगार

प्राप्त कर सक और यह सोच सकें कि हमें देश में किसी के सामने नौकरी के लिए दीन नहीं होना पड़ेगा लेकिन मर्यादा के साथ जो भी काम हम कर सकते हैं वह हमको मिल जाएगा। तो यह चीज उनके सामने होनी चाहिए।

इस सम्बन्ध में जब मैं मोचता हूँ तो मुझ को कहना पड़ता है कि हमारी सरकार को अपनी इंडस्ट्रियल पालिसी को बदलना चाहिए। बड़े बड़े राष्ट्रों के एक्सपर्ट आकर कहते हैं कि हिन्दुस्तान की इंडस्ट्रियल पालिसी में तबदीली होनी चाहिए, हिन्दुस्तान में काटेज इंडस्ट्रीज, स्माल स्केल इंडस्ट्रीज और बड़ी इंडस्ट्रीज में डिमार्केशन होना चाहिए। इन तीनों प्रकार की इंडस्ट्रीज में किस प्रकार काम होना चाहिए इसका निर्णय होना चाहिए। जब तक यह नहीं होगा तब तक यह संघर्ष इसी तरह कायम रहेगा। कोटेज इंडस्ट्रीज और स्माल स्केल इंडस्ट्रीज बिग इंडस्ट्रीज का मुकाबला नहीं कर सकतीं। इसलिए मैं मोचता हूँ कि इस चीज का डिमार्केशन करना चाहिए कि कौन कौन चीजें स्माल स्केल और काटेज इंडस्ट्रीज में बननी चाहिए और कौन कौन चीजें बिग इंडस्ट्री में। आज चूँकि हम सबसिडी देते हैं इसलिए खादी और हैडलूम जिन्दा हैं मगर हम यह सबसिडी हमेशा नहीं दे सकेंगे। इस लिए जब हम खादी को चाहते हैं और हैडलूम को और दूसरी चीजों को चाहते हैं तो हमको निर्णय करना होगा कि बिग इंडस्ट्रीज जो हैं उनको किस प्रकार काम करना चाहिए। जब तक हम बिग इंडस्ट्रीज और स्माल स्केल और काटेज इंडस्ट्रीज के बीच में कोई डिमार्केशन नहीं डालेंगे तब तक कोई साल्यूशन नहीं निकल सकता। और जो आपकी इंडस्ट्रियल पालिसी है जब तक उसमें परिवर्तन नहीं किया जाएगा तब तक उससे अन-एम्प्लायमेंट का प्राबलम हल नहीं हो सकता।

अन्त में केवल यह कहना चाहता हूँ कि हमारे राष्ट्रपति जो भारतीय संस्कृति के

प्रतीक हैं। सत्यपथ पर चलने वाले के प्रतीक हैं और निष्ठावान कार्यकर्ताओं के प्रतीक हैं। भारतवर्ष में जो भी निष्ठावान कार्यकर्ता हैं और जो भी देश सेवक हैं वे राष्ट्रपति जी को इस उच्च पद पर देख कर अभिमान करते हैं और समझते हैं कि जब कहीं सत्यपथ पर चलने वाले और निष्ठावान देश सेवकों को अपने काम में धक्का पड़वेगा तो राष्ट्रपति जी से उनका सहायता मिलेगी ऐसी उन लोगों की आशा है। हमारे राष्ट्रपति जी ऐसे व्यक्ति हैं जिन्होंने स्वतंत्रता की लड़ाई में देश की सेवा की और स्वतंत्रता प्राप्ति के बाद भी राजकीय रंग में देश की सेवा की। इन तमाम दृष्टियों से उनका देश में एक बहुत ऊँचा स्थान है। जो भी सरकार की नीति में त्रुटि पाई जाती थी उस के लिए कभी-कभी सरकार को चेतन करने में भी उन्होंने पैर पीछे नहीं हटाया। खासकर हम ने देखा कि इस शिक्षण प्रणाली के सम्बन्ध में जब स्ट्राइक्स होते थे, अशान्ति होती थी और युनिवर्सिटीज के विद्यार्थियों में जो एक प्रकार की खलबली मचती थी तो उस पर भी वह अपने स्वतंत्र विचार प्रकट करते थे। सही मायने में हमारे शिक्षण में कुछ दोष अथवा त्रुटि है ऐसा उन्होंने कभी-कभी अपना विचार प्रकट किया है। इस किस्म के विचार प्रकट करने और रखने वाले ऐसे निष्ठावान व्यक्तियों की हमारे देश में बड़ी आवश्यकता है। खास कर भारतीय संस्कृति के आवार पर जो इतना महान व्यक्ति हो, ऐसे व्यक्तियों की हमारे देश में बड़ी कमी है। वरग इतना कट कर और राष्ट्रपति महोदय के अभिभाषण का सम्पूर्ण-तया समर्थन करते हुए मैं अपना स्थान ग्रहण करता हूँ। मैं आपका आभारी हूँ कि आपने मुझे बोलने का अवसर दिया।

Shri Maniyangadan (Kottayam):
Sir, I rise to support the motion moved by Shri Mathur. I deem it a privilege to associate myself with the sentiments of gratitude expressed by several Members in the House for

[Shri Maniyangadan]

the Address he gave us. The President has repeated the objectives we are trying to achieve. We want to establish in our land a democratic and socialist society. The failure or success of the Government has to be judged by assessing how far we have succeeded in achieving the goals set before us. I do not say that there are no failings. But on the whole it is a matter of gratification and we should be proud of our achievements during the last few years. If we view things impartially we will find there is no country in the world which has achieved so much in a democratic way in so short a time. I do not propose to deal with the various aspects of development we have made. Several Members referred to the imbalance prevailing in the country. One of the objectives of the Plan is the attainment of balanced development of all the regions. I do admit that it is not possible to have uniformity in the matter of development throughout the country. But very wide disparities have to be taken note of. The other day the hon. Member from Quilon quoted certain figures regarding the state of affairs in Kerala. I do not want to repeat those figures here. The density of population in Kerala is the highest while its per capita income is one of the lowest. Unemployment is most intense there. Now the question arises: what has been done to remedy these features? It should engage the attention of the hon. House. I do not say that there has been deliberate discrimination of the South or of Kerala particularly but the impression is gaining ground that that State with all its problems is not given the importance that is its due. The peculiar problems of Kerala are not viewed in the correct perspective and remedial measures taken to solve them. This is the general complaint as Shri Srikantan Nair said. It is no exaggeration to say that in independent India they are being discriminated against and it is to be viewed with all seriousness. In this connection, I may refer to a report published very recently by the

National Council of Applied Economic Research after making a technoeconomic survey of the State. They give the conditions prevailing in Kerala and suggest certain remedies. They have suggested a ten year programme for the development of the State. According to that report industrialisation has to be given very great importance, especially big industries, be it of the public sector or of the private sector, we find there is nothing worth mentioning in the State. If we travel from one end of India to the other, if we travel from North to South we find factories and so on and smoke coming out of chimneys. But when once you cross the Western Ghats, there is nothing of the sort. Of course there is education; the people are intelligent but the economic condition still remains the same. In the first two Plans several projects had been started in several parts of India but practically nothing has been done as far as Kerala is concerned. There are some disquieting reports that the Phyto-chemicals which was proposed to be started in Kerala is going to be shifted to some other place. I do not know how far it is correct. No responsible announcement has been made about this. If the reports come about to be true, it will have serious consequences.

As regards the small or hereditary industries the report I referred to suggested that traditional methods should be given up and new techniques adopted. For instance, coir and other industries there must be improved by adopting new techniques.

Now, I shall refer to plantation industry, an important industry in Kerala. They are mainly: rubber, cardamom, tea, etc. Cardamom is not an organised plantation. This year the prices have gone down to almost half of what it was last year. Some diseases have affected the plants and people engaged in this industry

find it difficult even to maintain their estates. Something must be done with regard to this. Similarly the rubber plantation has also to be given its due importance. These plantation industries earn a lot of foreign exchange. It is also known that our rubber production is not sufficient to meet our needs. Now, we are thinking of putting up rubber factories to manufacture synthetic rubber. Natural rubber which could be produced if some aid comes from the Government is not given the importance that is due.

14 hrs.

Then again, take spices such as pepper, ginger and the rest. We find them in Kerala. But the same is the condition with regard to these commodities also. There are diseases affecting these plants. No help comes from the Government. Recently, a few months back a Committee was constituted called the Central Cashew and Spices Committee. From the Lok Sabha I was elected a member of that Committee. Unfortunately, that Committee has not yet met hitherto though several months have passed since its formation. I do not know what happened to that Committee. There was a suggestion from the Kerala Government to start a separate State Trading Corporation for marketing and other purposes in regard to these spices. It was mentioned in the local Legislative Assembly that the proposal may wait for something more so that they could watch what the new Committee—the Central Cashew and Spices Committee—would be able to do. The state of affairs of this Committee is what I mentioned just now, and the proposal about the separate State Trading Corporation is not also taken serious note of. My submission is that unless something is done with regard to this matter, the dollar or foreign exchange-earning spices like pepper, ginger and the rest would go to dogs and that would be a great national loss.

Another thing is about the coconut plantations. We do not find so many coconut farms anywhere else in India

as in Kerala. But what is done to improve the condition of the persons engaged in these plantations? Absolutely nothing. Though agriculture is given great importance in the second Five Year Plan—food production is given predominance and of course I do not belittle the necessity of food production—the production of all other crops has also to be taken into account. The report to which I made a reference mentions that as far as Kerala is concerned, self-sufficiency in food should not be attempted and, on the other hand, commercial crops like rubber, coconut, arecanut, etc., should be given importance and the Central Government should declare as a matter of policy that the needs with regard to food in Kerala will be met by the Centre. The other commercial crops, if given the importance that is due, will earn good foreign exchange, will give employment, and will thus improve the economic condition of the people.

Another matter with regard to the people of Kerala, to which I would like to draw the attention of the House is taxation. A person who owns 15 acres of coconut garden in Kerala has to pay as tax more than Rs. 350 per annum, while in the neighbouring State of Madras, the amount of tax is only Rs. 35. Similar is the case with regard to rubber and other plantations. This wide disparity in the rate of tax—I do not say that taxes should not be paid—should be looked into. The State of Kerala is trying to raise funds for the developmental work. My submission is, the Central Government should come to the aid of the State in all these matters.

Added to all this is the shock to the financial structure of the State due to the bank crisis that occurred there the year before last. Nothing has been done to restore the balance there in the financial structure. Whether it be in the field of agriculture or in the field of industries, there is no possibility of getting credit or other financial facilities.

[Shri Maniyangadan]

Another point is this. For starting industries there are so many good things in Kerala. We can produce electricity much cheaper than anywhere else in India. I may mention the case of Idiki. The investigation with regard to that project started in 1957, and a report was submitted sometime in 1961. Up till now, nothing has been done to start the work. My submission is, delaying this is a sort of discrimination in the eyes of the people. If power could be produced at such cheap rates and could be utilised for industries in Kerala, that must be done and the industries helped to thrive.

Another suggestion that I would like to make is that facilities should be provided for the people of Kerala to migrate to other places. There are areas in India where the population is not so thick as in Kerala. If facilities are provided to enable them to migrate to other areas—people there are prepared to go; they are able to work; they are intelligent and they can go to any part of India—that will help them a great deal. So, this aspect must be given the importance that is due to it.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Maniyangadan: With one more reference, namely, to the speech of Shri H. N. Mukerjee, I shall close. Shri H. N. Mukerjee was saying that during the elections the Congress was adopting some tactics such as appealing to communal feelings and other things. I have a pamphlet here, issued by a Communist candidate, Mr. Abdul Kadir, in the constituency of Shri A. M. Thomas,—that is, Ernakulam,—where there is a Muslim concentration. This pamphlet is written in the Arabic script; not in Malayalam. No other person could understand it. It was distributed in the mosques on the eve of the elections, and it contains certain statements which say that the Congress is discriminatory against the Muslim community in the matter of appointment,

in Government service, in the matter of appointments in the Public Service Commission, and in the matter of promotion and other things. After having done all this, the communist party comes here and says that the Congress was appealing to communal feelings during the elections. This pamphlet is a typical example of the methods adopted by the communist party during the elections. Of course, a Malayalee cannot understand it, but the people belonging to the Muslim community may be able to understand it. So, my submission is, there is no meaning in blaming the Congress. If all these matters are taken together, namely, whether the communist party is true to its words, their alliance with the communal parties there, such as the Muslim League and such other organisations, one will come to the conclusion that there is no atom of truth in the allegation of the communist party. They have no faith in any democratic institution.

Shri H. P. Chatterjee (Nabadwip): Mr. Deputy-Speaker, Sir, I feel a bit diffident to speak because after the learned speech of Dr. Aney, praising the Government so much, and the fighting speech of the lady Member there about Congress socialism, one feels diffident to point out to the Government what they are doing and how the people are feeling. I would very much wish Shri Jawaharlal Nehru had been here; of course he has so many other occupations but the thing is that all my charges will be directed against him and his Government. I find the Treasury Benches empty. But anyway I shall have to carry on.

The prime need of the hour—I think everybody will agree with me and there will be no two opinions on that—is national integration and my charge against the Government is this: they are breakers of this national integration. Their tall talks and preachings fall flat on our ears. There they have bungled the whole

thing. Firstly, they should have checked provincial chauvinism and linguistic chauvinism. But instead of checking that, they acted just like Nabin's aunt. You know the story of Nabin. As a young boy, Nabin used to steal pencils, books, etc. and his aunt did not check him. Her silence meant more encouragement to Nabin and he gradually turned into dacoit, a murderer and ultimately he was hanged. I do not blame Nabin; I blame the aunt. So also I blame this Government. What did they do? When we found that a neighbouring State tried to linguise on the border area persons speaking other tongues, this Government was silent, as if there was no Constitution working in the country. We had our Constitution. Articles 14 to 16 dealing with Fundamental Rights are there and the Government is bound to safeguard those rights. But the Government remained silent and thus Nabin got the encouragement; and, ultimately many bad things happened. So, I say that this Government is responsible for that, because it was their duty to check this, but they did not.

They bungled in other ways also. The Congress from its very inception was not against linguistic provinces. If we do not check provincial chauvinism, we will be in danger, but that does not mean we should do away with provinces and should not go in for linguistic States. To cure the headache, it seems the Government wants to behead us. The Congress pleaded for linguistic States from its very inception. I was in the Congress for 30 years, for a major part of my life. But after the Father of the Nation passed away, I became a misfit and so I had to leave. The Congress worked for linguistic States. But Potti Sriramulu had to die before they granted the people of Andhra their State and the Maharashtrians and Gujaratis had to undergo a blood bath to get their States. The remedy our rulers suggest is worse than the disease itself. My charge against the Government is that they acted directly against the units of India. We find this arrogance and the obduracy of

the tallest man of the world, who should have the sweetest temper; we found today during question hour the anger he displayed. That is not fair. These people want a separate State. What is wrong in granting that? Shri Swell was right when he pointed out that the Government shall have to give them a separate State, as they had given to others. They do a thing, but only when they are forced to do it.

Our unity lies in diversity. Our unity comes from an infinite variety and diversity. It is not the dull, grey monotony of the desert. I had been to Kanyakumari, Amarnath, Dwaraka, Kamaksha and Nilachal. I was with Netaji when he went in search of his guru in 1914. I know this unity of India. It is planned by our forefathers and it is there for ages; our unity lies in its diversity. Mr. Deputy-Speaker, Sir, you are from the south and you must have been to Kanyakumari. Three seas meet there, but they do not mingle and every wave is different as if the ocean in million hands was clasping and singing the praise of Mother India. So also we have this colourful unity of Mother India, which must be preserved. We should not ride roughshod over the sentiments of the people. So, this is my charge against the Government that they are not protecting the linguistic minorities. I have my personal association with many Assamese friends. Something happened in Assam and the cause must be found out. I read the whole proceedings of this House on Assam riots in September 1960—I was not then here—I find a promise was given on the floor of the House that there will be a judicial inquiry at an appropriate time. Where is that inquiry? They have not done it as yet. When will come that appropriate time? It is this hesitant policy that is the root of all our trouble. I charge this Government with harming the unity of India.

I come to the subject of displaced persons. We are responsible for these displaced persons. They are there be-

[Shri H. P. Chatterjee]

cause of our folly. We partitioned the country. When we have so many Ministries, we wind up the Rehabilitation Ministry as if all problems have been solved. If you go to my constituency, you will find lakhs of refugees there. I would not say anything about them. No statistics are necessary to point out how they are faring there. Mahatma Gandhi said during his memorable trial in 1922:

“No sophistry, no jugglery in figures, can explain away the skeletons in the villages.....”

So, to find out in what condition the refugees live, let us go there and see them.

Just before coming here I had been to Dhubulia in April. It was noon, I was myself thirsty, but I would not ask for a glass of water, because I found 700 families drawing drinking water from a single tube-well. 7 or 8 tube-wells nearby were out of order. The wells were all bone dry. For taking bath, one has to go two miles away to a *nalla* where the water is muddy. The earning members of these refugee families were killed in Pakistan and these people are suffering here. This is a permanent liability camp. Whenever foreign dignitaries come, we take them to big and nice places. Why not take them to these places as well? Then they could see what kind of socialism we are building. Why should the Minister live in an air-conditioned house? What did Mahatma Gandhi do? Did he not go to Noakhali—I was with him for some time there—to give succour to the distressed people, Did he not live amongst them? Why all this paraphernalia for the Minister? Why should he live in an air-conditioned house? Why the refugee rehabilitation Minister should not live among the refugees?

What is happening in Pakistan? Not a single minority person will be able to remain there. When partition was made, the definite stipulation was that

on both sides the minorities will be looked after. But that condition has been observed in violation. The minorities that are there are being pushed to this side. Exaggerated reports are given about the minorities here and how riots are going on in Dacca and Rajshahi. Minorities are being pushed this side. We have sealed the borders, but yet they are coming. 50 lakhs have come already into Bengal. It is a sin not to look after them. The whole nation is responsible for their distress. No State Government can shoulder this burden. 50 lakhs more are coming and we shall have to ask Pakistan for more land for them.

Sarder Patel once demanded that Pakistan should part with more land if they push the minorities to this side. But because of your weak-kneed policy that is not being done. Our friend who has armed Pakistan wants that the country should remain divided. Why should our mother country remain divided? There are good men on that side also. They want to fraternise with us and unite the two portions but our friend would not like our union. But this is not the time for going into all those things, and I am not going to speak about that.

Now I come to the border problem. What is it that is happening there? About 800 miles of the border is with East Pakistan. In my own constituency I have toured about 100 miles on the border area. It is all no-man's land. All sorts of things are going on there. We talk of national integration, but we are not able to bring in any unity. If you go there you will find all sorts of people the under-world people. They have developed a sort of international unity. They are carrying on smuggling and other things. You will find consumer goods going from this side to that side and also various things coming to this side from that side. You will find jute and betel-nut coming from that side and biri leaves, cloth and other things

going from this side. This is what is happening there and the borders have become smugglers' paradise. Having tried their hands in smuggling they have now turned into dacoits and murderers. Nobody checks them. The police, if they appear at all, appears after the commitment of the crime. Just after darkness the villagers shut themselves up in their huts, they keep awake the whole night and night after night they are forced to do so. In one village a bridegroom was taking his bride to her father's place. It was not yet dark. Suddenly from nowhere came the dacoits. They did not spare anybody or anything. They even speared to death the cartman and the bullocks. You can imagine what amount of panic accrued. The people on the whole border area became very panicky. Such things are happening on the border. No-body knows whose turn is next. To protect the border is our responsibility. The funniest thing is, on that side nothing happens because there is Ayub's military. Here all sorts of things are happening. It is our responsibility to see that these things are checked. Who wanted to have this partition? You are responsible for it. Therefore, you must see that peace is assured to the people who live there. Many have fled from the border areas.

Then I want to say something about the top-heavy administration. I have collected certain figures to show what is happening. I shall not, for want of time, be able to give all the figures that I have collected from the Finance Ministry. I find that the total non-developmental revenue expenditure in 1950-51 was Rs. 314.21 crores, in 1951-52 it became Rs. 333.23 crores, in 1955-56 it increased to Rs. 339.18 crores, in 1956-57 it became Rs. 359.19 crores, it rose to Rs. 455.55 crores in 1957-58, Rs. 451.12 crores in 1958-59, Rs. 472.80 crores in 1959-60, Rs. 555.87 crores in 1960-61 and in 1961-62 it increased to Rs. 604.46 crores, which is almost double what it was in 1950-51. This is how we are proceeding with regard to non-developmental revenue expenditure. If I take the

Central Ministers and State Ministers together, it will come to an astronomical figure.

Mr. Deputy-Speaker: The hon. Member should try to conclude now.

Shri H. P. Chatterjee: Sir, I want five minutes more. This is my maiden speech.

Mr. Deputy-Speaker: He can have only two minutes more.

Shri H. P. Chatterjee: In two minutes I won't be able to cover it. I have a very important thing to mention, and that is about nepotism and corruption.

Mr. Deputy-Speaker: He can have only two minutes.

Shri H. P. Chatterjee: Sir, in Bengali there is an old adage which says: "a 12 cubit melon, developed a 13 cubit seed". The Ministers are like that now. All Parliamentary Secretaries have been promoted as Deputy Ministers, all Deputy Ministers as State Ministers, and all State Ministers as Cabinet Ministers. A time will come when they shall have to recruit Parliamentary Secretaries from the Opposition. That is the way Congress socialism is proceeding.

Then about nepotism and corruption. My hon. friend Dr. Singhvi has suggested a probe into the assets of politicians, particularly in areas like Rajasthan with which he is familiar. I would like to commend this suggestion to the House. Sir, I entered political life straight from the college under the inspiration of Gandhi. And, remembering the idealism of those days I say that we must sternly root out corruption and politicians have a special responsibility in the matter. I was deeply disturbed to read in the *Amrita Bazar Patrika* of Calcutta,

[Shri H. P. Chatterjee]

dated 6th and 20th February, 1962, where the Law Minister made a statement that he had purchased three bighas of land in a most fashionable area of Calcutta with a big house on it, through benamdars who are known to be rich Central Government contractors. I do not make any insinuation, but Ministers while in office should not do this kind of thing. If we do not stop such things we shall see them flaunting wealth and luxury and buying gold beds as was done recently by a Minister of Ghana.

Sir, if I go on giving you examples.....

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri H. P. Chatterjee: Thank you, Sir.

श्री गु० सि० मुसाफिर (अमृतसर)

उपाध्यक्ष महोदय, राष्ट्रपति के अभिभाषण के सम्बन्ध में जो प्रस्ताव पेश हुआ है, मैं उसका समर्थन करने के लिये खड़ा हुआ हूँ। बेशक राष्ट्रपति जी का जो इस दफा का अभिभाषण है वह बहुत मुस्तसर है। मगर फारसी का एक मुहावरा है :

“हर्चे बकामत केहतर बकीमत बेहतर”

जो चीज साइज में छोटी होती है वह गुणों के लिहाज से बेहतर होती है और अच्छी होती है। वैसे जैसा कि राष्ट्रपति जी ने अपने अभिभाषण के १५ वें पैरे में कहा है :

“इस उच्च पद को स्वीकार करने से पहले, संसदीय जीवन और उसके कर्तव्यों का भी मुझे कुछ अनुभव रहा है।”

यह ठीक है कि हमारे जो राष्ट्रपति हैं वह हमें सफत मौसूफ हैं, वह गुणों के मुजस्सिमा भी हैं और हमारी खुशकिस्मती है कि वह जब हमारा कांस्टिट्यूशन बना तो उस कास्ट-

ट्यूट असेम्बली के प्रधान थे। उनकी देख रेख में हमारा सेकुलर संविधान बना और काफी सालों तक उनकी देख रेख में इस संविधान को सफलता के साथ चलाया गया। राष्ट्रपति जी ने अपनी इस छोटी सी स्पीच में तकरीबन तमाम बातों का, जिनका मुल्क की तरक्की के साथ सम्बन्ध है, और जो-जो काम हमारी सरकार ने इन सालों में किये हैं उनका जिक्र अच्छी तरह से किया है। इसमें कोई शक नहीं कि माही लिहाज से हमारे देश ने पिछले सालों में काफी तरक्की की है। यह फिगर्स यहां देने की जरूरत नहीं है। आप और सब मेम्बर साहबान तो वकतन फवकतन मुताला करते रहते हैं आप देखेंगे कि हर लिहाज से, स्वाइ प्रोडक्शन के लिहाज से स्वाह दूसरी बातों के लिहाज से हमारे देश ने काफी तरक्की की है। मैं पंजाब से आता हूँ, मैं देखता हूँ कि पंजाब के अन्दर हर तरफ तरक्की हो रही है। अगर किसी मेम्बर साहब को इसका यकीन न हो तो वह चंडीगढ़ में जाकर देखें। लुधियाना में जो हौजरी और दूसरी इंडस्ट्री की तरक्की हुई है उस को देखें। सोनीपत जो यहां से नजदीक है वहां पर जो ऐटलस साइकल का कारखाना है उसका मुलाहजा फरमायें। यह तो बिल्कुल छोटी बातें हैं। आलराउंड हम देखते हैं कि हमारे मुल्क ने काफी तरक्की की है। एक मेम्बर साहब ने कहा कि तरक्की की बात तो करते हों, दूसरे मुल्कों से मुकाबला करके देखो। तो मैं बिना संकोच से कहता हूँ और दूसरे मुल्क भी कायल हैं, कि हालांकि आजादी के लिहाज से हमारी उम्र बहुत छोटी है लेकिन हमने बहुत तरक्की इन सालों में की है। उस अरसे के साथ मुकाबला करके देख लिया जाए तो दूसरे मुल्क भी यह बात मानते हैं कि इतने अरसे में दूसरे मुल्कों ने इतनी तरक्की नहीं की है जितनी कि आजादी के इन थोड़े से सालों में हमारे देश ने तरक्की की है।

सन् १९५४ में मैं रूस गया तो लेनिनग्राड के एक मजदूर ने मुझे बड़े जोश से कहा था कि आप क्यों ऐसी बातें करते हैं कि आपका मुल्क पीछे है। इतने सालों में जो आपने तरक्की की है वह रूस भी नहीं कर सका क्योंकि अभी आजादी के बाद आपको भरसा बहुत कम मिला है। तो मेरा कहना यह है कि हमारे किसी पार्लियामेंट के मेम्बर का यह कहना कि दूसरे मुल्कों के साथ मुकाबला करके देख लें, यह चिराग के नीचे अंधेरे वाली बात है। उन्हें पता नहीं कि दूसरे मुल्क हमारे देश के मुताल्लिक क्या कहते हैं।

खैर, मैं आज एक खास बात की तरफ तबज्जह दिलाने के लिये खड़ा हुआ हूँ। माद्दी लिहाज से हमने जरूर तरक्की की है, मगर एक पहलू हमारा बहुत कमजोर है और उसका इकबाल इस वक्त हमारे मद्बूब नेता भी करते हैं। दूसरे लांग भी जो देश के हमदर्द हैं वह इस बात का इकबाल करते हैं कि इखलाकी लिहाज में कुछ न कुछ हमारी जो कमियाँ हैं वे ठीक नहीं हो सकी हैं। इखलाक से मेरा मतलब यह है कि कौमी यकजहती के मामले में जरूर इस वक्त भी हम कमजोर हैं। यह बीमारी हमारे अन्दर अगर मौजूद न हो तो हमारे बेहतरीन डाक्टर जो इसका इलाज कर सकते हैं—पंडित जवाहरलाल नेहरू से मेरी मुराद है—वह अल ऐलान जलसों में और अपनी स्पीचों में इसको कभी न कहें और इतना वक्त वह इस काम पर कभी न दें।

मेरा कना यह है कि इस सिलसिले में भी जो कांग्रेस पार्टी है उसने हतुलवसा बड़ी कोशिश की है। यानी कि वक्त पिछले भावनगर के सेशन में कौमी एकता के लिये नेशनल इंडीपेंडेंस के काम को बढ़ाने के लिए एक सब कमेटी बनाई गई, श्रीमती इन्दिरा गांधी उसकी चेयरमैन हैं। उस कमेटी ने पिछले अरसे में काफी मीटिंग्स की हैं,

बम्बई में मीटिंग्स की हैं, दिल्ली में और दूसरी जगहों पर उसका मीटिंग्स हुई हैं। बहुत सी तजवीजें उन्होंने सोचीं और उन पर अमल कराने की कोशिश की। यह पहला कदम था जो भावनगर में कांग्रेस ने एक सब कमेटी बनाई।

उसके बाद पंडित जी ने यानी हमारे प्रधान मंत्री जी ने यहाँ दिल्ली में एक चार रोजा कानफरेंस बुलायी। उन्होंने चार रोज तक और काम छोड़ कर उसकी प्रधानगी की। तमाम पार्टियों के मेम्बर उसमें बुलाये गये और शामिल हुए। उन्होंने अपनी अपनी तजवीजें बतायीं और चार रोज तक गौर किया गया इस बात पर कि हमारे देश में, इस विशाल देश में, हम कौमी यकजहती को किस तरह से रख सकते हैं।

उसके बाद फिर थोड़े रोज हुए कि हिन्दुस्तान भरके लेखकों की एक कानफरेंस श्री हुमायूँ काब्र की अध्यक्षता में हुई और लेखकों ने बैठ कर उस कानफरेंस में उस मसले पर विचार किया। इस कानफरेंस का गवर्नमेंट आफ इंडिया की साहित्य अकादमी ने आरगोनाइज किया था। इसमें तमाम मुल्क भर के लेखकों ने इस पर विचार किया कि हम अपने मुल्क में नेशनल इंडीपेंडेंस किस तरह कायम रख सकते हैं।

और काश्मीर में एक कानफरेंस हुई जिसमें सिर्फ़ इस सबजेक्ट पर विचार करने के लिए मुल्क के अच्छे अच्छे लेखक और बोलने वाले बुलाये गये। मैं समझता हूँ कि काश्मीर वैसे भी नेशनल इंडीपेंडेंस का एक नमूना है। उस वक्त जब कि शुरू शुरू में कबालियों ने हमला किया था काश्मीर पर तो दूसरे तीसरे रोज ही जाकर मैंने बरामूला को हालत को देखा और मैंने अपनी आँखों से वह जगह देखी जहाँ नेशनल कानफरेंस के एक वर्क शेरवानी को बांध कर कोड़ों से मार मार कर खत्म कर दिया गया इसलिए कि नेशनल कानफरेंस का कहना

[श्री गु० सि० मुसाफिर]

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था कि चाहे हालत कुछ भी हों, हम देश के सामने यह बात रखना चाहते हैं कि यहां कम्यूनलिज्म की बात नहीं चलेगी और कम्यूनल पालिसी की वजह से हम मारधाड़ नहीं होने देंगे। जो भी नेशनल कानफरेंस के बड़े बड़े लीडर थे उनका भी सम्बन्ध हिन्दुस्तान की एकजुटता के साथ है और उसका भी क्रेडिट में समझता हूं कि उस पार्टी को है जो पार्टी इस वक्त बरसरे इतिहास है और जिसने इस वक्त तैयारी किया हुआ है कि वह नेशनल इंटिग्रेशन को कायम करके छोड़ेंगे।

इसके अलावा गवर्नमेंट आफ इंडिया के एजुकेशन डिपार्टमेंट ने श्री सम्पूर्णानन्द की अध्यक्षता में एक कमेटी बनायी है जिसका काम है कि वह कानिजों और स्कूलों में यानी तालीमी इदारों में इस बात का खयाल रखे कि हम किस तरह से नेशनल इंटिग्रेशन कायम रख सकते हैं। यह बात बिल्कुल ठीक है कि अगर बच्चों में यानी तालीमी इदारों में यह काम किया जाए तो यह ज्यादा काम-याब हो सकता है। हम जो लोग बड़े हो गए हैं, जो इस वातावरण में पले हैं, हो सकता है कि उनके दिलों में कोई न कोई कमी हो। मगर जो बच्चे हैं जो अभी जवान होने वाले हैं अगर शुरू से ही उनको इस किस्म की तालीमी दी जाए तो फिर हमारे देश में नेशनल इंटिग्रेशन कायम रह सकता है।

मैं समझता हूं कि कौमी एकजुटता एक बुनियाद है। हमारी अपनी तरक्की की बुनियाद है। जरूरी है कि हम गरीब का भला करे, अक्लम और जनता को भलाई की बातें सोचें और ऐसे कानून बनाएं और कोशिश करें कि हमारे देश का गरीब अक्लम उठे और ऊंचा हो ताकि सही मानों में समझा जाए कि हमारे देश की हालत सुधरी है। इस बात का अहसास लोगों को उसी वक्त होगा जब कि हमारे देश का अक्लम खुशहाल होगा। लेकिन कौमी एकजुटता के बगैर सारी खुशहाली खत्म हो जाती है। बेशक

यह ठीक है कि गरीबी भी दूर हो सकती और दूसरी बुराइयां भी दूर हो सकती हैं और इसके बारे में हमें आशा भी हो सकती है। मगर अगर हमारी बुनियाद गलत हो तो फिर हमारा सुधार नहीं हो सकता। जिस तरह कोई माली जो अपने बाग को प्रफुल्लित करना चाहता है, अगर वह पत्तों को और फूलों को और डालियों को पानी के छीटे देता जाएगा तो उसका बाग हरा नहीं रह सकता। वही माली अच्छा और काबिल समझा जाएगा जो इस तरह पानी देता है ताकि उस बाग की जड़ हरी बनी रहे। अगर किसी वक्त पतझड़ आने की वजह से उस बाग के दरख्तों की पत्तियां सूख भी जाएं तो मौसम बहार आने पर वह फिर सरसवज हो सकता है। लेकिन सरसवज वही दरख्त हो सकता है जिसकी जड़ कायम है, जो दरख्त जड़ से खड़ जाता है वह मौसम बहार आने पर भी प्रफुल्लित नहीं हो सकता। जिस दरख्त की जड़ कायम है उसको अगर किसी वक्त बिजों आकर बरबाद भी कर जाएं तो वह फिर हरा भरा हो सकता है। डिप्टी स्पीकर साहब, मैं जो कविता की एक सतर अब कहना चाहता हूं उसको आप नहीं समझ सकेंगे और शायद और भी बहुत से मेम्बरान नहीं समझ सकेंगे। मैंने पंजाबी में एक गजल लिखी थी वह मौजूदा स्थिति पर ठीक कटता है। जिसमें मैंने कहा था :

पतझड़ दे मारे बहारा च निसरन
बहारां दे मारे कदे बी न मौले।

यानी जो बिजों का मारा है उस पर तो बहार आ जाती है मगर जो बहार में ही मारा जाता है वह कभी प्रफुल्लित नहीं हो सकता। पानी की मारी हुई खेती फिर प्रफुल्लित नहीं हो सकती। इस वक्त हमें यह समझना चाहिए कि इस मामले में हम सब को यत्न और कोशिश करनी चाहिए। बेशक यह ठीक है जैसा कि दूसरे साइड के कुछ मेम्बर साहिबान ने कहा है। उन्होंने,

जो कुछ थोड़ा काम हुआ है, उसका क्रेडिट स्वयं लेने की कोशिश की है। और वह बेशक क्रेडिट लें लेकिन यह क्रेडिट लेने की बात नहीं है बल्कि काम करने की बात है। क्रेडिट लेना बिल्कुल और बात है। यूं तो हमने इलेक्शन में देखा और कई दोस्तों को तकरीरें अपने कानों से सुनीं कि जब गोआ का मामला आया तो वह कहने लगे कि चूंकि अब एलेक्शन का वक्त आया है इसलिए पंडित जवाहरलाल नेहरू ने फैसला किया कि गोआ को ले लेना चाहिए लेकिन अभी तक वह बिल्कुल चुप रहे। और गोआ के बारे में कमजोरी दिखाते रहे और लिहाज में रहे। मैंने अपोजीशन के कई मेम्बर दोस्तों को यह कहते हुए सुना कि देखा हमने तार भेजा और हमारा तार वहां पहुंचने के थोड़ी ही देर बाद गोआ पर हिन्दुस्तान की फौजों ने चढ़ाई कर दी यानी सारा क्रेडिट उस हमारे तार को है जो कि हमने गवर्नमेंट आफ इंडिया को दिया। उसकी वजह से उन्होंने गोआ पर चढ़ाई कर दी और गोआ को फतह कर लिया। इस इलेक्शन में एक बात बिल्कुल स्पष्ट हो गई है।

जनाब डिप्टी स्पीकर साहिब, मैं यह नहीं कहता कि कांग्रेस वाले या बरसरे इक्तरार पार्टी के सभी लोग भले हैं अच्छे हैं और ठीक सोचते हैं और दूसरे सारा ही बुरा सोचते हैं मगर इस एलेक्शन से एक बात जो बिल्कुल स्पष्ट हो गई है वह मैं आपको बतलाना चाहता हूं। जो कुछ मैं आपको बतलाना चाहता हूं वह कोई अफसाना या कहानी नहीं है बल्कि एक हकीकत है। अभी तक तो मेरा ख्याल यह था कि हमारे देश में कम्युनल पार्टियां मौजूद हैं यह कुछ न कुछ कम्युनलिज्म को बढ़ाने की कोशिश करती ही रहती हैं ख्वाह चुनाव का मौका हो ख्वाह दूसरा मौका हो लेकिन हमारे देश की ऐसी पार्टियां जो कि कम्यूनल पार्टीज नहीं हैं जैसे कि कम्यूनिस्ट पार्टी और प्रजा सोशलिस्ट पार्टी, उन पार्टियों पर मुझे बड़ा भरोसा था। हालांकि

मैं ४०-४५ साल का कांग्रेसी हूं मगर कभी कभी मैं किसी किसी कांग्रेसी की बात से बेजार हो जाता हूं तो मन में मैं यह सोचने लग जाता हूं कि यह कम्यूनिस्ट पार्टी और प्रजा सोशलिस्ट पार्टियां ही ऐसी पार्टियां हैं जिनमें और कोई कमी हो तो भले ही हो मगर वह कम से कम कम्यूनल नहीं हैं। इस बात से तो बिल्कुल उनका मन साफ है। लेकिन इस बार चुनावों के दौरान जब मैं अपनी कांस्टीट्यूंसी में घूमा तो देखा कि अकाली पार्टी जो कि पंजाब में इलेक्शन के मौका पर कम्यूनल फिजा को बढ़ाने के लिए आगे आगे थी, उनका और कम्यूनिस्ट पार्टी का एक ही कैम्प था। कम्यूनिस्ट पार्टी का झंडा और अकाली पार्टी का झंडा एक ही ही कैम्प पर लहरा रहे थे। चुनावों और वोटिंग में इनका यह गठबन्धन मैंने वहां पर देखा

श्री मुहम्मद इलियास (हावड़ा) : जरा अपनी केरल की बात भी तो बतलाइये जहां कि आप की कांग्रेस ने मुस्लिम लीग के साथ हाथ मिलाया था।

श्री गु० सि० मुसाफिर : इसमें कोई घबड़ाने की बात नहीं है। मैं किसी मेम्बर या किसी पार्टी के मुताल्लिक कोई ऐसी बात नहीं कहने लगा जिस के लिए कि शोर मचाया जाय। मैंने तो महज अपने खयालात का इजहार किया है। इन पार्टियों का जो विधान है या इस सम्बन्धी बेसिक उसूल हैं वह बड़े ही अच्छे हैं और उनमें कम्युनलिज्म की बात नहीं है। लेकिन मैं तो अमल की बात करता हूं। मैं आपको बतलाना चाहता हूं कि हमारे अमुत्तर में एक सज्जन प्रजा सोशलिस्ट पार्टी के टिकट पर खड़े हुए थे मगर अकाली पार्टी के लीडर ने बड़े बड़े जत्से कर के उसकी सपोर्ट में जो कुछ कम्युनलिज्म का प्रचार कर सकते थे वह किया। कहने का मुद्दा यह है कि चुनाव में प्रजा-सोशलिस्ट पार्टी के उम्मीदवारों को अकाली पार्टी जो कि एक कम्यूनल पार्टी है उस ने सपोर्ट किया। अब वह उम्मीदवार चुनाव

[श्री गु० सि० मुसाफिर]

मे कामयाब हुए या नहीं यह दूसरी बात है। पंजाब में और खास कर अमृतसर में अकाली दल आदि जैसी कम्यूनल पार्टियों से सांठ गांठ करके प्रजा सोशलिस्ट पार्टी और कम्युनिस्ट पार्टी ने मेरे उस ऐतकाद को जो मैं उनके बारे में अभी तक रखता था कमजोर किया है

Mr. Deputy-Speaker: Gyaniji, your time is up.

श्री गु० सि० मुसाफिर : बस मैं खत्म किये देता हूँ। सिर्फ एक बात। आपकी इजाजत से और कहूंगा।

नेशनल इंडीपेंडेंस का जहाँ तक सवाल है इसके मुताल्लिक मैं इस मौके पर ज्यादा जिक्र करना मुनासिब नहीं समझता था। राष्ट्रपति महोदय ने भी अपने अभिभाषण में इसका कोई ज्यादा जिक्र नहीं किया है। इसके मुताल्लिक तो मुझे हाली का एक शेर याद आ जाता है :—

“मुसीबत का एक एक से अहवाल कहना,
मुसीबत से है यह मुसीबत ज्यादा।”

फिर भी यह एक ऐसी बात है कि इसका जिक्र करना ही पड़ा है। आखिर मैं मैं अपने अपोजीशन वाले भाइयों से यह अर्ज करूंगा कि आइये हम और आप एक काम तो मिल कर कर लें। इस मौके पर मुझे एक बड़ा ही खूबमूरत शेर याद आ जाता है और मैं इस पर अपनी स्पीच खत्म करता हूँ :—

“चमन में इल्लातें रंगो बू से बात बनती है

हमें हम हैं तो क्या हम हैं, तुम ही तुम
हो तो क्या तुम हो।”

श्री शि० स्वामी (कोपल) : उपाध्यक्ष महोदय, इस देश पर पिछले १५ साल से जो प्रजा प्रभुत्व की हुकूमत चल रही है उसको हम देखते आये हैं। उस प्रजा प्रभुत्व की सरकार के अध्यक्ष पद पर डा० राजेन्द्र प्रसाद ने गौरवपूर्ण स्थान प्राप्त किया

हुआ था। यह बात बिल्कुल सही है कि उनके गुण और किरदार इस मुल्क में हर एक सिटीजन से कहीं ऊंचे हैं। राष्ट्रपति महोदय को मैं उनके अभिभाषण के लिये बधाई देता हूँ। लेकिन इतना मैं इस मौके पर जरूर कहना चाहूंगा इस मुल्क में स्वराज्य प्राप्त करने के बाद जो सही मायनों में नेशनल हुकूमत कायम करना चाहते थे वैसे नेशनल हुकूमत अभी तक देश में कायम नहीं हो पायी है। वैसे कहने के लिये हम कह दिया करते हैं कि हमारे देश में राष्ट्रीय सरकार को स्थापना हो गई है और इस देश के नागरिक जम्हूरी साये में पल रहे हैं लेकिन अगर सच पूछा जाय तो मीडन डेमोक्रेसी के उमूल के मुताबिक यह नेशनल गवर्नमेंट नहीं है बल्कि एक पार्टी गवर्नमेंट है। खुद राष्ट्रपति जी अपने अभिभाषण में यह बतला चुके हैं :—

“The task of nation-building for which Parliament has both the continuing and ultimate responsibility, calls for the full exercise of your capacities of deliberation, analysis, constructive criticism, vigilance and dedication.”

हमारे भाई लोग अक्सर नेशनल इंडीपेंडेंस की बातें किया करते हैं लेकिन यह नेशनल इंडीपेंडेंस उसी वक्त हो सकता है जब कि मुल्क में नेशनल गवर्नमेंट सही मायनों में हम कायम करें। पार्टी गवर्नमेंट रख कर हम नेशनल इंडीपेंडेंस लाने का दावा कैसे कर सकते हैं? जिस तरीके से एक कम्यूनल और रिप्रेजेंटेशनरी गवर्नमेंट के असरगत होते हैं उसी तरह से असरगत एक पार्टी गवर्नमेंट से भी पैदा हो रहे हैं। हर एक पार्टी अपनी अपनी हुकूमत कायम करने की कोशिश में है। हर एक पार्टी इस देश को और इस प्रजा प्रभुत्व को अपने हाथ में रखने की कोशिश कर रही है। जो भी पार्टी इन पावर होती है वह चाहती है कि उसकी हुकूमत हमेशा सेंटर में और तमाम राज्यों में जारी

रहे। कांस्टिट्यूशन में कहीं यह जिक्र नहीं है कि किसी एक ही पार्टी के भले ही वह मेजारिटी पार्टी हो उसी को गवर्नमेंट बनाने के लिए राष्ट्रपति के यहां से बुलावा आवे। सही मायनों में राष्ट्रीय सरकार बनाने के लिए केवल मेजारिटी पार्टी को ही गवर्नमेंट बनाने के लिए राष्ट्रपति महोदय के यहां से बुलावा आवे, कुछ ठीक नहीं जंचता है। कांस्टिट्यूशन के आर्टिकल ७५ में यह दिया हुआ है :—

Article 75

- (1) "The Prime Minister shall be appointed by the President and the other Ministers shall be appointed by the President on the advice of the Prime Minister."

- "(3) The Council of Ministers shall be collectively responsible to the House of the People."

प्राइम मिनिस्टर और कैबिनेट मिनिस्टर्ज सदन के जिम्मेदार अशखास और जिम्मेदार मेम्बरज होने चाहिये, लेकिन एक दल की सरकार होने की वजह से प्राइम मिनिस्टर और दूसरे मिनिस्टर्ज एक ही पार्टी से चुने जाते हैं और इसलिए देश में नेशनल इन्टिग्रेशन—राष्ट्रीय एकीकरण—और को-आपरेशन नहीं हो सकता है। जब देश में कोई आर्थिक क्राइसिस पैदा हो या कोई जंग छिड़ जाये, तो सब पार्टियां देश की गुरवत को दूर करने के लिए और उस को आगे बढ़ाने के लिये सहयोग का हाथ बढ़ाती हैं और मिल कर काम करती हैं। लेकिन हम को यह याद रखना चाहिये कि किसी नेशन में इतहाद और इतिफाक सिर्फ बातें करने से नहीं हो सकता है—वह मिल कर काम करने से होता है।

इस बारे में गांधीजी ने साफ़ तौर पर कांग्रेस वालों को हिदायत की है—जोकि न सिर्फ कांग्रेस वालों, बल्कि मुल्क और

दुनिया के सामने है—कि किस तरीके से कांग्रेस आरगनाइजेशन और हुकूमत का री-आरियन्टेशन और सुधार करना चाहिए। श्री प्यारेलाल ने एक पुस्तक "महात्मा गांधी—दि लास्ट फ्रेज" लिखी है, जिस में गांधीजी की इस आखिरी इच्छा का जिक्र किया गया है। हम न सिर्फ चुनावों में, बल्कि इस सदन के अन्दर और बाहर, हर जगह गांधी जी का नाम हर रोज़ सुनते हैं। अभी कल ही कांग्रेस पार्टी के नेता, श्री जवाहरलाल नेहरू, ने कहा कि हम गांधी जी के उसूलों पर चल रहे हैं और हम उन के कहने के मुताबिक यहां पर जम्हूरी हुकूमत को आगे बढ़ा रहे हैं। लेकिन क्या मैं पूछ सकता हूँ कि गांधीजी ने मरते वक्त क्या कहा था और उन की लास्ट विल और टेस्टामेंट क्या थी। उन्होंने कहा था कि :

"Though split into two, India having attained political Independence through means devised by the Indian National Congress, the Congress in its present shape and form, i.e. as a propaganda vehicle and parliamentary machine, has outlived its use. India has still to attain social, moral and economic independence in terms of its seven hundred thousand villages as distinguished from its cities and towns. The struggle for the ascendancy of civil over military power is bound to take place in India's progress towards its democratic goal. It must be kept out of unhealthy competition with political parties . . ."

I want to underline the words "unhealthy competition with political parties"—

" . . . and communal bodies. For these and other similar reasons, the A.I.C.C. resolves to disband the existing Congress organisation and flower in to a Lok Sevak Sangh under the following rules with power to alter them as occasion may demand".

[श्री शि० स्वामी]

गांधीजी ने बताया कि उस का नाम, घटना (कांस्टीट्यूशन), तत्व और सिद्धान्त क्या होने चाहिये। अपने आखिरी समय में उन्होंने ने श्री प्यारेलाल को यह लिख कर दे दिया कि कांग्रेस को डिज़ाल्व कर देना चाहिए और उसी आरगनाइज़ेशन को लोक सेवक संघ दे: नाम से चला कर और जिम राज-नैतिक पार्टी की हुकूमत है, उस को खत्म कर दे: इस देश में एक पार्टीलिम डेमोक्रेसी की स्थापना करना ही हमारा फ़र्ज है। उन्होंने ने मरते समय बिड़ला हाउस में अपनी यह मंशा खास तौर पर जाहिर की कि हर एक व्यक्ति को लोक सेवक बनना चाहिये। लेकिन यह कितने दुख की बात है कि उन की आखिरी इच्छा पर अमल नहीं होता है। लॉग गांधी जी के नाम के नारे लगाने हैं और उन की जयजयकार करने हैं, लेकिन अपने आखिरी वक्त में उन्होंने पार्टीलिम डेमोक्रेसी को स्थापित करने का जो उसूल सामने रखा, उस पर अमल नहीं किया जाता है। अगर इस देश में हम सब पार्टियों वाले और तमाम नेता सहयोग दे कर एक राष्ट्रीय सरकार का निर्माण कर दे: मुल्क का काम-काज नहीं चलायेंगे और इस प्रकार जनता का विश्वास और सहयोग प्राप्त नहीं करेंगे, तो फिर चाहे किसी भी पार्टी का शासन हो, देश प्रगति नहीं कर सकेगा।

आज पार्लियामेंट में जितने कांग्रेसी सदस्य और नेता हैं, उन में से हर एक अपने अपने जिले और ताल्लुक का राजा और हुक्मरान बना हुआ है। जैसे हैदराबाद में मुसलमान राजा समझे जाते थे—मैं माफ़ी चाहता हूँ कि मैं "मुसलमान" कह रहा हूँ, लेकिन मुसलमान भाइयों के बारे में मुझे कुछ कहना नहीं है—, जैसे किसी कम्पूनल हुकूमत में उस कम्पूनटी का हर एक व्यक्ति यह समझता है कि वह हुक्मरान है, उसी तरह कांग्रेस के एक एक नेता के सामने गुटबन्दी और गुंडागोरी के लोग जमा हो गये हैं और

मफ़सर लोगों पर इतना असर है कि मैं चाहता हूँ कि हर एक

श्री च० ला० चौधरी (महुआ) : आन ए प्वायंट ऑफ़ आर्डर, सर। माननीय सदस्य को "गुंडागोरी" का शब्द निहायत अदब से वापस ले लेना चाहिये, क्योंकि वह बिल्कुल अनपार्लियामेंटरी है।

श्री शि० स्वामी : अगर माननीय सदस्य को इस से तकलीफ़ महसूस होती है, तो मुझे कोई दुःखित नहीं है, लेकिन मैं ने किसी का नाम ले कर गुंडागोरी नहीं कहा, लेकिन आम तौर से

श्री बागड़ी (हिसार) : किसी मेम्बर के बारे में यह नहीं कहा गया था।

श्री च० ला० चौधरी : कांग्रेस पार्टी और कांग्रेसमैन के बारे में कहा गया था।

Shri Dasappa (Bangalore): I have not been able to understand exactly the import of what the hon. Member says. He says that he did not refer to any one individually. But whom did he refer to when he said "goonda raj"?

Shri P. K. Deo (Kalahandi): Is it a point of order?

Shri Dasappa: If I understand what he has said rightly, I will be able to raise the point of order.

Shri P. K. Deo: Only if it is a point of order can he interrupt the hon. Member who is speaking.

Shri Dasappa: The point of order is this. Would it be right on the part of any hon. Member to characterise a whole party as a "goonda raj"? It is not better that the hon. Member does not resort to such kind of expression?

Mr. Deputy-Speaker: Hon. Members should avoid such expressions. It will not add to the dignity of the

House and the Members. They should avoid such expressions. Of course, the hon. Member did not mention any name.

Shri S. Swamy: Sir, if my hon. friend takes it in that light I have no objection to withdraw those words. But the *goonda* elements try to take advantage of the party administration, whichever party is in power. That is all my point.

Mr. Deputy-Speaker: I think the hon. Member said, "*Goondagiri ka raj hai*", and characterised the Government as *goondagiri ka raj*. Such expressions should not be used. It does not add either to the dignity of the House or the Members. Hon. Members should therefore avoid the use of such expressions.

The hon. Member has withdrawn those words. He may now proceed.

श्री शि० स्वामी श्री प्यारेलाल ने मफ़्फ़ा १४६ पर हरिजन के एक लेख का कुछ भाग दिया है—

"Complained one embittered correspondent: 'India has reached the present state on the strength of Gandhiji's ideals and practice based on them. But is it not clear that we are kicking the very ladder by which we have mounted so high? Where are Hindu-Muslim unity, Hindustani, Khadi, village industries? Is not any talk about them hypocrisy?' Had not the Congress leaders virtually buried Gandhiji alive? he asked.

Writing under the caption 'Is He Buried Alive?' Gandhiji replied in *Harijan*:

'...But so long as my faith burns bright, as I hope it will even if I stand alone, I shall be alive in the grave and what is more, speaking from it.'

And then:

"The Congress on its part was passing through the pangs of slow
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death as a national organisation and its rebirth as a party machine. 'Between two worlds one dead, the other powerless to be born' the masses suffered and their sufferings grew.

पार्टी एडमिनिस्ट्रेशन के बारे में बनाई जा के क्या विचार थे, इस के बारे में एक लेखक ने कहा है —

"Bernard Shaw was not enamoured of Parliament guiding the destiny of the nation where party politicians dominate and where yes-men and women sit in the smoking room or the library, cast their votes on the ringing of the division bell at the whip of the party directions, most of them being unfamiliar with the wishes, aspirations and grievances of the constituencies they represent."

Mr. Deputy-Speaker: His time is up. He has taken 15 minutes.

श्री शि० स्वामी : मैं अभी खत्म कर रहा हूँ ।

इसलिये मैं चाहता हूँ कि जो एक पार्टी हुकूमत है, इस को खत्म कर दिया जाना चाहिये और प्राइम मिनिस्टर सभी पार्टियों के मेम्बरों द्वारा चुने जायें । चाहें वे और मिनिस्टर एक ही पार्टी से लिये जायें, लेकिन जब वे मिनिस्टर बन जायें, पद ग्रहण कर लें, तो उन्हें अपनी पार्टी को त्याग देना चाहिये और नेशनल लीडर्स के तौर से मुल्क की तमाम पार्टियों के मेम्बरों को साथ मिला कर उन की राय पर हुकूमत चलायें न कि एक ही पार्टी और एक ही दल की राय से । इसलिये मैं पार्टीजिस डेमोक्रेसी को प्लीड करता हूँ और दो जो अमेंडमेंट्स मैंने दी हैं टैक्सेशन और हाई प्राइसिस के बारे में, उन का समर्थन करते हुये अपने भाषण को समाप्त करता हूँ ।

15 hrs.

Shri Bhagavati (Darrang): Mr. Deputy-Speaker, Sir, our respected

[Shri Bhagavati]

President has referred in his Address to the rural work programme undertaken to bring about diversified and balanced economy in all the villages of India. As even today India lives in the villages the importance of this programme cannot be overemphasised, but the important point for consideration is how to create adequate enthusiasm and initiative amongst the village people to make this programme a success.

I feel that in this connection what Acharya Vinoba Bhave has said is of the utmost importance. Because nobody can claim more intimate and profound knowledge of rural life in India than Acharya Vinoba Bhave. He has said in his public meetings during his tour of Assam that to make the pilot projects and the community development projects successful the first requisite is to create community feelings amongst the village people. How to create that community feeling is the main problem. For that he has launched a movement and that is the movement for *gramdan*. In the village through that movement alone a proper psychological atmosphere can be created for the success of community development work or *panchayati raj*. So far Government and political parties believe in democratic socialism have shown sympathy towards this movement. But neither the Government nor the political parties have taken up this work from themselves. When individuals give up their land and agree to work in a collective manner or individually under the *gaon sabhas*, I feel rural democratic socialism is established in the rural areas, that is, in the agricultural sector. If we really believe in democratic socialism, I think that is the only way to bring about such change. By mere legislative enactments land problems cannot be solved. Government has done good work by abolishing zamindaries and by passing land ceiling Acts and other land reforms measures. But what Vinobaji has tried to achieve

is much more than mere legislative achievement. He wants to change the outlook of the people. If we really want democratic socialism, we have to change the outlook of the people from the individualistic to the social way of thinking and the social way of living. That can be done through this movement. So, I feel that the Government have to take concrete steps to make this movement a success. It should not be left to Acharyaji alone.

Another important question is raised in this connection. If we agree that there should be a new type of economy or social order in the villages on the basis of *gramdan* or democratic socialism, I think a similar movement must be launched in the industrial field also. We cannot have two systems of economy, one for the villages and another for the industrial areas. An hon. friend has said that public sector itself does not mean socialism. That may not necessarily give the fullest result; but there is no doubt that the public sector lays the foundation for socialism. And so the public sector should be expanded and expanded rapidly.

In this connection I would also like to state that we may try to set up workers' councils to run or manage the industries. Some people may think that it is an impractical suggestion, but I should like to say from my own experience that that is possible. In the Cachar District of Assam some tea gardens were closed down as uneconomic units. Workers were thrown out of employment. Workers' wages remained unpaid for several months. Nobody came forward to purchase those tea estates. Then the workers themselves formed into co-operatives and began to manage the tea gardens. I am glad to say that these tea gardens are still managed by the workers' co-operatives and they are a success. So, when that has been made a success in these areas, I do not see why they cannot be made successful in the other industries also.

If we really mean to usher in the socialistic pattern in industry, I feel the workers should be given full rights and responsibilities to run the industries. That is not impracticable. We will fail only if we do not give them full responsibility and rights. Half-hearted or compromise measures cannot achieve the desired results. If we really want to check the reactionary forces, I feel that this is high time to take up all the socialistic measures in right earnest.

The other day my hon. friend, Shri Swell, pleaded for the separation of the Hill States from Assam. I do not know how the Hill people will be benefited by separation. It is for the benefit of the Hill and the plains people to remain together. Historically and geographically the Hill and plain districts are put together. I recognise that the Hill people should be given some autonomy. That is why the Sixth Schedule was introduced in the Constitution. Under the Sixth Schedule, District Councils have been run for the Hill Districts. So, there is no ground whatsoever to ask for separation. There may be some people who talk in extreme language and may give offence to my Hill brethren by speaking in a language which they do not like, but I feel that there is ample material on which we can build a prosperous and developed State in the North-Eastern Frontier, hills and plains together. If we go back in history, we will find that Assam is a meeting place of different races, namely, Austriacs, Dravidians, Mongolians and Aryans. The Assamese people are not a particular race in the ethnological sense. They are products of historical processes of assimilation and integration of the different races. The Assamese culture also is a product of the different cultural traits mixed up in the course of history. So, the hill people or the tribal people may feel that they are also in that category, that is, Assamese and they are not not separate from them. Dr. Banikanta Kakati, the famous linguist, has written in his

thesis that the word *Kamaksha* has come from Austric group of languages,—that it is of Austric origin. The word *Lohit* is of Sino-Tibetan origin, sanskritisation of a Sino-Tibetan name. Then the word *Brahmaputra* is sanskritisation of the Bodo expression *Bhullum Buttar*. In this way, so many tribal words have come into the Assamese language. In that way Assamese in itself is a message of unity. So, I feel there is no ground to feel that the tribal people in the Hills cannot pull on together with the Assamese people in the plains. When the Britishers came, they put a check to the natural processes of assimilation and integration by following a policy of isolation, by isolating the tribal people. That policy is responsible for creating this isolation or separatist tendency.

I feel that now, the cry of the hour is to bring about unity. It is very easy to talk of separation or to bring about separation. It is difficult to build up unity. I would request Mr. Swell to work for unity. He is a man of ability. We can remove our differences whatever they may be and we can work to build up a strong state in the frontier.

I want to draw your attention to the border security problem in that region. As far as I can know from non-official sources, I can say that foreign agents and unsocial elements are at work in the Himalayan border region. So far, the Government or the all-India political parties are not mindful about that. They have not tried to organise there; they have not marshalled their strength there. Unsocial individuals or some foreign agents are doing the mischief. If we allow these things to continue, some great danger may come. I would urge upon the Government to take effective steps for the security of the borders. I would also request all-India political parties to see how they can organise there.

There are many other problems in Assam. The problem of Pakistani

[Shri Bhagavati]

infiltration is a problem not to be brushed aside as a trivial matter. It has been admitted by all that there is infiltration. There is difference of opinion as to the number. Whatever may be the number, infiltration itself is a problem and it is a danger. So, I would urge upon the Government to take effective steps in this respect also.

As regards economic development, I would like to say that this is one reason why the people feel dissatisfied. If we take strong measures, if we take measures to remove all disparities, there will be no cause for disintegration. Absence of facilities or opportunities for economic betterment is a psychological reason for separation. So, I feel that these causes should be removed. Assam commands about one-fourth of the 44 million kw. of hydro-electric potential in the country as a whole. But, Assam's electricity consumption is the lowest in the country. It is only 2.5 kw. as against 32.9 for the country as a whole. Assam earns the maximum foreign exchange in tea and jute. But, she is not yet in the industrial map of India. I would urge upon the Government to take steps to give facilities so that Assam also can march ahead with the rest of the country.

In one minute, I will finish. In 1960-61, the Government of Assam had to undergo financial stress and strain. As a result of the Third Finance Commission's recommendation, Assam is now getting Rs. 13 crores annually as against Rs. 10 crores for the last year. She is getting something like Rs. 3 crores more than what she used to get before. But, there is an apprehension that she may lose in royalty from petroleum as a result of certain agreements by the Government of India. I would request the Finance Minister to look into this matter. Assam should be given adequate financial help so that she can manage her affairs and she can march ahead.

In conclusion, I lend my support to the motion moved by my hon. friend Shri Harish Chandra Mathur.

Mr. Deputy-Speaker: Shrimati Ramdulari Sinha: not here. Shri P. K. Deo I will call a little later. Shri Manoharan.

Shri Manoharan (Madras South): Mr. Deputy-Speaker, to you I am particularly thankful for having given me this opportunity to speak a few words on the President's Address. First of all, at the outset, let me pay, on behalf of my party, a glowing tribute to the President who is the lynchpin of the Constitution. He is noted for his nobility, humility, ability and independent viewpoints. These are true. But, I am very sorry to state that I am highly disappointed with the President's Address. There is no mention about something which we treasure dear and near. The President's Address fails to take note of the apprehension in the minds of the people of the south, I mean the imposition of Hindi. What I am going to speak may not be palatable to many of the Members in this august body. But, I hope there will be a mind which will appreciate and understand the sentiments or rather the spirit expressed by the people of the south.

From the very same floor of the Lok Sabha, I still remember, our Prime Minister has assured twice or thrice that Hindi would never be imposed on the people of the south. But, after six months or a year, there came a directive from the President which had disturbed the whole lot and created some hubbub in the people of the south. As you know, some turmoil also ensued. Then, our President hastened and explained that the directive did not depart from the assurance given by the Prime Minister. Really, we were jubilant on that day that we found in the President a saviour of the rights of the minority communities. But, very recently, I

would like to point out, a circular that came from the Home Ministry had categorically stressed that all Central government employees should learn Hindi, failing which they will be placed under disciplinary action. I want to read out an extract from the particular circular which has been issued from the Home Ministry. It reads thus:

Since it is no more voluntary on the part of individual to seek admission to Hindi classes but rather the duty of the employing offices to train the eligible personnel in Hindi by the target date, attendance in the classes has to be treated as a duty assigned to an official. Wilful and repeated absence from the Hindi classes or refusal to join them has to be treated as non-compliance of Government orders and the officials concerned should be liable to disciplinary action."

This is the circular issued from the Home Ministry. I want to know which is to be accepted, whether the assurances given by the Prime Minister and the subsequent confirmation by the President or the circular issued from the Home Ministry. I hope the Prime Minister will clarify the doubt, and I honestly believe that the Prime Minister's assurance or reply or speech or whatever it be, in the Lok Sabha, will definitely alleviate and dispel the misunderstanding that exists in the minds of the people in the south.

Curiously enough, it seems to me that the Hindi protagonists are of the view that by means of compulsorily introducing Hindi, they could maintain what they term as national integration. So many hon. Members of this Lok Sabha for the past four or five days have been talking much about national integration. And the hon. Members who preceded me today have also talked much about national integration. But, first of all, I want to stress that national integration is

not a commodity to be manufactured at will. As Dr. Radhakrishnan, the Vice-President of India, said once, national integration cannot be built either by brick and mortar or chisel and hammer; it should grow in the minds and hearts of the people of our country through the process of education. Therefore, if anybody wants to foster national integration, that integration should be, if need be, developed either through the process of education or through the process of persuasion. But, unfortunately, that feeling is not here.

After having come to Parliament, and after having experienced something here, I come to the definite conclusion that the majority-members who have Hindi as their mother-tongue are not for India as such, but painfully enough, I want to submit, they want 'Hindia'. If that is the notion of the majority people in the north, I am sorry to state that national integration will be a will-o'-the-wisp. And yet I want to stress another point also. National integration or unity through compulsion courts convulsion, resulting in conflagration. I can understand the spirit behind their talk about national integration and national unity, but if anybody says that through the introduction of Hindi, and that too, through the compulsory introduction of Hindi, India's national integration or national unity can be maintained, then, I beg to submit for your consideration that there will be an utter fiasco in their attempt.

Further, I want to tell another thing, which conveniently or otherwise is ignored by the majority Members. My hon. and esteemed friend, and also an elder statesman of this House, who has been here for the past so many years, as I come to understand, the Member who moved the motion of thanks to the President, Shri Harish Chandra Mathur has said something about it. I wish my hon. friend were here just now. He said that national integration should be the prime consideration. I do not like

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to dispute him, because it is a matter of opinion. He was very critical about the DMK. I do not mind it, because it is a matter of opinion again. He was highly sceptical about the achievements of the DMK. That too is a matter of opinion. But in the concluding portion of his speech, he said that such sort of separatist tendencies should be curbed down with iron hands or something of that sort. I am at a loss to understand this. Sitting on the chair or relaxing on the sofa, thinking sky-high philosophy, or coolly ignoring the matters domestic will take us nowhere. There should be a proper mind to appreciate the difficulties of the minority-language-speaking people; and mere threatening, or the use of jaw-breaking words or tall talks with bombastic words and organised threatening will get us nowhere. There should be a proper understanding in the minds of the people here. Then only, the problems can be solved.

Before we entered into Parliament, it seems in the last Lok Sabha, our Prime Minister had also talked something about it, and he was very critical about that also. He has gone to the extent of stating, if there is war, it can be war. That was what he said. He conveniently asserted that with a view to sabotaging the DMK or the separatist tendencies, he would be prepared to face even a civil war. I have got much admiration for our Prime Minister. As a politician, of course, we have got our admiration; as a historian, we have got our admiration; as a man of international fame and name and reputation, we have got our admiration for him. But, it is clear, our Prime Minister is noted for his high-voltage emotion. And I am sorry to say that we took very lightly what our Prime Minister said. If we take very lightly what the Prime Minister said, I want to ask my hon. friend Shri Harish Chandra Mathur, 'What about your remarks?'. I hope my hon. friend Shri Harish Chandra Mathur will hereby try to understand

the feelings of the people of the south.

Seven of us have come here. Not even a single man from the Congress Benches or the Treasury Benches came to us to enquire anything about our party ideology. Without knowing anything fundamental, as to what we feel in the south, without taking any steps to understand it, offhandedly and unilaterally making some comments sarcastically with a view to sabotage the Opposition, I do not think it is a mature way of dealing with things.

I want to stress another point also here, and it is this. The majority of the Indian nationals in Ceylon are Tamils. 85 per cent of the Indian nationals are Tamils. Everybody knows what has happened inside Ceylon. The majority Tamilians were tortured, murdered, and brutally assaulted. Very many Tamilian ladies were molested. Deputations after deputations came. Resolutions after resolutions were passed. So many conferences were held. One deputation finally came to our Chief Minister, who is noted for his election strategy, Mr. Kamaraj and they approached him for help. He said, 'I am helpless; you please go to my master, the Prime Minister of India'. The deputation came to Delhi and met our Prime Minister. The Prime Minister equally said, 'I am sorry I cannot help you because it is purely a domestic issue'. Then, the deputation came to us. I put this question to them, 'Where are you now?'. They said 'We are in between the deep sea and the devil'. Who the deep sea is and who the devil is, I would not like to explain here. But the thing is that we should correctly understand the spirit of the Indian nationals, particularly the Tamils. Very recently, I have received a circular from the Worldwide Tamil Friends Association, a copy of which has already been sent to the Prime Minister also.

Shri Ramanathan Chettiar (Karur):
On a point of order. I would like to

know whether the hon. Member is referring to the people of Indian origin in Ceylon or the Jaffna Tamils who are Ceylonese citizens.

Shri Manoharan: I am referring to the Tamils of Indian origin there not the Janffa Tamils. I am talking about the Indian nationals, the majority or 85 per cent of whom are Tamils.

Shri N. Sreekantan Nair (Quilon): There are 3 lakhs without any nationality.

Shri Manoharan: Yes, Sir. Without nationality also, there are people.

An Hon. Member: Stateless.

Shri Manoharan: They are called Stateless persons; that particular name has been awarded to them by our Prime Minister.

I want to read out that appeal. It reads thus:

"An appeal to Shri Jawaharlal Nehru, the Prime Minister of the Union of India."

Nearly 85 per cent of the Indian Nationals now temporarily resident in the Island of Ceylon are Tamil-speaking People, but it is with immense regret we observe that the First Secretary of our Indian High Commission in Ceylon is one who cannot converse in the Tamil language.

In the circumstances, we Tamils are expected to seek the assistance of a Tamil-English interpreter whenever it had become necessary to discuss our difficulties and problems personally. We are put to such hardship in being not in a position to freely discuss with him our problems and exchange views.

May we, therefore, appeal to you, Sir, to redress our long-felt grievance by appointing as the First Secretary to the Indian High Commission in Ceylon a Tamil-speaking officer."

With your permission, I humbly submit this for the consideration of the Prime Minister. I hope hereafter the First Secretary to the Indian High Commission in Ceylon will be a Tamil-speaking officer.

There is another point I want to stress. This is a long-felt need of the people of Madras City. They want to see Madras City upgraded to 'A' class. Very many questions have been asked here and some answers were given, which are not to our satisfaction. Madras is the third biggest city in India. Everybody knows that. In North India, as you know, Calcutta is made an 'A' class City, Delhi is raised to 'A' class status and Bombay City is upgraded to 'A' class. But I want to tell you very regretfully that not even a single city in South India has been upgraded so far to 'A' class. Madras City is not upgraded. Trivandrum is not upgraded, Bangalore is not upgraded and Hyderabad is not upgraded. So many reasons might have been given either to sabotage our demand or to shelve it and put it in cold storage. But I want to confine myself particularly to Madras City. It is the demand of the Central Government employees of Madras City to upgrade it to 'A' status.

The demand of the Central Government employees for classifying the City of Madras as 'A' area has been turned down most arbitrarily. The standard for classification of cities as laid down by the First and Second pay Commissions and accepted by Government was population. Bombay City was classified 'A' class in 1947 when it had a population of only 16.9 lakhs. For your information, the present population of Madras City is 17.25 lakhs. Even then our demand is not accepted but has been turned down. I hope the Home Minister or the Prime Minister will seriously consider this matter and do the needful.

Lastly, I want to say this. We are now seven Members in Parliament. In the State Assembly, we are 50 in number. Therefore, I hope Members of Parliament will understand which way the

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wind is blowing. The Government cannot very easily brush aside the demands put forward by the DMK or the people of the South. Day before yesterday, my hon. friend, Shri N. S. Nair, was talking something about how Kerala was neglected. Today also one Congress Member was talking about how Kerala was neglected. Again day before yesterday, an hon. Member was talking about how Andhra Pradesh was neglected, how Mysore was neglected and so on. We are pointing out how Tamil Nad has been neglected. Therefore, the entire South India is neglected for the past 15 years. This should be taken into consideration, failing which, I am sorry to say, the national integration which the ruling party wants to maintain will be an empty dream, a will-o-the-wisp or a explosive myth. You cannot have integration in any way.

As I said, we are 50 in number in the Legislative Assembly. That shows the direction in which the country is developing. Therefore, I again say, before I conclude, the crow has begun to caw; dawn is not far off.

श्री विभूति मिश्र (मोतिहारी) : उपाध्यक्ष महोदय, मैं राष्ट्रपति जी के अभिभाषण का हार्दिक स्वागत करता हूँ, जिसमें उन्होंने ने सारी महत्वपूर्ण बातों और नीतियों को रख दिया है। कुछ विरोधी माननीय सदस्यों ने कहा कि उन्होंने अपने अभिभाषण में फ़लों बात नहीं कही और फ़लों बात का उस में उल्लेख नहीं है। मैं उन को कहना चाहता हूँ कि हमारे फ़ाइव यीअर प्लान में सारी बातें लिखी हुई हैं और अगर वे चाहें, तो उन्हें देख सकते हैं। इस सम्बन्ध में उन्होंने ने जो थोड़ी सी बातें जरूरी समझीं, उन को उन्होंने ने नमूने के तौर पर अपने अभिभाषण में कह दिया।

कुछ माननीय सदस्य नये आये हैं। वे नहीं जानते कि राष्ट्रपति का भाषण वास्तव में गवर्नमेंट का भाषण होता है और गवर्नमेंट सारी बातों और अपनी सारी

नीतियों को नहीं लिख सकती। वह नमूने के तौर पर थोड़ी सी बातों को राष्ट्रपति के द्वारा उन के भाषण में कहलवा देती है।

अपने भाषण में राष्ट्रपति ने हम सब से, चाहे सरकारी सदस्य हों और चाहे विरोधी सदस्य, रचनात्मक काम करने का अनुरोध किया है। मैं यहां पर देखता हूँ कि विरोधी माननीय सदस्य कोई भी ऐसा सजेशन या परामर्श नहीं देते हैं, जिस से देश में रचनात्मक काम में प्रगति हो सके। रचनात्मक काम में तो सब सदस्यों को रुचि लेनी चाहिये, चाहे वे सरकारी बेंचों पर बैठें हों और चाहे विरोधी बेंचों पर। यह तो सब का काम है। मैं दस बरस से देख रहा हूँ कि किसी भी रचनात्मक काम में हमारे विरोधी भाई डट कर और अच्छी तरह साथ नहीं देते हैं। वे तो केवल नुक्ता-चीनी करते हैं।

श्री महोड़ा (आनन्द) : गलत बात है।

श्री विभूति मिश्र : देश का उत्थान तो रचनात्मक कार्यों से ही हो सकता है। अभी हमारे देश को आजाद हुए केवल दस पन्द्रह साल हुए हैं, लेकिन इस काम में बहुत बड़े बड़े काम किये गये हैं। पश्चिमी पाकिस्तान से आये रेफ्यूजी लोगों को एक अरब से भी ज्यादा रुपये खर्च कर के बसाया गया। इसी प्रकार पूर्वी पाकिस्तान से आये रेफ्यूजीज को बसाने के लिए करोड़ों रुपये खर्च किये गये और उन को बसाया गया।

जब हिन्दुस्तान का शासन कांग्रेस के हाथ में आया, तो खजाने में कुछ नहीं था। खजाने को दुरुस्त करना, देश की स्थिति को दुरुस्त करना और पांच सौ से भी ऊपर रजवाड़ों को अपने साथ मिलाना कोई आसान काम नहीं है।

श्री महीड़ा : स्टर्लिंग बेलेंसिज थे ।

श्री विभूति मिश्र : वे बहुत कम थे और उन को भी हम ने देश के निर्माण में खर्च किया—हम ने उन को बर्बाद नहीं किया ।

इस के अलावा मैं बताना चाहता हूँ कि पहले हिन्दुस्तान में टाटा का कारखाना, मैसूर का कारखाना और बंगाल में लोहे का कारखाना, सिर्फ यही कारखाने थे । देश का शासन कांग्रेस के हाथ में आने के बाद, भिलाई, राउरकेला और दुर्गापुर में तीन बड़े बड़े इस्पात के कारखाने बनाये गये हैं । इन के अलावा बोकारो का कारखाना बनने जा रहा है और इलैक्ट्रिकल नामान के प्लान्ट्स लगाये गये हैं ।

पुराने राजा-महाराजा कहते हैं कि हम ने क्या किया है । मैं उन को कहना चाहता हूँ कि जब से हमारे हाथ में शासन आया, तो हम ने इतना कुछ किया, लेकिन जब उन भाइयों के हाथ में सत्ता थी, तो उन्होंने क्या किया । उन्होंने अपनी प्रजा को वोट का अधिकार भी नहीं दिया था, लेकिन जब हमारे हाथ में राज्य आया, तो हम ने सब को वोट का अधिकार दे दिया ।

गोआ ४५० बरसों से हम से विच्छिन्न हुआ था । उस को सरकार ने अपने हाथ में लिया और देश के साथ मिलाया ।

एक माननीय सदस्य : पंद्रह बरस के बाद ।

श्री विभूति मिश्र : इस के अलावा उस जमाने में जो सब से बड़ा देशी राज्य था—हैदराबाद, उस को चन्द घंटों में हमारी सरकार ने लिया । ये हमारे काम हैं । माननीय सदस्य हमारे कामों को गिनना चाहते हैं ।

श्री सुरेन्द्रनाथ बिबेदी (देन्द्रपाड़ा) : चीन ने हमारी भूमि पर अधिकार किया, माननीय सदस्य यह भी बतायें ।

श्री विभूति मिश्र : देश की स्वतंत्रता के लिये जब हम लोग जेलखाने जाते थे, उस समय विरोधी दल के अधिकतर लोगों ने कुछ नहीं किया ।

श्री महीड़ा : राजाओं ने देश को अपने राज्य समर्पित किये ।

श्री विभूति मिश्र : क्या उन के जमाने में अंग्रेज यहां से हटे ? उस वक़्त बहुत से लोग अंग्रेजों की खुशामद किया करते थे ।

हर क्षेत्र में और हर तरफ हमारे देश का उत्थान हुआ है । दस बरस के समय में हिन्दुस्तान में खेती, मड़कों, स्कूलों, अस्पताल, हर एक महकमे में तरक्की हुई है । मेरे ज़िले चम्पारन में २५० पक्की सड़कें बनी हैं, जबकि पहले वहां पर पक्की सड़क भी नहीं थी । विरोधी माननीय सदस्य इन कामों को देखते नहीं हैं ।

मैं प्रधान मंत्री जी से यह कहना चाहता हूँ कि हमारी सरकार शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्स के गरीब विद्यार्थियों को छात्र-वृत्तियां देती है । मैं इसके मुआफ़िक हूँ । लेकिन मेरी प्रार्थना है कि कुछ ऐसी जातियां भी हैं, जिन में गरीब विद्यार्थी हैं और जो इस से छूट जाती हैं । उन गरीब विद्यार्थियों को भी आप छात्रवृत्तियां दें । कहा जाता है कि विद्यार्थियों को हम मेरिट छात्रवृत्ति देंगे । लेकिन जो गरीब आदमी है, उस के पास पैसा नहीं है कि वह खाना खा सके, उस के पास रहने के लिए घर नहीं है और उस का जो लड़का है जो विद्यार्थी है, वह किस तरह से पढ़ सकता है और इस काम के लिये उस के पास पैसा कहाँ से आयेगा । घनी आदमियों के बच्चों को तो ट्यूशन मिल जाती है, वे ट्यूशन

[श्री विभूति मिश्र]

लगा लेते हैं और उन को सरकार की तरफ से कई प्रकार की सहूलियतें दे दी जाती हैं, मगर जो गरीब विद्यार्थी हैं, उन को कोई सहूलियत नहीं है। मैं चाहता हूँ कि जो जातियाँ छूट गई हैं, उन जातियों के गरीब विद्यार्थियों को भी आप की तरफ से छात्रवृत्तियाँ देने का प्रबन्ध हो ताकि वे अपनी पढ़ाई जारी रख सकें।

बिहार में जमीन पर सीलिंग लगी है। वहाँ पर सीलिंग के अलावा लैवी भी लगाई गई है। एक एकड़ से ऊपर की जमीन पर लेवी लगाई गई है। मैं चाहता हूँ कि सरकार के जो बड़े मुलाजिम हैं, बड़े बड़े अफसर हैं, जिन को मोटी मोटी तनख्वाहें मिलती हैं, उन की तनख्वाहों में भी कमी की जाय। आप की तरफ से कहा जा सकता है कि आप गरीबी का बटवारा नहीं करते हैं। मगर मैं सदन में कहना चाहता हूँ कि गरीबी का भी बटवारा होता है और जब ऐसा होता है तो आदमी में उत्साह पैदा होता है। महात्मा जी जब जेल जाते थे हमारे प्रधान मंत्री जी जब जेल जाते थे, तो हम लोग भी जेल जाते थे और जेल जाने का हमें उत्साह होता था। महात्मा गांधी तकलीफ से रहते थे तो हमें भी तकलीफ सहने की इच्छा होती थी। इसलिये इस बात की आवश्यकता है कि गरीबी का भी बटवारा हो। बिहार में आप ने परमानेंट सैटलमेंट को हटाया, दायमी बन्दोबस्त को हटाया। अब जो बड़े बड़े ओहदेदार हैं, उन की तनख्वाहों में भी आप को जरूर कमी करनी चाहिये। अगर आप ऐसा नहीं करते हैं तो यह मुनासिब बात नहीं होगी।

चुनाव के दिनों में और वैसे भी मैं ने देखा है कि बेकारी हमारे देश में बहुत ज्यादा फैली हुई है और यह एक जबर्दस्त समस्या बन गई है। इस को हल करना बहुत जरूरी है। हमारे डेबर भाई ने अपनी स्पीच में

कहा है कि एक करोड़ बीस लाख आदमियों को हम ने काम दिया है। यह सही है। लेकिन इतने से ही काम नहीं चल सकता है। मैं चाहता हूँ कि हमारी सरकार इस पर विचार करे कि बेकारी की समस्या को कैसे हल किया जा सकता है और इस को जल्दी से जल्दी हल करने की कोशिश करे।

एक भाई ने कहा कि चुनावों के दौरान में कांग्रेस ने बड़ी गड़बड़ियाँ की हैं। हमारे देश में एक चुनाव हुआ, दूसरा हुआ और तीसरा हुआ। इतना बड़ा चुनाव सारी दुनिया में कहीं शायद ही हुआ होगा। जो सरकारी कर्मचारी इस काम में लगे, उन्होंने ने जिस ईमानदारी, जिस तत्परता और जिस मुस्तैदी से काम किया, उस की जितनी तारीफ की जाय थोड़ी है। उन की तारीफ किये बगैर मैं नहीं रह सकता हूँ। चाहे वे स्टेट गवर्नमेंट्स के कर्मचारी हों या सेंट्रल गवर्नमेंट के हों, सभी ने इस चुनाव में कार्यक्षमता दिखाई है, ईमानदारी दिखाई है और इतनी तत्परता और मुस्तैदी के साथ इस काम को किया है कि कोई हदोहिसाब ही नहीं।

हमारे विरोधी भाई हम पर जातपात को भड़काने का इल्जाम लगाते हैं। साम्प्रदायिकता को हटाने के लिए ही गणेश शंकर विद्यार्थी का खून कानपुर में हुआ और मोहन दास कर्मचन्द गांधी जो एक महात्मा थे उन का खून इसी दिल्ली नगर में हुआ।

श्री रामसेबक यादव : खून पर पानी बहा दिया आप ने, यही तो अफसोस की बात है।

श्री विभूति मिश्र : बैठ जाइये साहब, मेरी बात तो सुन लीजिये।

हम जो कांग्रेसजन हैं, वे जातीय अथवा साम्प्रदायिक आचार पर नहीं सोचते हैं।

यह बीमारी कैसे आती है, यह मैं आप को बतलाना चाहता हूँ। हमारे जो विरोधी आई हैं, उन की तरफ से इस बीमारी को लाया जाता है। हिन्दू महासभा, जनसंघ, राम-राज्य परिषद इत्यादि जितनी पार्टियाँ हैं, इन सब ने मिल कर के शुरू से ही जब से कांग्रेस ने जातीयता और साम्प्रदायिकता के खिलाफ लड़ाई शुरू की है, उस के खिलाफ जातीयता का प्रचार किया है। आप हमारा इतिहास देखें और इन का इतिहास देखें तो आप को पता चल जायेगा कि कौन जातीयता का समर्थक रहा है। मैं कहना चाहता हूँ कि साम्प्रदायिकता के जहर के खिलाफ लड़ते हुए कांग्रेस के बड़े से बड़े नेता ने अपनी कुर्बानी दी है और सभी कांग्रेसजनों ने कहा है कि जातीयता या साम्प्रदायिकता की भावना का भारत में से समूल नाश होना चाहिये। आप बतायें कि जिस संस्था की सारी जिन्दगी इन बुराइयों के खिलाफ मोर्चा लेने में गुज़र गई, वह इन को प्रश्रय दे सकती है। मुझे इस कांग्रेस संगठन की सेवा करते ४२ वर्ष हो गये हैं। क्या हम लोगों के दिमागों में कभी भी इस तरह की चीज़ें आ सकती हैं। मैं ने जब चुनाव लड़ा तो मेरे खिलाफ एक स्वतंत्र पार्टी का उम्मीदवार था, एक प्रजा समाजवादी था, और एक इंडिपेंडेंट था। मैंने इन तीनों को देखा है। सारा रिकार्ड मौजूद है। किस-किस उम्मीदवार ने किस-किस जाति के वोट किस किस गांव में पाये हैं, इस को आप अच्छी तरह से उस रिकार्ड से जान सकते हैं। आप साम्प्रदायिकता अथवा जातीयता का इल्जाम कांग्रेस के खिलाफ कभी नहीं लगा सकते हैं।

हमारे त्रिवेदी जी यहां नहीं हैं और अगर वह यहां होते तो मैं उन को बताता कि वह अपनी कंस्टिट्यूएंस में चल कर देखें कि किस-किस गांव में किस-किस जाति वालों ने किस-किस उम्मीदवार के हक में वोट डाला है।

हमारे एक भाई कह रहे थे कि सारे साउथ में कुछ नहीं हुआ है। मैं बदकिस्मती से नार्थ का रहने वाला हूँ। लेकिन जब मैं रामेश्वरम् जाता हूँ महादेव के दर्शन करने के लिये तो कभी भी मेरे दिमाग में यह बात नहीं आती है कि मैं नार्थ का हूँ। उड़ीसा में जगन्नाथपुरी में जब कभी मैं जाता हूँ तो कभी भी मेरे दिमाग में नहीं आता है कि मैं पश्चिमी दिशा से आया हूँ या और कहीं और से आया हूँ। हमें चाहिये कि नार्थ, साउथ, ईस्ट और ईस्ट सब को अपना मानें। यह नार्थ, ईस्ट, ईस्ट या साउथ का झगड़ा एक पोलिटिकल स्टंट है। इसी पोलिटिकल स्टंट की वजह से हिन्दुस्तान का बटवारा हुआ और अब फिर ऐसे ही आदमी पोलिटिकल स्टंट खड़ा कर के देश का बटवारा करना चाहते हैं। मैं कहना चाहता हूँ कि इस देश में अगर डेमोक्रेसी को चलना है और योजना को चलाना है तो नाथ, ईस्ट, ईस्ट या साउथ का जो झगड़ा है वह बेकार का है और देश को डिमंडस्टैंट करने के लिए इस को खड़ा किया गया है। मैं बतलाना चाहता हूँ कि ये जो झगड़े हैं, प्रान्तीयता का झगड़ा, भाषा का झगड़ा, जातीयता का झगड़ा, इन को गरीब आदमी नहीं फलाते हैं बल्कि जो पालिटीशियन हैं, जो राजनीतिज्ञ हैं, वे ही फँलाते हैं। इन झगड़ों की जड़ में पालिटीशियन ही हैं। किसी को अगर असेम्बली में जगह नहीं मिली, किसी को पार्लियामेंट में अगर जगह नहीं मिली और अगर किसी को टिकट मिला भी तो वह हार गया, तो हारने के बाद उसके दिमाग में यह बात आती है कि प्रान्तीयता का झगड़ा, भाषा का झगड़ा इत्यादि झगड़ों को खड़ा कर दिया जाए। कांग्रेसमैन कोई नहीं इनको फँलाता है। कांग्रेस के पाम पूंजी है। कांग्रेस १८८५ में स्थापित हुई थी और आज १९६२ है। यह जो पीरियड है, इस पीरियड में कांग्रेस ने देश की आजादी के लिए अनेक कुर्बानियाँ की हैं। उसके पास पूंजी है जिसके सहारे वह चल सकती है। लेकिन जो दूसरी पार्टियाँ

[श्री विभूति मिश्र]

हैं वे चार दिन चलती हैं और कई तो चार दिन भी नहीं चल पाती हैं, पहले ही टूट जाती हैं, आपस में लड़ाई शुरू हो जाती है। जब ऐसा होता है तो वे सोचते हैं कि इसके सिवा कोई उपाय नहीं है कि भाषा के, प्रान्त के झगड़े खड़े किये जायें।

मैं प्रधान मंत्री जी से बड़े अदब से कहना चाहता हूँ कि ये जो भाषा, प्रान्त इत्यादि के झगड़े खड़े करते हैं, उन पार्लियामेंट के खिलाफ वे सख्त कार्रवाई करें, शक्ति के साथ उनसे पेश आयें। राजकाज के मामले ढिलाई वरतने से नहीं चलते हैं। यह ठीक है कि डेमोक्रेसी में सभी का रिप्रिजेंटेशन मिलना चाहिये, सभी की बात सुनी जानी चाहिये। लेकिन साथ ही साथ जब कार्रवाई करने का वक्त आए तो मजबूती के साथ कार्रवाई होनी चाहिये ताकि देश और जनता का हित सिद्ध हो सके।

एक भाई ने कहा कि खेती में जो कुछ हुआ है वह सरकार की वजह से नहीं हुआ है। उनकी यह स्पीच मेरे पास है। अगर खेती की उपज बढ़ जाए तो यह कहा जाए कि यह सरकार की वजह से नहीं हुआ है और अगर वह नहीं बढ़ती है तो कहा जाए कि सरकार कुछ नहीं करती है, तो यह एक ऐसी स्थिति है कि जिस में हमारी जान किसी तरह से भी नहीं बच सकती है। गांव में आप जायें वहां पर खाद बांटा गया है, बीज बांटा गया है, रुपया कर्ज के तौर पर दिया गया है, पानी का इंतजाम किया गया है यह सब कहाँ से हुआ है और किस ने इस सब को किया है यह भी आपको देखना चाहिये।

अब मैं पंचायतों के बारे में कुछ कहना चाहता हूँ। सब चीजों का मूल पंचायत है और पंचायतों की हम लोगों को स्थापना करनी चाहिये और इनको मजबूत करना

चाहिये। आज पंचायतों के जरिये कितने ही काम हो रहे हैं। एक भाई ने कहा कि पंचायतों के जरिये काम नहीं होते हैं। मैं उनको बतलाना चाहता हूँ कि बिहार में मालगुजारी वसूल करने का काम पंचायतों के जरिये होता है। यह उनका जिम्मा है और उनको साढ़े बारह प्रतिशत कमिशन के तौर पर मिलता है जो कि सरकार देती है। यदि इस काम को पूरा कर लिया जाता है तो साढ़े बारह प्रतिशत सरकार और देती है। इसका मतलब यह हुआ कि सौ रुपये में पच्चीस रुपये गांव की पंचायत को सरकार देगी। मैंने देखा है कि इस काम को वह बड़ी अच्छी तरह से कर रही है और मालगुजारी वसूल करने का काम अच्छे ढंग से चल रहा है। यह जो कलेक्शन का काम है यह बड़ी अच्छी तरह से वहां हो रहा है। वित्त मंत्री जी यहां नहीं हैं। मैं उन से कहना चाहता हूँ कि हमारी सरकार के खर्च के ऊपर आप ध्यान रखें। खर्चा हो और आवश्यकता के अनुसार हो, लेकिन मैं यह कहूंगा कि आप की सरकार में कहीं-कहीं जो बेकार का खर्चा होता है उस को रोकने के लिये पूरा इन्तजाम कीजिये। मेरा अपना ख्याल है कि सब कड़ाई के बावजूद भी हाल ही में एक डिवीजन कायम किया गया है कि वह देखे कि कौन जगह बेकार है और कौन आदमी बेकार रहता है। इस पर वह नियंत्रण रखे कि हमारे पैसे का हिसाब-किताब अच्छी तरह से होना चाहिये।

मैं अपने राष्ट्रपति जी को धन्यवाद देता हूँ कि उनके साथ हम लोगों का बहुत अच्छा ताल्लुक रहा है। राष्ट्रपति जी ने जिस तरह से रचनात्मक काम किया है उस तरह से वे आगे भी करेंगे। भगवान उन्हें स्वस्थ और दीर्घजीवी करे।

Shri P. K. Deo: Mr. Deputy-Speaker, Sir, I take this opportunity to pay my loyal tributes and respect-

ful regards to Dr. Rajendra Prasad, our outgoing President. He filled that post with dignity and with humility which is the traditional custom of this country. Now he is stepping down from the pedestal of that exalted position, we all expect that being an ordinary citizen in this country, his responsibility and his duty to the nation will be enhanced in a manifold way. We expect that with his rich experience of the administration of the country and with his integrity he will give a lead to this country and to its people as his predecessor, respected Rajagopalachari is doing and will follow his footsteps. (*Interruption*).

An Hon. Member: What do you suggest?

Shri Thimmaiah (Kolar): You are suggesting his joining the Swatantra party?

Shri P. K. Deo: I would be falling in my duty if I do not point out the various lapses and the lacunae found in the President's Address. It is not the President's personal Address. It is the projection of the policy and programme of the Government. So, when I criticise the Address, I criticise the Government.

At the outset, I beg to state most painfully that the Address has been conspicuously silent regarding our neighbours, that is, regarding China and Pakistan, even though every day the wave of tension has been on the increase. Even though the nerves are highly strung on both sides, there has been no mention of this in the President's Address.

This Lok Sabha is the outcome of the Third General Elections. We expected a new approach and a new outlook on this burning problem. Twelve thousand square miles of Indian territory is still under Chinese occupation. Every day when we come to the House we find some fresh cartographic aggression has been made by China.

An Hon. Member: Not only cartographic aggression but also physical aggression.

Shri P. K. Deo: It is followed by physical occupation and further inroads into our territory and the building up of new Chinese checkposts.

Sir, this morning we were surprised to learn that similar tactics are being employed by Pakistan. A map is reported to have been distributed in this country claiming portions of India as Pakistan territory. All this is taking place due to the weak-kneed policy, weak-kneed foreign policy of our Government. So far as the foreign policy of the Government is concerned, the President has only mentioned India's election to the Disarmament Committee of 13 nations.

It is a good thing that India has been elected to that committee. We fully appreciate the effort that India has been making towards that end. But, at the same time, we find that in the name of disarmament, the pace of arms race and the pace of production of various nuclear war-heads and inter-continental ballistic missiles and other various deadly weapons is on the increase.

Even though we are jubilant over the achievement of science in conquering space and over the cosmonauts orbiting this earth, we find that man's inventive power has not kept pace with the pace of production of these various instruments of mass destruction. We feel that something definite should be done in this regard.

That day I was absent when Shri Hiren Mukerjee referred to the nuclear explosion by the United States of America. The United States of America has been exploding nuclear weapons on the pretext of testing. The other day the USSR was exploding a series of these nuclear weapons and by that contaminating our atmosphere and increasing the radio-active hazards in this country due to its proximity. I say Shri Hiren Mukerjee should have passed the same remark against the nuclear explosion taking place in the Soviet Union.

Now, coming to the home front, I am sorry to say that in spite of the

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persistent attempts made by discussions in this House during the last debate on the President's Address to appoint a high-power committee to probe into the various irregularities and illegalities committed by the party in power and by the Government in conducting the last General Elections, everything has fallen on deaf ears. *(Interruption).*

It would not be out of place if I mention here certain instances from my own experience in my own State. The way the official power and money power have been used to further the election prospects of the candidates of the party in power makes the entire election a big scandal. The whole administrative machinery which has been very well greased has been geared up to further the election prospects of the Congress candidates. Shamelessly, licencees, purchasing agents, birl leaf merchants and the various licence holders went about carrying packets of money in order to purchase votes *(Interruption)*. They resorted to all sorts of tricks; they tried promises, temptations and donations. Various clubs, schools and recreation centres were given aid during the electioneering period. Recognition of private schools which has been pending since so many years was freely given.

16 hrs.

In my own constituency, there was a foundation-stone laying ceremony which took place at midnight. They say that when Ministers toured for election purposes they never toured as Ministers. But they had a big retinue of the Government officers following them carrying out their instructions to cajole the voters so that the election prospect of their candidates could be improved. In spite of these handicaps it is most gratifying that in its infancy the Swatantra Party has been returned to this House as the second largest political force in

this country having bagged more than 200 assembly seats and 26 Lok Sabha seats. Referring to the success of the Swatantra Party in the last election, Professor Mukerjee has spoken that it was a victory of the rightist reactionaries. To the students of political science these words rightists and leftists are relative terms; they have been so used as to lose all their meanings. If the communists who advocate regimented life, who want to curb all individuality, who advocate statism and one party rule could be called progressive, then I have to search some other dictionary to find a proper adjective for them. The Swatantra Party has been advocating all the time for the individual liberty and for individual initiative and for the preservation of the Fundamental Rights guaranteed under the Constitution. I do not think there could be any other more progressive party in this country than the Swatantra Party... *(Interruptions.)* The rajas and maharajas have become a thing of the past. Feudalism of the old order has been buried and in its place we have found a new feudalism. It has been raising its ugly and that is the State feudalism and party feudalism. We have seen that to perpetuate the party in power favourities are being patronised and the licence permit-quota raj has been perpetuated so that in times of need they can supply funds to the party in power. If this is not feudalism, I do not know what feudalism is. Just before the elections, the Prime Minister called a meeting for national integration. They prescribed a code of conduct for the election. But during the election we found that it was thrown to the winds. All sorts of dirty tricks and unsocial things and undemocratic methods had been used to bring the Congress back to power anyhow. It is our misfortune today that a minority is the Government with a deceptive majority. A party which has been rejected by 55 per cent of voters of this country, a party which has been returned in a reduced strength has no business to call itself as a majority party.

Shri D. C. Sharma (Gurdaspur): What is the percentage of votes polled by your party in Orissa elections?

Shri P. K. Deo: The way money was distributed in the election could be corroborated by a statement of the Orissa Chief Minister. I am thankful to Prof. Sharma for having reminded me of the Orissa elections. This prescription of limit of election expenses is just a farce. Immediately after the general elections the Chief Minister of my State comes out with a Press statement that to contest 19 Lok Sabha seats the Congress Party there had to spend Rs. 12 lakhs. I speak with all the authority and I want to see if anyone in the Treasury Benches challenges that statement. We believe that it is much more than Rs. 12 lakhs. But taking it for granted that it was the amount spent by the Congress Party, the individual Congress candidates must have been spending some thing from their own resources.

Shri Jaganatha Rao (Nowrangpur): How much did you spend?

Shri P. K. Deo: In these circumstances the prescription of Rs. 25,000 as the limit for election expenditure for a Lok Sabha candidate is absolutely meaningless and the election is a hoax. If elections are conducted in this way, I am afraid it will be a death-knell to democracy in this country. We have seen that in the whole of Asia democracy is in a melting pot. We have seen the graveyard of democracy in Burma. We have seen the same state of affairs in Nepal. In Pakistan a military dictator is still going strong. In these circumstances the only saviour of democracy is this country and if things go on in this way I am afraid this country will turn into a totalitarian State. The methods which Hitler, Mussolini and Chiang Kei Shek used to crush the opposition are being repeated in this country. I cannot understand why there should be an allergy to the Opposition. Opposition is the most important element for the successful functioning of democracy.

Shri Raghunath Singh (Varanasi): Hitler was a dictator. Nobody is a dictator here.

Shri P. K. Deo: I am not going to give way. The President in his address on page 6 refers in a most optimistic way to the basis norms and procedures adopted from the British Parliament. But in British Parliament Her Majesty's Opposition receives some amount of respect like the Treasury Bench. I am afraid here the Treasury Benches are so much allergic to the Opposition that instead of listening to our good advice—they should understand that we are their real friends—they want to harass us and crush us. If things go on in this way, I am afraid, God forbid, very soon the story of Chiang may be repeated. Let not Andamans be the Formosa of India to give shelter to this Government.

Mr. Deputy-Speaker: It is time; he has taken twenty minutes.

Shri P. K. Deo: There are many more points.

Mr. Deputy-Speaker: Every Member has got so many points.

Shri P. K. Deo: Then, I have concluded.

Shri A. S. Alva (Mangalore): Mr. Deputy-Speaker, Sir, I beg to support the Motion of Thanks. In the President's Address, various items of achievement by the Congress and the programme of work which has to be completed in the Third Five Year Plan have been envisaged and enumerated. First of all, there is reference to Panchayat Raj—how it has been extended from eight States to four more States. It is the genius of our country where the disputes and all matters connected with the villages have to be settled by the panchayats themselves.

Then several schemes are afoot, namely, schemes for the establishment of many industries; schemes for unemployment relief have also been drawn up in the Third Five Year Plan. Then, it is said that we have made

[Shri A. S. Alva].

very great progress in the agricultural field also. The industrial production of the country is very satisfactory. Several amendments to many Acts are also envisaged so as to better the condition of labour. I may mention the Minimum Wages (Amendment) Bill, the Payment of Wages (Amendment) Bill, the Employees' Provident Fund (Amendment) Bill and the Employees' State Insurance (Amendment) Bill, all of which will go to show that in the Third Five Year Plan, the condition of labour will be greatly improved and the Swaraj which we have achieved is not only political but also economic, where the poor people also are made to feel the benefits of the Independence which we have achieved.

16.11 hrs.

[SHRI SURENDRANATH DWIVEDI in the Chair]

As far as our Constitution is concerned, the position of the President is very unique. It is not only what is written in the Constitution but also what is unwritten, is important. As a matter of fact, the way in which our President has behaved during the last 12 years will make his position very unique and it will also be a model set for his successor.

The, it has been mentioned from the other side that the achievements of the Congress Government have fallen short of the ideals which they have prescribed for themselves. It is true to a certain extent. After all, when we set before ourselves certain ideals, it is not possible to achieve all the things which we envisaged. At the same time, a very earnest effort has been made, and the Government is going in the right direction. This has been fully reflected by the recent elections where the electorate has given its clear verdict.

Just now, it was said that this Government has no right to continue because it does not get the support of the majority of the electorate but only

45 per cent. May I ask, which is the other party that has got more support than the Congress and is prepared to form the Government? In the last elections we have seen how the opposite parties, the different parties, in their anxiety to defeat the Congress, have given the go bye to all their objectives, given the go-bye to all their principles and how they have combined themselves each one forgetting the party principles. This is a thing which has not escaped the attention of the electorate.

As a matter of fact, the last speaker who spoke on behalf of the Swatantra party referred to certain malpractices. In my own constituency, I have seen how the Swatantra Party and the Communist Party had combined to see that the Congress candidates were defeated if possible. This only shows that they have no definite programme. In fact, if any party with any right principles wants to defeat the Government, combination with all other parties with different ideologies is not the way to do it. It is clear that the achievements and also the programme of work envisaged for the future in the President's Address have been fully endorsed by the electorate.

After the elections are over, it is easily said that the Congress has used all the influence and a highpower committee must be formed to go into these matters. If in any constituency there has been any malpractice or any corrupt practice or any election offence was committed, then it is a matter for the individuals to take up the matter by way of election petitions and get the matter thrashed out. Then the argument will be that it is not possible to get evidence. In that case, it can be easily said that a lot of corrupt practice has been indulged in, without any basis. My submission is this. After all, it may be that in the elections people might have transgressed to some extent. But that will be true not only of the Congress but of other parties also. There is no use blaming anyone party and saying that it has

used persons who have got licences, has used officers and thus unnecessarily putting the blame on the officials.

Then again it is said there is a lot of corruption in this Government. This is also exaggerating the thing in a big way. After all, it is out natural that there will be corruption in any Government department. But it is being reduced now, and the Government is taking every step to see that corruption is not on the increase but that it goes down. So, I submit that the Opposition parties must take things as they are and take their defeat with grace. After all, the electorate has sent the Congress to power and I submit that everything said in the Address has to be commended.

With these few words, I support the Motion of Thanks.

Shri Hem Barua (Gauhati): Mr. Chairman, Sir, the President's Address to Parliament, I am afraid, is an essay in despair, an essay that does not give a glimpse into the dynamism of a nation trying to consolidate its freedom with an urge and an impulse of its own. Except for an emotional flash in the President's farewell message to Members of Parliament which naturally enough strikes chords of deep responses in our hearts, there is nothing inspiring or ennobling in the Address. All said and done, this is a sterile document.

There is no mention in the Address, not even a passing reference, to the different problems that confront the nation today, internal and external, and the ways and methods that the Government propose to adopt to confront them. What about the border problem? I do not want to create any danger psychosis, but if the border problems are allowed to deteriorate further, I am afraid they will undermine and engulf the nation in a catastrophe. Is there any mention of these border problems in the Address? If the situation is allowed to drift in the spirit of Hitchcock's song-I love that song-it will be thus:

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"Kes' serra, serra, whatever will be will be, The future is not for us to see."

This is the spirit in which the situation is allowed to drift.

What about Pakistan? Pakistan has posed a challenge at us and the problem seems to be a never-ending problem. The vivisection of India was born in sin and the cess-pool of hatred and bitterness in which Pakistan was born trains into widening circles and it still continues to disturb our mind.

What about Kashmir? The Kashmir problem is a dagger thrust at us and it has cost us much in prestige and finances. The dispute at present is before the Security Council, and it is being debated there.

What are the purposes of Pakistan referring this to the Security Council? I would say that Pakistan committed aggression on a part of India territory. This has been fortified by the resolutions in the U.N. Here is an aggressor and this aggressor has all of a sudden turned into aggrieved petitioner.

Pakistan has two ostensible reasons for doing this. One is to achieve world publicity and to test international friendships. The other is to save face with the people in Pakistan whom generations of Pakistan leaders have fed with false promises and pledges of liberating Kashmir. Liberating Kashmir from whom? From freedom into slavery?

While the canal waters dispute was amicably settled, there was a feeling all over this country that this was a happy augury, initiating friendship and goodwill between these two great nations. That was not unhappily so. When our Prime Minister visited Karachi in connection with the canal waters treaty, he was given a massive ovation at Karachi. But not even two days passed, when General Ayub Khan made a statement in Rawalpindi, a statement that showed Pakistan red in

[Shri Hem Barua]

tooth and claw against India. It is good that some friends of Pakistan in the United States, including Mr. Kennedy, have advised Pakistan to explore the possibilities of bilateral understanding. I hope and trust that Pakistan would listen to this good advice given by her American friends.

What about the UN? Will the UN be able to produce any results except giving Shri Krishna Menon, if he so chooses, an opportunity to spin words for another 7½ hours? Except that, would it solve any problem? I do not want to undermine people's faith in the UN, but I very often feel that here is a world organisation that has failed to solve any of the problems of the world. This United Nations has been ably described by Mr. Eisenhower as United Nations. Different nations meet there as on a Railway platform and discuss things. Discussions should be there, but these discussions ultimately degenerate into inconclusive anticlimax and evaporate. That has been the fate of all discussions on this platform.

I always feel that a nation's foreign policy is the nation's bed rock of strength. But have we been able to create an impression among foreign countries that we are strong people? We have friends no doubt, but these are the friends who are responsible for preaching canards against India, who propagate abroad that India is indulging in massive military build-up. An increase of a few crores in the interim budget does not justify such a conclusion. Because of our inept policies, an impression has grown in Pakistan to the effect that we are a weak people and the result of this is the unilateral decision on the part of Pakistan to commission the Karnafuli dam.

In 1958, Pakistan admitted that the Karnafuli dam, when commissioned, would submerge a portion of Indian territory in the Mizo Hills District in Assam. But now Pakistan reverses that admission and says that no Indian territory would be submerged except

what is normally submerged. Here are a group of people who do not know that the river passes through a hilly tract and never in the history of mankind was any land ever submerged in this area. But that is their argument.

What about the area to be inundated? The Prime Minister said the other day that it would be in the neighbourhood of 12½ square miles. But I would say by a modest computation that it would not be less than a 100 square miles. What about compensation? That matter is left hanging. Are we to understand that compensation is also to be submerged in flood water? Then, Pakistan has decided to raise the dam by another 13 feet. Naturally Pakistan should have presented a copy of the project report to us, but Pakistan has refused to do it. I do not believe in mutual recriminations.

There is another problem. Once this portion of Indian territory is submerged, it will be difficult to demarcate the boundary between Pakistan and India. That portion of Indo-Pakistan border is yet to be demarcated. I do not want to indulge in mutual recriminations, because I know that in mutual recriminations lie the seeds of mutual destruction.

May I submit that on the 15th August, 1947, our Prime Minister, stood on the ramparts of the Red Fort in Delhi, a prince among men, saluted the Flag and inherited a map of India from the British. Is that the map that we have today? Is it not a fact that that map has gone down in size and dimensions?

There is the problem of Chinese aggression. We have lost Berubari to Pakistan. 14,000 square miles of Indian territory are under forcible physical occupation of China. I would like to say that the Government that fails to guarantee or assure the territorial integrity of the country forfeits its moral right to function in the interests of the nation. I can tell you that the verdict of history would be stern and

posterity will not excuse this Government for its indifference and its incapacities. Our calous indifference to the cartographic aggression committed on our territory by China served as a spring-board for physical aggression on the part of China.

What about the report of the two official teams? When the report was published, a report that conclusively established India's case, it raised hopes in our mind and our Prime Minister rightly expected a change of heart in the Chinese. But what about the change of heart? China is now throwing allegations against India, allegations of our aircraft violating Chinese air space—reconnaissance flight, and harassment flights, they say. These are all preposterous allegations no doubt, but the allegations are there. In Ladakh, China is slowly and steadily penetrating into our area, with a military post here and a military post there. When this comes to our knowledge and when it is pointed out to the Prime Minister, the Prime Minister has a very convenient argument to offer. He says, it is a huge frontier and it cannot be defended. I want to ask, what is a huge frontier? Ladakh is not a huge frontier. If you cannot protect or defend a part of the frontier where actual physical aggression is committed, that Government have the right to exist.

He said on one occasion that what happens is that the patrols do not meet. Patrols may not meet, but there are vulnerable points on the frontier. Why not defend those vulnerable points in the frontier? I feel that the nation's attention is to be geared up towards the defence of the country, because I know that planning for defence means planning for strength.

I am sorry that there is no mention in the Address of the crying need of the hour—emotional integration. The Government started something, but it has failed to chalk out a programme for achieving emotional integration in

the country. What happens with this Government is that this Government starts a slogan, then reduces the slogan into a pamphlet and there the matter ends. This is an age of pamphlets. The aspirations of our people, divided as they are on regional and sectional basis, mainly linguistic and religious, are bound to be conflicting against the background of broad-based national ideals. Because of this inherent contradiction socio-economic movements suffer a set-back in our country. For India, if I may be permitted to say so objectively, nationalism is a new concept that grew under the aegis of the British. What the British succeeded in achieving was a certain measure of political and administrative integration. But all this is meaningless, unless it is imbued with a will and opportunity to live and subsist on the sap of emotional and cultural integration of India as a whole. But where is it? It is also a fact that underlying the diversity—that is India—which, I would say, is her beauty as well as her destiny, there is a fundamental unity in the basic culture. But, notwithstanding this every social group in India functions, more or less, in its own way and creates social problems and tensions. It happens that often the aspirations of one social group cut across the aspirations of another. That is why we find in India group-consciousness challenging national consciousness.

When the nation was engaged in the struggle for freedom, it is but natural that nationalism as an ideal over-powered all sectional interests and aspirations. But I do not want to say that these sectional interests or aspirations were obliterated completely. They lay dormant under the blanket of wider and deeper interests and aspirations. With freedom, these sectional interests and aspirations which lay dormant under the blanket of deeper interests have come to the surface, and there is tension today

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in our society. There is no mention about it in the President's Address.

Under foreign rule the people were frustrated, no doubt. But that frustration had a silver lining. It was sustained by the dynamism of a spirit directed towards achieving freedom for the country. But with freedom, when people discover that that dynamism of spirit has lost much of its rhythm and romance, naturally enough, that frustration becomes deeper in dimension. This is what has happened today in our country. And, what is there to sustain the people in this desert of frustration? Sir, there is nothing, and the Government have failed to chalk out a programme for achieving that.

Sir, I will conclude by saying like this. It is a fact that freedom has opened the flood-gates of opportunities for us all. There is no doubt about it. But, then, it is also a fact that with freedom there has come about a competition. The people who were lying submerged under foreign rule are seized of a restless impulse to grow and develop and to come up. There is today in our country a competition in coming up. This competition, instead of being dammed into constructive channels of creative energies is being irrigated into conflicting tendencies and self-defeating tensions, and the Government have failed to take a serious note of these conflicting tendencies. Often it happens that the party in power also gets swamped under the tidal wave of the social conflict.

Shri S. C. Jamir (Nominated—Naga Hills Tuensang Area): Mr. Chairman, Sir, I rise to express my thanks and gratitude to the President, Dr. Rajendra Prasad, for the Address that he delivered before both the Houses of Parliament.

While many of the hon. Members were excited at the results of the third General Elections, I am not excited because I want to deal with the border problem with the utmost seriousness and sincerity. Many hon. Members have mentioned about the border trouble and the threat that we are facing today. As a nationalist I cannot remain quiet at a time when our country is being threatened due to Chinese aggression. Well, we are all aware of the fact that the destruction of the autonomy of Tibet and its conversion into a military province of China has really created a dangerous situation for the defence of our country as well as for the security of the border areas.

Sir, the growing military power of China and her aggressive design against India has really aggravated our problem of security especially in the North-Eastern frontier. Well, it is not only a matter of threat or menace, but China has committed aggression against our country and even now she is occupying a vast area of our territory. The same matter has been discussed in this House many a time, and the people of this country have shown their strong resentment against the aggression. Very often the Government have mentioned about the effective steps that were being taken to prevent the aggression as well as to vacate the area occupied by the Chinese.

It was revealed in this House the other day that there have been fresh instances of Chinese incursions into our territory. They had mentioned very specifically that it is at a point six miles west of Sumdo in Ladakh. Well, in spite of the assurances that effective measures are being taken to prevent aggression, the very fact remains that the Chinese still continue to aggress and they continue to remain in our territory. I am rather confused whether it is due to effective measures or ineffective measures. I would

like to draw the attention of the Government to see into these matters very seriously, as otherwise the Chinese with her aggressive policy would try to intrude into our territory.

Apart from physical aggression, her influence in other parts of the neighbouring countries is gaining ground, whereas our diplomacy appears to be on the wane. We are all aware that our relationship with our neighbouring country is not quite satisfactory. When we consider our relationship with Pakistan, I am quite sure that we do not have any good relationship with Pakistan. Though we desire to be friendly with Pakistan, her attitude is not friendly towards us. As long as the Kashmir issue is not settled, tension will continue and our relationship with Pakistan will remain strained. Again, her military build-up is definitely against India.

We cannot be complacent with the anti-India campaign that is carried on by Pakistan within and outside. This is a serious matter that we have to look into.

The other day the King of Nepal told the people of India that the construction of Lhasa-Kathmandu Road is surely Nepal's internal matter. Again he has stated that it has economic value which cannot be appreciated by people living outside Nepal, and that it had no defence importance. Well, probably he believes so. But we cannot be blind to the Chinese designs to isolate India and to push her interest south of the Himalayas at our expense. This is a very serious matter that we should consider.

Again, our border with Burma has never drawn the attention of the people of this country. We have been neglecting this border for a long time. The strategic importance of Burma to the defence of India has been abundantly vindicated during the second world war. Well, at present we have very good relationship with Burma and

we hope that these friendly relations will continue to grow stronger and stronger. But one fact is that the Government of Burma has not been able to extend its control over all parts of the country, especially in the north east, in Kachin and Shan States. Again, since 1960, we have been hearing that the Naga hostiles have established their headquarters in Burma and we have been requesting the Government of Burma to take necessary action. But, so far, her efforts have not been successful. The other day it was revealed in the House that the Naga hostiles are operating from Burmese territory against our people, against our forces. That is only one aspect of the matter.

Another aspect is that the Chinese population in northern Burma, specially in the Kachin State, is on the increase. China under the umbrella of Panch Sheel and professing herself to be a big and beloved brother of Burma is gradually achieving her surreptitious design to win over the tribals of the northern Burma under its influence by preaching disloyalty to the Government of Burma.

I, therefore, feel that it would be beneficial for the Government of Burma as well as for the Government of India to coordinate their tribal policies in this region and to carry out joint operations against the insurgents in this area, who are at present operating from Burma-India border areas. The same thing occurred in 1919-20 when joint operations were carried out from Burma as well as India to suppress the Kuki tribes who inhabited parts of Manipur, Nagaland and Burma. The same process can be applied at the present time also.

When we know of these tensions and situations in the border areas, we feel that our border problem is not at all safe. The situation in the border area is deteriorating. The people of the border area are very agitative and discontented. So, we have to examine their problem very carefully and very

[Shri S. C. Jamir]

minutely. Even though these tribes inhabit the border areas, as they should be made to feel part and parcel of our people, it is our duty and our obligation to make them understand that they also belong to the family of the Indian Union.

Here I beg to mention something about the role which the tribal people played during the second world war. Well, many of the hon. Members of this House might not have been to any battle front and might not have given sufficient thought to the defence of this country. Some of them may think that in case of a war between two big nations the role of the tribal people may be very small or negligible. I should say here that during the second world war against the Japanese the tribal people inhabiting the border areas were the most useful agents of the allied forces. When the Japanese troops invaded the eastern frontier of India and over-ran the allied forces in Manipur and Naga Hills, the people of that area at first were overwhelmed at the speed of the Japanese occupation, but within a month of the occupation the peoples of the Naga area decided to throw in their lot with the Allied forces. So, within a short time, every tree, every bush, every rivulet, every rock became the enemies of the Japanese forces. They became the eyes and ears of the allied forces. There was not a single locality or single place which was not known to the allied forces. The villagers established communication with the reconnaissance aircraft by means of cloth signals to locate and to point out the direction and movement of the Japanese forces. This is the role played by the local people of that area.

The question that I would like to ask is this: can we have the same co-operation, can we have the same loyalty that they have shown during the second world war, in case of India becoming embroiled in war with her hostile neighbours? Have we made

it certain that the tribal people would throw in their lot with the rest of the people of India in vacating the aggressors who dare to step into our territory? I am very doubtful.

Unless and until the people of the rest of India have real emotional integration with the people of the tribal areas, unless and until we make them feel that they are part and parcel of India, we shall not gain their loyalty. Again, so long as they are economically backward, so long as their social condition is low, they will not be able to walk side by side with the rest of the people of India. Therefore, it is absolutely necessary to improve their social standards and economic standards and enable them to walk with us side by side and to share the opportunities and facilities that are provided to other people in other parts of the country.

One word more and I will finish. I have mentioned in my last speech also that the people of the hill tribes, not only in Nagaland but in other parts of Assam and Manipur also, are restive and their political aspirations are burning. Unless their political aspirations are quenched through a reasonable political settlement, this trouble will continue. So, I would like to appeal to the hon. Members and the Government to consider and see that a reasonable political settlement is brought about so that the burning political aspiration may be quenched without giving any trouble to other parts of the country.

श्री प्रकाशवीर शास्त्री (बिजनौर) :

सभापति जी, राष्ट्रपति जी के भाषण पर धन्यवाद के प्रस्ताव के सम्बन्ध में कुछ भी कहने के पूर्व माननीय राष्ट्रपति जी की सेवाओं के प्रति और उनके द्वारा स्थापित आदर्श परम्पराओं के प्रति सम्मान प्रकट करना मैं अपना नैतिक कर्तव्य समझता हूँ।

माननीय राष्ट्रपति जी ने पिछले दस वर्षों की अवधि में अपने परिश्रमी स्वभाव से और दूरदर्शी विचारों से जहाँ हमारे राष्ट्र का नेतृत्व किया है वहाँ सबसे बड़ी बात तो इस परम्परा का आरम्भ कर उन्होंने किया है कि नियत समय पर अपने पद से मुक्त होने का स्वतः निर्णय करना और अपने वेतन के सम्बन्ध में जो सरकार से नियत है एक चतुर्थीश मात्र लेकर निर्वाह करना । इन अनुकरणीय आदर्शों से मेरा अपना विचार है कि उनके आने वाले उत्तराधिकार और साथ साथ हमारे मंत्रिमंडल के सदस्य भी उनसे कुछ शिक्षा ग्रहण कर सकेंगे ।

दूसरी विशेष बात जो राष्ट्रपति जी के भाषण पर मैं कहना चाहता हूँ वह निर्वाचन आयोग के सम्बन्ध में है । अभी हमारे देश में निर्वाचन सम्पन्न होकर चुके हैं । इन निर्वाचनों में कुछ इस प्रकार की घटनाएँ देश के सामने आई हैं जिन की विस्तार से चर्चा करना इस समय अपेक्षित इसलिए भी न होगा क्यों कि उन में बहुत सी घटनाओं के सम्बन्ध में कुछ पेटीशन्स अभी दायर हो चुके हैं । लेकिन फिर भी मोटी सी भाषा में मैं इस बात को यूँ कहना आवश्यक समझूँगा कि हमारे देश में प्रजातंत्र की जो भित्ति खड़ी की जाती है उसका बुनियादी पत्थर जहाँ से आरम्भ होता है, वह निर्वाचन आयोग ही है । लेकिन मुझे भय है निर्वाचन आयोग कहीं धीरे धीरे शासन के हाथों का खिलौना मात्र बन कर न रह जाय, ऐसी स्थिति कहीं आकर पैदा न हो जाय कि प्रजातांत्रिक प्रणाली जिसे देश के अन्दर सुरक्षित समझा जाता है, धीरे धीरे उससे जनता की आस्था हटती न चली जाय । इस बात को विशेष रूप से कहना की आवश्यकता मुझे यूँ भी प्रतीत हुई क्योंकि हमारी चार दीवारी के आस पास प्रजातंत्र से आस्था हटने का क्या परिणाम हुआ है ? संभव है आपको जानकारी होगी कि अभी कुछ समय पूर्व दिल्ली से राज्य-सभा के लिए

एक सदस्य का निर्वाचन होना था और राज्य-सभा के सदस्य के निर्वाचन के मतदाता नगर निगम के सदस्य ही होते हैं । लेकिन क्योंकि उस समय तक नये नगर निगम के सदस्य जो चुने गये हैं उन के नाम गजेट नहीं हुए थे लिहाजा स्वाभाविक था कि जो पुराने नगर निगम के सदस्य थे वह उस के मतदाता होते और उन पुरानों में बहुत बड़ी संख्या इस प्रकार की थी जोकि कांग्रेस विरोधी थे । इसलिए उन्होंने निर्वाचन आयोग से मिल कर उस चुनाव को २० दिन के लिए आगे टनवाया ताकि नये सदस्यों के नाम गजेट हो जाय और उस के बाद उनके द्वारा राज्य-सभा के सदस्य का निर्वाचन हो। मैं समझता हूँ कि इस प्रकार की बातें ही आगे चल कर निर्वाचन आयोग के प्रति इस प्रकार का अविश्वास उत्पन्न कर देंगी कि जनता में निर्वाचन आयोग के प्रति कोई आस्था ही नहीं रह जायेगी । इसलिए मैं आवश्यक समझता हूँ कि राष्ट्रपति जी के अभिभाषण पर जब विचार हो रहा है तब ऐसे महत्वपूर्ण प्रश्न को उपेक्षा न की जाय ।

दूसरी बात जिसकी कि और मेरे एक माननीय मित्र ने संकेत भी दिया है उस सम्बन्ध में भी कहना मैं अपना कर्तव्य समझता हूँ और वह यह कि जिस समय हमारे संविधान का निर्माण हुआ था उस समय हम ने जहाँ अपने देश की और बहुत सी परम्पराओं के सम्बन्ध में कि हमारा राष्ट्रीय गीत क्या होगा, हमारे राष्ट्र का ध्वज क्या होगा, हमने अपनी राष्ट्र भाषा के सम्बन्ध में भी कुछ निश्चय किये थे और बहुत कुछ सोचने के पश्चात् हम ने १५ वर्ष की अवधि इसके लिए निर्धारित की थी कि १५ वर्ष के पश्चात् जहाँ आज अंग्रेजी है वहाँ हिन्दी उसका स्थान ले लेगी । इसमें १२ वर्ष व्यतीत होने आये । उस १२ वर्ष की अवधि में उस हिसाब से कितना हम आगे बढ़े हैं यदि सोचें तो हम को देख कर स्वयं अपने ऊपर ही पश्चाताप होगा । अभी कुछ देर पूर्व मेरे

[श्री प्रकाशवीर शास्त्री]

एक साथी माननीय सदस्य जोकि मेरी बगल में बैठे हुए थे और द्रविड़ मुनेत्र कड़वम के प्रतिनिधि थे उन्होंने जहां हिन्दी के सम्बन्ध में और बहुत सी बातें कहीं एक बात उन्होंने यह भी कही कि केन्द्र के लोग हिन्दी को दक्षिण के लोगों पर थोपना चाहते हैं । मैं समझता हूं कि जो इस प्रकार की भावनाएं देश में उभर रही हैं उसका बहुत बड़ा दायित्व हमारी केन्द्रीय सरकार की शिथिल नीति के ऊपर भी है जिस ने अपने लिए एक अवधि निर्धारित की थी लेकिन निर्धारित अवधि के लिए कोई कार्यक्रम निर्धारित नहीं किया था । इस महत्वपूर्ण प्रश्न को जो इस तरीके से बग़वत शिथिलता के साथ टाला जा रहा है । परिणाम यह है कि क्षेत्रीय भाषाएं राज्य भाषा के सम्बन्ध में अपने को उसका प्रतिद्वंदी गान कर सोचती हैं । हिन्दी को लड़ाई क्षेत्रीय भाषाओं में नहीं है । तामिल, तेलगू, कन्नडा, मलयालम, बंगाली, आसामी, जिननी भी भाषाएं सब स्थानों पर बोली जाती हैं, वे फलें फूलें और विकास करें । इस में किसी को कोई आपत्ति नहीं हो सकती । हिन्दी की उन्नति से तात्पर्य तो केवल यह है कि अंग्रेजी के समय में जिस स्थान पर अंग्रेजी थी उस स्थान पर हमने हिन्दी को लाना है । क्षेत्रीय भाषाओं से उसका किसी प्रकार का कोई विरोध है ही नहीं । लेकिन जैसा कि मेरे एक मित्र ने कहा कि क्षेत्रीय भाषाओं को और हिन्दी को लेकर जो आंदोलन उत्पन्न करते हैं उन के पीछे एक राजनैतिक भावना भी निहित होती है । इसी बारे में एक अन्य बात जो मैं विशेष रूप से कहना चाहता हूं वह यह कि केन्द्रीय सरकार के गृह मंत्रालय की ओर से प्रतिवर्ष कुछ इस प्रकार की लिस्ट प्रकाशित होती है कि इस वर्ष केन्द्रीय सरकार के कर्मचारियों में इतने हजार व्यक्तियों ने हिन्दी प्रशिक्षण योजनाओं के अन्तर्गत शिक्षा ग्रहण की है इस वर्ष उनकी संख्या लाखों में पहुंच गयी है लेकिन उसका व्यवहारिक रूप क्या है ।

वह प्रशिक्षण तो प्राप्त कर लेते हैं परन्तु चूंकि व्यवहारिक कार्य उसके लिए उनको अवसर नहीं दिया जाता इसलिए वह धीरे धीरे उसको भूलने लग जाते हैं । लोगों की यह शिकायत ठीक ही है केन्द्रीय सरकार की ओर से अभी तक हिन्दी को व्यवहारिक क्षेत्र में प्रोत्साहन नहीं दिया जा रहा है । मेरा अपना निवेदन बड़ी नम्रता के साथ यह है कि जिन कर्मचारियों को आपने व्यय करके हिन्दी में प्रशिक्षित किया है और जो उसमें काम करने के योग्य हो गये हैं उन को तो कम से कम हिन्दी को व्यवहारिक रूप में प्रयोग करने का अवसर प्रदान करें ।

दूसरी सब से बड़ी बात यह है कि आप, केन्द्रीय सरकार को तामिल वालों के साथ तेलगू वालों के साथ और हिन्दी में व्यवहार करने में कठिनाई हो सकती है लेकिन हमारी केन्द्रीय सरकार को जो हिन्दी भाषा भाषी प्रान्त हैं उन के साथ हिन्दी में व्यवहार करने में क्या कठिनाई है ? कम से कम १२ वर्ष में हमें इतना तो आगे बढ़ जाना चाहिए था कि जितने हिन्दी भाषा भाषी प्रान्त हैं उन के साथ हमारे केन्द्र का जो पत्र व्यवहार होता है या दूसरे जो कार्य हैं वह हिन्दी में आरम्भ हो जायें लेकिन उन प्रान्तों के साथ भी हमारा हिन्दी में पत्र व्यवहार तक नहीं है । इसलिए स्वाभाविक रूप से यह प्रतीत होता है कि हमारे मस्तिष्क में वह पवित्रता जो कि संविधान में १५ वर्ष की अवधि निर्धारित करते समय थी, आज उस रूप में सुरक्षित नहीं है । मैं चाहता हूं कि राष्ट्रपति जी के अभिभाषण पर विचार करते समय इस बात को गम्भीरता के साथ लिया जाय और प्रधान मंत्री जी क्योंकि अभी हिन्दी को राज भाषा होने में ३ वर्ष और रह जाते हैं, इस सम्बन्ध में कोई भी निर्देश दें जिससे राष्ट्र के नागरिकों के मस्तिष्क में जो विश्कोभ है और एक संदिग्ध स्थिति बनती चली जा रही है उस में कोई निर्णयक मार्ग अपना

सकें और सोच सकें कि आगे चल कर इस सम्बन्ध में होना क्या है ।

तीसरी बात जिस को कि मैं विशेष रूप से कहना चाहता हूँ वह है राष्ट्रीय अक्षुण्णता के सम्बन्ध में । दिल्ली में अभी हाल में एक बहुत बड़ा सम्मेलन हुआ था । इस सदन में भी राष्ट्रपति जी के अभिभाषण पर उस सम्बन्ध में कई प्रकार की चर्चाएं हुई हैं कि राष्ट्रीय एकता को कैसे सुरक्षित रखा जा सकता है । मुझे आप यदि अनुमति दें तो मैं कहना चाहूंगा कि जिस तरीके में अब तक हमारा यह क्रम रहा और प्रान्तों की सीमाएं छोटी करने की ओर अभी तक हमारा ध्यान रहा, मेरा अपना विचार है कि राष्ट्र की अक्षुण्णता को यदि सुरक्षित रखना है तो अथवा प्रान्तों की सीमाएं छोटी करने के उनकी सीमाओं को और विस्तृत करने की ओर हमारे पग बढ़ने चाहिए । मांटी भाषा में यदि मैं कहूँ तो ऐसा कह सकता हूँ कि मैं इन विचारों का समर्थक हूँ कि यह जो राज्यों की सीमायें हैं यदि एक ऐसा अवसर भी आजाय कि उन सीमाओं को समाप्त करके एक केन्द्रीय प्रशासन की स्थापना की जा सके, तो वैसा करके राष्ट्रीय अक्षुण्णता के मार्ग में हम बहुत बड़ा योग दे सकेंगे । इसका एक सबसे बड़ा लाभ यह भी होगा कि केन्द्रीय सरकार का और प्रान्तों का जो आज आपस में तालमेल नहीं खाता है और जिसका कि परिणाम यह हुआ है कि प्रान्तीय प्रशासन जो निर्णय लेता है केन्द्रीय सरकार के बड़े नेता आलोचना भी करते हैं और दुखी भी होते हैं लेकिन उसके बारे में कोई इस प्रकार का ओदश नहीं दे सकते जिससे ऐसा अवसर न आये, उनमें तालमेल स्थापित हो जायगा अभी कल परसों की बात है कि हमारे प्रधान मंत्री जी ने कई मंत्रिमंडलों के गठन के सम्बन्ध में कहा कि प्रान्तों में जो बड़े बड़े मंत्रिमंडलों का निर्माण हो रहा है उसको मैं कतई पसन्द नहीं करता । अब उत्तर प्रदेश के मंत्रिमंडल की ही बात ले

लीजिये । उत्तर प्रदेश के अन्दर २४८ रुलिंग पार्टों के सदस्य हैं और उसमें ४३ मिनिस्टर्स यानी हर सवा छै मेम्बरों के ऊपर एक मिनिस्टर बना । लेकिन पंजाब ने इससे भी आगे बढ़ कर अपनी दुनिया बनाई । वहां ६० विधान सभा के सदस्यों में ३० मिनिस्टर बना कर रख दिये । एक प्रपोजर, एक सेक्रेटरी और तीसरा मिनिस्टर । यह पंजाब की स्थिति बन गयी । यह जो बातें बनती चली जा रही है यह शासन की दृढ़ता का परिचायक नहीं है बल्कि जहां जहां इस प्रकार से मिनिस्टर्स की फौजें तैयार हो रही हैं, यह शासन की दुर्बलता का परिचायक है । इस सम्बन्ध में केन्द्रीय सरकार उनके ऊपर कोई नियन्त्रण नहीं कर सकती यह तो केन्द्र की बड़ी दुर्बल नीति का परिचायक है । मैं समझता हूँ कि केन्द्र और प्रान्तों का आपस में तालमेल न होने का यह एक बहुत बड़ा प्रमाण है ।

एक अन्य बात जो मैं विशेष रूप से कहना चाहता हूँ कि लोग इस सम्बन्ध में सोचते हैं कि हमारे देश की आर्थिक स्थिति बड़ी दुर्बल है, कैसे हम अपनी आर्थिक स्थिति को पुष्ट करें लेकिन बहुत सी चीजें ऐसी हैं जिनके कि सम्बन्ध में स्वतः केन्द्रीय सरकार निर्णय ले सकती हैं । हम अपने संविधान में परिवर्तन करें या उम सम्बन्ध में कोई थोड़ा सा संशोधन करें । उदाहरण के लिए मैं कहना चाहता हूँ कि हमारे देश में १५ प्रदेश अथवा राज्य हैं उनमें ६ प्रदेश ऐसे हैं जहां विधान सभाओं के साथ विधान परिषदें यानी लेजिस्लेटिव कांसिल भी है । ६ प्रदेश अभी इस प्रकार के हैं जहां कि विधान परिषदें नहीं हैं । जब उन प्रान्तों का विधान विधान परिषदों के जो कार्य चल सकता है तो कोई किसी प्रकार की कठिनाई उन ६ प्रांतों के लिए भी न होनी चाहिए । उन ६ प्रांतों में विधान परिषदों का बोझ जनता के कंधों पर लादना यह कहां तक युक्ति-संगत है ? एक ओर तो आप अर्थशास्त्र की

[श्री प्रकाशवीर शास्त्री]

बात करते हैं और कहते हैं कि आर्थिक दृष्टि से हमारा देश कमजोर है, हमारे देश की आर्थिक स्थिति बड़ी दुर्बल है। अर्थ के सम्बन्ध में हम कठिनाई अनुभव करते हैं और हमारी आर्थिक स्थिति इतनी गिरी हुई है कि हम दूसरों के पास भीख मांगने के लिए जाते हैं लेकिन दूसरी ओर स्थिति यह है कि व्यर्थ के खर्च हम अपने कंधों पर लादे चले जा रहे हैं। मेरा विचार यह है कि अब वह समय आगया है कि इस सम्बन्ध में भी हमको दृढ़ता से निर्णय लेना चाहिए। छोटे छोटे प्रांतों का हम निर्माण करते चले जा रहे हैं। पंजाब जैसे मुट्ठी भर लोगों के प्रदेश में एक विधान सभा है और उसके ऊपर एक विधान परिषद् है। इसी तरह से जम्मू तथा कश्मीर राज्य में एक विधान सभा है और उसके ऊपर एक विधान परिषद् है। अब इनमें विधान परिषदों की क्या आवश्यकता है। मेरा अपना विचार यह है कि अब वह समय आ चुका है जबकि केन्द्रीय सरकार को दृढ़ता के साथ इस बारे में निर्णय लेने की आवश्यकता है।

एक बात जो कि मैं अपने वक्तव्य के अन्त में कहना चाहता हूं वह यह है कि यदि हम अपने देश की अक्षुण्णता को सुरक्षित रखना चाहते हैं तो देश में इस प्रकार के साम्प्रदायिक संगठन जो कि आज फिर धीरे-धीरे अपना सिर उठा रहे हैं और जो किसी भी समय हमारी राष्ट्रीय एकता के लिए संकट सिद्ध हो सकते हैं, सरकार का कर्तव्य हो जाता है कि उन के ऊपर दृढ़ता से कुछ नियन्त्रण करे। हम इस बात की केवल आलोचना मात्र

कर के ही संतुष्ट नहीं हो सकते कि द्रविड़ मुनेत्र कड़घम वालों की ओर से प्रथकतावादी मनोवृत्ति को प्रोत्साहन दिया जा रहा है अथवा अकाली दल की ओर प्रथकतावादी मनोवृत्ति को प्रोत्साहन मिल रहा है। मुस्लिम लीग ने फिर पुराने नारे लगाना शुरू कर दिया है। इतिहादूलमुसलमीन फिर से मिर उठाती चली जा रही है। अगर सरकार वास्तव में हृदय से यह अनुभव करती है कि उन की पृथकतावादी मनोवृत्ति आगे चल कर देश के लिए खतरा साबित हो सकती है, तो उस का यह नैतिक कर्तव्य है कि वह दृढ़ता से उन की गतिविधियों पर नियंत्रण करे।

17 hrs.

इस हाउस में कई बार यह चर्चा हुई है कि आसाम में पाकिस्तान से लाखों की संख्या में जो नागरिक आ गए हैं, उन्होंने आसाम के आन्तरिक वातावरण को क्षुब्ध कर दिया है। अब सुना जाता है कि वही स्थिति पश्चिमी बंगाल की ओर बढ़ जा रही है और नादिया से कलकत्ता तक एक शृंखला बनती जा रही है। अगर सरकार ने इस बारे में उचित समय तक पग न उठाया, तो जैसे आज आसाम के लिए एक भयावह स्थिति पैदा हो गई है, उसी प्रकार कल पश्चिमी बंगाल के लिए भयावह स्थिति उत्पन्न हो सकती है और होते होते यह स्थिति सारे देश के लिए भयावह होगी।

17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, May, 1st 1962|Vaisakha 11, 1884 (Saka).